

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

I.A No. 338 of 2024
In
Original Application No. 406 of 2023



IN THE MATTER OF:

Mohd. Farman and Anr. (Earlier Barbar Ali)

..... Applicants

Versus

State of Uttar Pradesh and Others

..... Respondents

AFFIDAVIT ON BEHALF OF THE UTTAR PRADESH POLLUTION
CONTROL BOARD IN COMPLIANCE OF ORDER DATED 11.11.2024
PASSED BY HON'BLE NATIONAL GREEN TRIBUNAL, PRINCIPAL
BENCH, NEW DELHI.

I, Ankit Singh, aged about 38 years, S/o Shri Ajit Singh presently posted as Regional Officer, Uttar Pradesh Pollution Control Board (hereinafter referred to as UPPCB), do hereby solemnly affirm and state on oath as under:

1. That the deponent in the official capacity mentioned above is fully acquainted with the facts and circumstances of the case and as such he is competent and authorized to swear this affidavit on behalf of Uttar Pradesh Pollution Control Board (hereinafter referred to as "UPPCB").
2. That the present application filed involves the issue of the release of trade effluents containing harmful chemicals directly into the drain and open fields, causing an environmental hazard by M/s Triveni Engineering & Industries Ltd., Alco-Chemical Division, Bhikki-Bilaspur, Jansath Road, Muzaffarnagar.

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Industries Ltd., Alco-Chemical Division, Bhikki-Bilaspur, Jansath Road, Muzaffarnagar.

3. That on the last date of hearing the Hon'ble National Green Tribunal (hereinafter referred to as "Hon'ble Tribunal") was pleased to pass the order dated 11.11.2024, the operative portion of which is reproduced hereunder:

".....5. The UPPCB is also directed to look into these issues and file a fresh affidavit in respect of compliance by Respondent No. 4 within four weeks.

6. List on 28.02.2025."

4. That the deponent has taken the necessary actions/steps while discharging duties in accordance with the law to ensure compliance. Furthermore, it is submitted that the action taken report is mentioned below:

Report in compliance to Hon'ble NGT order dated 11.11.2024

In compliance to the above order of Hon'ble Tribunal, officers of UPPCB inspected the unit M/s Triveni Engineering & Industries Ltd – Alco Chemical Complex, Bhikki Bilaspur, Jolly Road, Muzaffarnagar on 12.02.2025, where following status was observed regarding current compliances of utilization of fly ash/inert, tree plantation, water balance, spent wash use/management and fuel used.

Utilization of fly ash/inert, tree plantation, water balance

A letter was issued by the UPPCB, Muzaffarnagar to M/s Triveni Engineering & Industries, on dated 28.01.2025 for providing information regarding utilization of flyash, Trees plantation, water balance, spent wash use/management and fuel used, for the handling and disposal of flyash for which the Project proponent has submitted information vide its letter dated 12.02.2025 regarding the same.

- ii. The Project proponent has awarded contract to M/s Ram Potash (P) Jansath Road, Muzaffarnagar for the manufacturing of fertilizer derived



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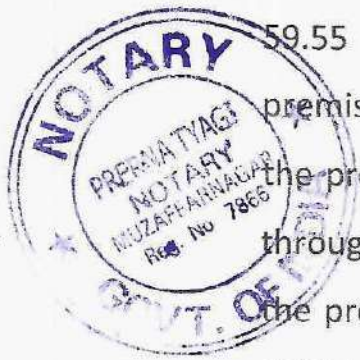
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from the wet fly ash generated from venturi scrubber. Copy of agreement is annexed herewith as **Annexure 1** to this affidavit.

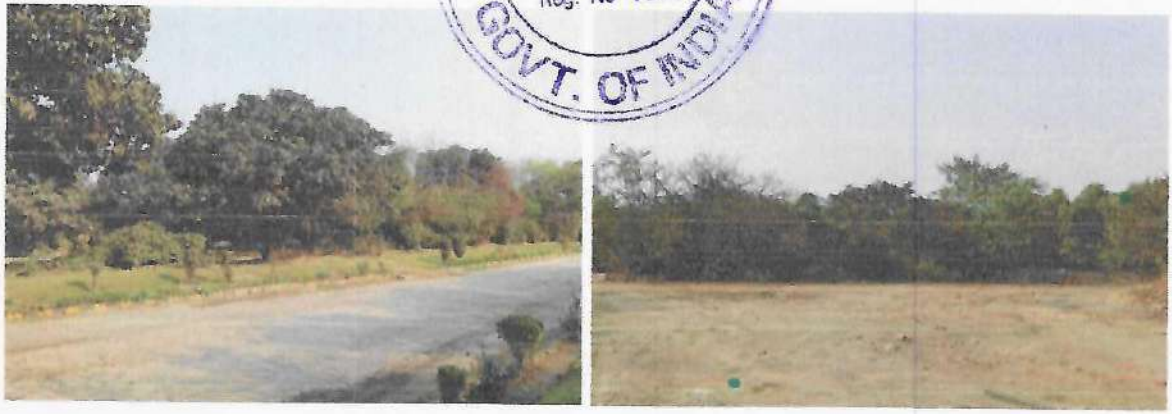
- iii. The unit was inspected by officials of UPPCB on dated 12.02.2025 in presence of Project Proponent Shri Rajeev Vihan (General Manager). During the said inspection, the unit was found operational.
- iv. During inspection it was found that the wet fly ash generated from operation of boiler of capacity 60 TPH was collected and sold to M/s Ram Potash (P) Ltd. The unit is using fly ash generated from incineration boiler for manufacturing of potash granular fertilizer. Details of ash production and sales have been submitted by the unit containing ash generation for the last three months (Nov.2024, Dec. 2024, and Jan.2025), sellable product sold to M/s Ram Potash and sale invoice regarding ash generated from the industry. As per information provided by project proponent, last three invoices of production and sales datum were verified and found accurate.

Copy of fly ash invoice is annexed herewith as **Annexure 2** to this affidavit.

- v. The unit has developed and maintained green belt in an area of about 59.55 acres out of total available land area of 170.71 acres in the premises. 55 species of trees have been planted in the green belt inside the premises, apart from this the above unit has developed 4300 trees through Miyawaki method as green belt near the RO plant area inside the premises. Copy of developed green belt letter dated 12th February, 2025 is annexed herewith as **Annexure 3** to this affidavit.



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i) **Table 1:** Month wise groundwater/fresh water abstraction from borewells located within premises of molasses-based distillery plant

Borewell No.	Month	Total Fresh water Consumption (KL)	Average fresh water consumption (KLD)
Borewell-1	Nov. 2024	0	0
Borewell-2		22185	739.5
Borewell-3		0	0

Total fresh water consumption in month of Nov. 2024 – 22185 KL
Average fresh water consumption in month of Nov. 2024 – 739.5 KLD

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Borewell-1	Dec. 2024	44	1.41
Borewell-2		27098	874.12
Borewell-3		0	0

Total fresh water consumption in month of Dec. 2024– 27142 KL
Average fresh water consumption in month of Dec. 2024 – 875.54 KLD

Borewell-1	Jan. 2025	0	0
Borewell-2		27767	895.70
Borewell-3		0	0

Total fresh water consumption in month of Jan. 2025– 27767 KL
Average fresh water consumption in month of Jan. 2025 – 895.70 KLD
Overall total fresh water consumption – 77094.00 KL
Overall average fresh water consumption – 836.91 KLD

As per the logbook provided for groundwater withdrawal, the unit has abstracted groundwater @ 836.91 KL/day for duration Nov. 2024, Dec. 2024 and Jan. 2025 which is within the permissible limit of 1800 KL/day groundwater abstraction mentioned in the No Objection Certificate (NOC) issued by UPGWD. Copy of Water Balance information by said industry is annexed herewith **Annexure 4** to this affidavit.



ii) **Table 2 : Month wise different process in the industry located within premises of molasses-based distillery plant.**

	Water consumption m ³	Total draw in KL	Use in Process	RO DM Plant m ³	Cooling Tower m ³	Drinking m ³	Bottling
1	Nov. 2024	22185	10914	5133	2249	227	3362
2	Dec. 2024	27142	13151	7025	3122	215	3629
3	Jan. 2025	27767	13079	7227	3120	213	4128

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Molasses based distillery unit is having three borewell (capacity of 50 HP each) with in molassed plant premises to meet the fresh water requirement and the unit has installed electromagnetizing flow meter at all three borewells and maintained logbook for the same.

Compliance status of Spent wash/Management

During the inspection the unit was found operational at production capacity of 180 KLPD against the consent production capacity of 200 KLPD using Heavy Molasses as raw material. Inspecting officers also collected three months data of spent wash generation. Copy of Spent wash generation is annexed herewith as **Annexure 5** to this affidavit.

Amount of Spent wash stored in Lagoon No. 1 is 2500 KL (Approx.) The details about spent wash management scheme is presented below:

- For achieving ZLD in Molasses based plant, the unit has installed 06 stage Multi Effect Evaporator (MEE), Incineration boiler and RO based CPU.
- The details about Spent wash management scheme is presented below:

Raw Spent wash → MEE → Concentrated Spent wash → Incineration Boiler → Ash provided to M/s Ram Potash Pvt. Ltd. for the production of potash granules.



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- c) The unit has installed electromagnetic flow meter at bottom of analyser column to quantify the amount of raw spent wash generated.

During the inspection officials obtained the logbook for raw spent wash generation from Nov. 2024 to Jan. 2025. The specific spent wash generation rate and average daily raw spent wash generation is calculated as 6.69 KL/KL of alcohol production and 1240.18 KLD respectively. Details of the same are mentioned in Table 4 below:

Table 3: Month wise spent wash generation from the molasses-based distillery.

Month	No. of operational days	Total Raw Spent wash generation (KL)	Avg. Raw Spent wash generation (KLD)	Specific Spent wash generation (KL/KL of alcohol production)
Nov. 2024	23	29948	1302.08	6.99
Dec. 2024	31	36526	1178.25	6.35
Jan. 2025	30	37701	1256.78	6.59

Total raw spent wash generation – 104175 KL

Total no. of operational days – 84

Avg. daily Spent wash generation – 1240.18 KLD

Total alcohol production – 15746.82 KL

Avg. specific spent wash generation – 6.69 KL/KL of alcohol production



Table 4: Quantity of slop consumed in incineration boiler and ash generated

Month	Operational days of incineration boiler	Slop consumed in Incineration boiler (MT)	Slop feed to Incineration boiler (MT/day)	Slop feed to Incineration boiler (KLD)	Ash generation (MT)
Nov. 2024	23	10826	470.69	385.81	1245.36
Dec. 2024	30	13298	443.26	363.32	2132.96
Jan. 2025	31	13884	447.87	367.10	2101.42
Total operational days: 84					

Total Slop consumed in incineration boiler: 38008 MT

Avg. daily consumption of Slop in incineration boiler: 452.47 MT/day (i.e. 370.87 KLD, considering specific gravity as 1.22)

Total Ash generated: 5479.74 MT

Avg. daily ash generation from incineration boiler: 65.23 MT/day

It was observed that management of concentrated spent wash (also known as slop), the unit has installed slop fired incineration boiler 60 TPH capacity, the unit feeding concentration spent wash i.e. slop along with baggase as subsidiary fuel in incineration boiler.



Above observations and calculations indicate that the unit operates its ZLD systems regularly which are adequate to handle the spent wash and other effluents generated during the operation of Molasses based distillery plant of the unit.

Bagasse consumption in a Boiler

Month	Bagasse consumption in boiler (MT)
Nov. 2024	7894
Dec. 2024	8964
Jan. 2025	8293

Three months details of bagasse used in the incineration boiler from the industry have been obtained. The bagasse with slop in certain proportion was used in incineration boiler. During inspection the incineration boiler was found to be operational. Copy of Bagasse consumption in boiler by the industry is annexed herewith as **Annexure 6** to this affidavit.



5. That it is pertinent to state here that during the inspection conducted by the officials of the UPPCB, the industry was found to be compliant with respect to the utilization of fly ash/inert materials, tree plantation, water balance, spent wash management, and fuel usage.

6. Therefore, it is most humbly prayed that this Hon'ble Tribunal may very kindly take this report on record for perusal and necessary action.

VERIFICATION:

Verified at Muzaffarnagar on this 22nd day of February, 2025 that the contents of above affidavit are true and correct to my knowledge based on records and information received and believed to be true, no part of it is false and nothing material has been concealed therefrom.

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Amit Singh
I was identified by _____
I was satisfied by _____ by examining the
deponent who understood and the contents
of affidavit were read out and
deponent's signature was taken.
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PRERNA TYAGI
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22 FEB 2025

Identified by
[Signature]



उत्तर प्रदेश UTTAR PRADESH

CB 165650

INCINERATION BOILER ASH-SUPPLY AGREEMENT

This incineration boiler ash supply agreement ("Agreement") is executed in Noida, Uttar Pradesh, India on 06, August 2020 between:

M/s Ram Potash (P) Ltd., a company registered under the Companies Act, 1956 having its registered office at H.No. 106, Vasundhra Residency, Phase-1, Muzaffarnagar (U.P.) India - 251001, hereinafter referred to as the "Buyer" (which expression shall, unless it be repugnant to the context or meaning thereof, be deemed to mean and include its successor/s-in-title and permitted assigns);

AND

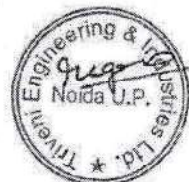
M/s Triveni Engineering & Industries Limited, a company incorporated under the Companies Act, 1956 and having its registered office at "Deoband" Dist: Saharanpur, Uttar Pradesh, India and its corporate office at 8th Floor, Express Trade Towers, 15-16, Sector 16A, Noida- 201301 Uttar Pradesh, hereinafter referred to as "TEIL" (which expression shall, unless it be repugnant to the context or meaning thereof, be deemed to mean and include its successor/s-in-title and/or permitted assigns); each hereinafter referred to as a "Party" and together as the "Parties".

WHEREAS:

- A. TEIL has set up its molasses based ethanol plant at Alco Chemical Complex, Bhikki Bilaspur, Jolly Road, Muzaffarnagar - 251001, U.P., (hereinafter referred to as the "Site");
- B. The Buyer has requested to purchase and TEIL has offered to sell all its incineration boiler ash on an 'as is where is' basis (herein after referred to as 'Ash') from the Site to the Buyer;

For RAM POTASH (P) LTD.

Vinay
Director





उत्तर प्रदेश UTTAR PRADESH

CB 165651

NOW, THEREFORE, in consideration of the foregoing and the covenants and agreements contained herein, the Parties intending to be legally bound hereby agree as follows:

1. COVENANTS OF TEIL

- 1.1 **Supply of Ash:** TEIL shall supply Ash, on an as available and on an 'as is where is' basis, from the Site during the normal business operations of the Site in accordance with the terms and conditions contained in this Agreement.
- 1.2 **Operation of the Site:** TEIL shall run the business at the Site as per the normal business requirements of TEIL, subject to any limitations as may be imposed under applicable rules and regulations and by any relevant governmental authorities (including the Uttar Pradesh State Excise Board, Central Pollution Control Board and State Pollution Control Board).
- 1.3 **Invoicing for the Ash:** TEIL will issue daily invoices in relation to the Ash supplied to the Buyer for each delivery of Ash from the Site. The invoice shall be supported by all the relevant documents verifying the quantity of the Ash supplied to the Buyer measured in accordance with the provisions of Clause 3.1 of this Agreement. For the same, the Buyer shall maintain a cash deposit of Rs.5,00,000 (Rupee Five Lakhs) on Monday of each week as advance to cover the invoice value of next 7 (seven) days.
- 1.4 **Assistance to Buyer:** TEIL will provide necessary assistance, as reasonably required, from time to time, to obtain the necessary permissions, approvals, certificates from various governmental authorities as and when reasonably required by the Buyer.

For RAM POTASH (P) LTD.

Viray
Director



2. COVENANTS OF THE BUYER

2.1 Guaranteed Off-take

- 2.1.1 The Buyer shall purchase and lift the entire quantity of Ash generated on a daily basis at the Site as per the schedule notified by TEIL to the Buyer from time to time in this regard. It is clarified that TEIL, in good faith, may provide approximate specifications in the schedule and TEIL's decision in relation to the specifications provided in the schedule will be final and binding upon the Buyer and Buyer will not dispute or commence any legal proceedings to dispute any variance in relation to the specifications contained in the schedule (including the quantity of Ash supplied by TEIL as per the schedule). In the event the Buyer does not comply with the provisions of this Clause 2.2.1, TEIL shall have the right to dispose-off the Ash without any further notice to the Buyer in a manner that TEIL deems fit and TEIL shall be entitled to claim the entire price of the Ash from the Buyer as if such Ash had been lifted by the Buyer including any costs and expenses incurred on the disposal or transportation thereof.
- 2.1.2 The Buyer shall pay Rs. _____ for the Ash supplied by TEIL to the Buyer for the initial period of three (3) years from the date of this Agreement.
- 2.1.3 The price payable by the Buyer to TEIL shall be increased by ten per cent. (10%) every three (3) years until the termination of this Agreement.
- 2.1.4 This price shall be ex-works, exclusive of all taxes, duties and other levies. The GST and any other taxes levied by the state government or central government or any other governmental authority on the sale of Ash, either directly or indirectly, shall be borne by only by the Buyer and shall be over and above any other charges as mentioned in this Agreement. Further, any future taxation and/or outgoing payments shall be borne solely by the Buyer.
- 2.1.5 The Buyer has satisfied himself the quality/suitability of the Ash generated from the incineration boiler under various mode of option viz B heavy & C heavy and confirms that TEIL will supply the Ash on an 'as is where is' basis only.
- 2.1.6 The Parties agree that the Buyer will also lift and purchase some old Ash on an 'as is where is' basis lying on the Site for an consideration of Rs. _____. This price shall be ex-works, exclusive of all taxes, duties and other levies. The GST and any other taxes levied by the state government or central government or any other governmental authority on the sale of Ash, either directly or indirectly, shall be borne by only by the Buyer and shall be over and above any other charges as mentioned in this Agreement. Further, any future taxation and/or outgoing payments shall be borne solely by the Buyer. The all old Ash will be lifted by the Buyer till 31st March 2021.
- 2.1.7 The Buyer shall deposit Rs 10,00,000 (Rupees Ten Lakhs) as security at the time of execution of this Agreement with TEIL which shall be remain as earnest money deposit with TEIL.

For RAM POTASH (P) LTD.

Vijay
Director



3. GENERAL CONDITIONS

3.1 Weight measurement:

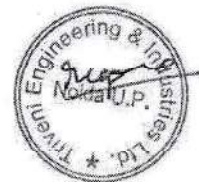
- 3.1.1 The quantity of Ash delivered to the Buyer will be measured at a weigh-bridge installed in the premises of TEIL.
- 3.1.2 The buyer and TEIL shall jointly verify the weigh bridge reading to enable TEIL to generate the Invoice along with duties and taxes for the material supplied and also claim such payments from the Buyer.

3.2 Transportation of the Ash:

- 3.2.1 The process of loading of Ash, to the transportation vehicles and the movement of the transportation vehicles to the Ash silo area of the Business Unit and unloading of Ash to the Buyer's desired location shall be carried out by the Buyer in a manner that does not result in any pollution on ground/land (including leaching) nuisance or any violation of environmental norms.
- 3.2.2 The Buyer shall ensure that the Ash loaded in the transportation vehicles from Ash silo shall not be dumped at any place other than the place designated for it. In case of breakdown or an accident of the transportation vehicle, the Ash shall be immediately transferred to other vehicles by the Buyer in a manner that does not result in dust nuisance during transportation or in the residual Ash, at the place of the breakdown/accident.
- 3.2.3 The Buyer shall ensure that the vehicles shall be loaded as per applicable laws and regulations within the permissible limit and the Buyer shall be solely responsible for any non-compliances.
- 3.2.4 The Buyer shall be responsible for any losses/damages to the consignment(s) due to pilferage, rough handling or due to any other reason(s) whatsoever, while the same are in the Buyer's custody. The Buyer will be deemed to be in custody from the moment the Ash is loaded on the transportation vehicle.
- 3.2.5 The Buyer shall ensure that appropriately licensed personnel are engaged to drive the transportation vehicles.
- 3.2.6 All costs and expenses (including any applicable taxes and levies) in relation to the transportation of the Ash, will be borne solely by the Buyer.

For RAM POTASH (P) LTD.

Vinay
Director



- 3.3 **Employees and personnel of the Buyer:** The Buyer undertakes to ensure that the employees, labour or any worker employed or contracted by the Buyer ("**Buyer Personnel**") shall comply with the rules and regulations applicable to the employees of TEIL, while such Buyer Personnel work on the Site. TEIL shall have the right to immediately stop the entry of any Buyer Personnel at the Site, if in TEIL's opinion the Buyer Personnel creates or may potentially create any nuisance or disturbance on the Site and/or the Buyer Personnel does not comply with any directions or orders issued by TEIL. The decision with respect to the same shall be final and binding on the Buyer and the Buyer Personnel.

4. **TERM AND TERMINATION OF THE AGREEMENT**

- 4.1 **Term:** Unless otherwise terminated in accordance with the provisions hereof, this Agreement shall remain valid for a period of [twelve (12)]years effective from the date of this Agreement. This Agreement may be further extended for a period of [5 (five)]years after completion of the original term on such terms and conditions as mutually agreed between the Parties.

4.2 **Termination:**

- 4.2.1 **Termination without cause:** This Agreement may be terminated by either Party by giving six (6) month's advance notice, in writing to the other Party.

- 4.2.2 **Termination for cause (other than payment default):** In the event of any breach of this Agreement by either Party, the other Party, without prejudice to its rights and remedies available under applicable law, may terminate this Agreement by giving a [three (3)] month's written notice to the other Party.

- 4.2.3 **Termination by TEIL:** It is agreed between the Parties that regular, timely and continuous payment by the Buyer to TEIL is of the essence in this Agreement. TEIL shall have the right to immediately terminate this Agreement without any further notice to the Buyer in case:

- (A) the Buyer has defaulted in making its continuous full payments to TEIL for a period exceeding [four fortnights] from the due date of payment in accordance with Clause 1.3 of this Agreement;
- (B) the Buyer is adjudged bankrupt, insolvent or insolvency resolution proceedings have commenced against the Buyer;
- (C) the Buyer makes a general assignment of its assets or business for the benefit of its creditors;
- (D) if a trustee, receiver, judicial manager, liquidator, administrator, or conservator is appointed for the Buyer or for any of its property;
- (E) change in control or constitution of the Buyer;
- (F) acquisition of any shares or voting rights of the Buyer by any person who is a competitor of TEIL in TEIL's opinion or

For RAM POTASH (P) LTD.

Vinay
Director



- (G) if the Buyer files a petition for insolvency, suspension of payments, or to reorganize under the bankruptcy or similar laws; or if the other party ceases its business operations or permits its license or authority to conduct its business to expire or be revoked without said license being immediately renewed.
- 4.3 Notwithstanding the foregoing paragraph, TEIL may, at its sole discretion, provide the Buyer a period of [30] days within which to cure any such breach, without prejudice to the right of TEIL to terminate this Agreement if the breach is not remedied within the cure period herein contained, or even prior to its expiration thereof, if TEIL determines that it is impossible or impracticable for the Buyer to remedy such breach.
- 4.4 **Consequences of Termination:**
- 4.4.1 **Payment of outstanding dues:** Upon termination of this Agreement, the Buyer shall settle the outstanding dues owing to TEIL. TEIL shall have full right to adjust the outstanding against EMD deposited by buyer.
- 4.4.2 Termination of this Agreement with or without cause shall not release the Buyer from any liability which at the time of termination has already accrued or which thereafter may accrue in respect of any act or omission prior to such termination.
- 4.4.3 The termination of this Agreement shall be in addition to, and not in lieu of, other rights and remedies of the parties under this Agreement and applicable law.
- 4.4.4 Provisions, which by their express terms shall survive the termination or expiration of this Agreement, shall survive such termination or expiration.

5. **REPRESENTATIONS AND WARRANTIES**

- 5.1 Each of the Parties hereby represents and warrants that:
- 5.1.1 It is a corporation duly organized, validly existing, and in good standing under the laws of its incorporation, with all requisite powers to carry on its business as presently conducted;
- 5.1.2 It has full power and authority to enter into this Agreement, and has taken all the necessary action to authorise the entry into and delivery of this Agreement, and the transactions contemplated hereby, and the performance of its obligations hereunder;
- 5.1.3 This Agreement has been duly executed and delivered by it and constitutes its legal, valid, and binding obligation, enforceable in accordance with its terms; and
- 5.1.4 Neither the execution and delivery of this Agreement nor the transaction contemplated hereby will conflict or constitute a breach or default under (i) any applicable law, and regulations applicable to it, (ii) any provision of its articles of association or by-laws; and (iii) any agreement, contract, or instrument binding upon it or any of its assets, real or personal.

For RAM POTASH (P) LTD.

Vinay
Director



5.2 The Buyer hereby further represents and warrants to TEIL the following:

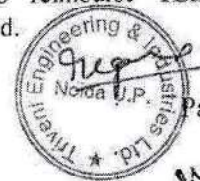
- 5.2.1 There is no litigation, claim, or dispute pending, or to the Buyer's knowledge threatened against or affecting its properties, the adverse determination of which might materially and adversely affect its financial condition or operations or impair its ability to perform its obligations under this Agreement or any instrument or agreement required hereunder;
- 5.2.2 It has not gone into liquidation or passed any resolution for winding up or insolvency or that no petition for winding up or insolvency resolution has been presented against it, and that no receiver or manager has been appointed or is threatened to be appointed in connection with the aforementioned processes;
- 5.2.3 It has not failed to disclose any material information to TEIL. Information is material where had TEIL known of such information at any stage of the negotiation, signing, and execution of this Agreement, TEIL may not have entered into this Agreement;
- 5.2.4 It has the power to own its assets and carry on its business as it is being conducted and as proposed to be conducted;
- 5.2.5 This Agreement is binding upon all its heirs, successors-in-interest, permitted assigns, agents, or representatives; and
- 5.2.6 There are no violations or outstanding notices of violations of any law, regulation, ordinance, order, or other requirement of any government authority having jurisdiction over or affecting any part of the business of the Buyer.

6. INDEMNITIES AND LIABILITY

- 6.1 The Buyer shall be liable and shall indemnify TEIL for any and all losses, damages, costs, expenses and claims suffered by TEIL arising out of or in connection with the Buyer's and/or Buyer Personnel's breach of this Agreement or their respective obligations, covenants, representations or warranties hereunder, as well as the performance or non-performance of its obligations under this Agreement,
- 6.2 The Buyer shall indemnify TEIL against any damage to or loss of properties of TEIL and bodily injuries and/or death of the personnel, officers, agents, guests and representatives of TEIL arising from any act, omission, fault, negligence or lack of due diligence by the Buyer, its representatives, personnel or agents, whether in the fulfillment of its obligations or the exercise of its rights under this Agreement.
- 6.3 TEIL shall not, in any manner, be answerable or accountable for any claims, loss of or damage to property, injury to or death of any person/s caused or incurred during the time of and/or consequent to the supply and delivery of the Ash and performance of its obligations under this Agreement, all of which shall be for the account of the Buyer. Where TEIL, by competent legal order, is made to pay any of the obligations defined herein, the Buyer hereby agrees to reimburse TEIL the full amount of such payment plus interest immediately upon demand.

For RAM POTASH (P) LTD.

Vinay
Director



- 6.4 The Buyer shall assume full responsibility and shall not hold TEIL answerable or accountable for, and indemnify TEIL against, any amount, claim, liability, or sum arising from any cause of action, civil or criminal, with respect to: (i) consents, approvals, licenses, taxes, permits and similar requirements that the Buyer is obligated to obtain under this Agreement; (ii) the quality of granules; (iii) any third party, including the party who is using the Ash products sold by the Buyer; (iii) Buyer Personnel; (iv) the relevant laws (environmental laws), local ordinances, and rules and regulations, all of which shall be for the account of the Buyer.
- 6.5 The liability of TEIL in any instance shall be confined solely and exclusively to the payment of the consideration due to TEIL for the supply and delivery of the Ash and performance of the obligations hereby contracted and accomplished by TEIL.
- 6.6 The Buyer's failure to answer for the damages or to indemnify in accordance with the provisions of this Clause shall be a ground for TEIL to immediately terminate this Agreement without notice to the Buyer, and without prejudice to TEIL's other rights and remedies under the law and this Agreement.
- 6.7 TEIL shall not be liable to the other party for any cost, loss or damage except to the extent specifically set forth herein, including any indirect, incidental or consequential loss or damage under any law or in equity.

7. NOTICE OF SHUTDOWN

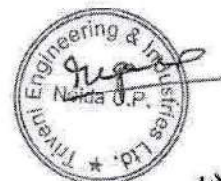
Each party shall be within its right to give to the other, a 15 (fifteen) days advance notice in writing, if any shutdown of the plant operation is planned and which may cause interruption in the supply or purchase of the Ash. In the event of any such interruption caused due to any reasons beyond the control of both the parties, both parties shall consult each other and decide the possible actions required to be taken to regulate the supply of Ash.

8. DISPUTE RESOLUTION

- 8.1 The Parties shall make reasonable efforts to resolve the disputes by mutual discussions within fifteen (15) calendar days of the notification of the disputes by either Party. In case the dispute is not resolved through mutual discussions within such period or within such time as mutually extended between the parties, the aggrieved party shall be entitled to invoke the provisions of the arbitration for resolution of dispute through arbitration. All disputes arising out of and/or in relation to this Agreement shall be resolved through arbitration by a sole arbitrator appointed by TEIL, in accordance with the Arbitration and Conciliation Act, 1996 and/or its statutory modification thereof. The seat of arbitration shall be Noida, Uttar Pradesh (India) and the language of arbitration shall be in English.
- 8.2 The Parties hereby declare that a decision made as a result of the arbitration proceeding shall be binding for both Parties.

For RAM POTASH (P) LTD.

Vijay
Director



8.3 It is also agreed understood and clarified between the parties that the courts at Noida shall have sole and exclusive jurisdiction to the exclusion of all other courts in India.

9. **FORCE MAJEURE**

9.1 As used in this Clause 9, "Force Majeure" shall mean any circumstance beyond the reasonable control of a Party which effectively prevents such party from performing its obligations under this Agreement; provided, that, such circumstance, despite the exercise of reasonable diligence, cannot be or could not be prevented, avoided, or removed by such Party and is not attributable to the negligence or misconduct of such Party.

9.2 Force Majeure events include:

9.2.1 acts of God;

9.2.2 acts of war or the public enemy, whether war be declared or not, invasion, armed

9.2.3 conflict or act of a foreign enemy, blockade, embargo, revolution and public

9.2.4 disorders, including insurrection, rebellion, civil commotion, sabotage, riots, and violent demonstrations;

9.2.5 strikes, lockouts, riots, labor disputes, in any such case which are widespread or nationwide i.e., excluding those directed only at a Party;

9.2.6 floods, tidal waves, explosions, fires, earthquakes, typhoons and other natural calamities; or

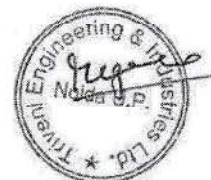
9.2.7 any other event of similar nature which prevents the Parties from performing their obligations under this Agreement.

9.3 No Party shall be liable for any failure or delay in the performance of its obligations under this Agreement in case of, but only to the extent caused by, any event of Force Majeure; provided, that the relief granted by this Clause shall be available only if and to the extent the Party claiming relief has and continues to take all steps reasonably within its control to mitigate the effects of such Force Majeure event.

9.4 The Party seeking to rely on an event of Force Majeure to excuse failure or delay in the performance of its obligations shall notify the other Party as soon as reasonably possible of the nature of Force Majeure claimed but no later than (14) days of the occurrence of such an event and the extent to which the Force Majeure claimed affects the Party's obligation under this Agreement, and such Party shall resume the performance of its obligations as soon as reasonably possible after the event of Force Majeure no longer exists.

For RAM POTASH (P) LTD.

Vinay
Director



M

9.5 In the event that Force Majeure lasts continuously for a period of at least six (6) months from the date of occurrence thereof, then both Parties shall meet to consult and agree on the necessary arrangements, for further implementation of this Agreement, if this is possible or can be expected but without prejudice to their rights and obligations which have already accrued prior to such termination. It is understood that each Party shall fulfill its contractual obligations as they have fallen before the occurrence of Force Majeure.

9.6 The Parties will consult with each other and take all reasonable steps to minimize the losses of any Party resulting from Force Majeure.

10. NOTICES

10.1 All notices, request, consents and other documents required under this Agreement shall be given/served either by personal delivery in writing, by fax, through registered mail or sent through reputable courier services return receipt requested, postage prepaid and properly addressed to the party or its designated agent/representative, or through electronic mail.

10.2 Notices shall be addressed as follows:

If to the Buyer: Mr. Vinay Panwar

[Designation] Director

Address : H.No. 106 Vasundhara Residency, Phase - 1, Muzaffarnagar U.P. -251001
 Telephone : 9634911111
 Fax : _____
 Email : vinay_panwar14@yahoo.com

If to TEIL : Mr. Raj Kumar Goel

[Designation] Sr. Vice President (Finance)

Address : 8th Floor, Express Trade Towers, 15-16, Sector-16A, Noida 201301 (U.P.)
 Telephone : +91-120-4308100/4308000 _____
 Fax : +91-120-4311010/4311011 _____
 Email : rkg@trivenigroup.com _____

10.3 Such notices shall be deemed served or given:

10.3.1 On the date of actual delivery, if personally served at the address of the party to whom the Notice is given between the hours of 8:00 a.m. and 5:00 p.m. on any business day.

10.3.2 If sent by facsimile, when such notice is successfully transmitted during business hours. However, if the notice is not sent during business hours, such notice shall be deemed served at the next business hours it has been successfully transmitted.

For RAM POTASH (P) LTD.

Vinay
Director



10.3.3 On the day the notice is sent, if sent through a reputable courier service.

10.3.4 Two (2) calendar days after mailing, if sent through registered mail.

10.3.5 If sent through electronic mail, upon receipt by the sender of confirmation of delivery to the email address of the recipient, whether acknowledgment of a "receipt requested" notice from the recipient is transmitted.

10.4 Any Party may change its address for receipt of notices at any time by giving written notice thereof to the other Party. The duly authorized representative of that Party may sign any notice given under this Agreement on behalf of the Party.

11. LIQUIDATED DAMAGES:

11.1 **Liquidated damages for delay in payment:** If the Buyer fails to make the payment of the amount in accordance with the terms of this Agreement, the Buyer shall pay interest @ 0.5% per week on the outstanding amounts for the supply of Ash and power supplied by TEIL to the Buyer.

11.2 **Liquidated damages for delay in payment of any other amount:** In case of delay in payments for any other amounts due to TEIL by the Buyer, the Buyer shall pay interest @ 18% per annum on such amounts to TEIL.

11.3 The Buyer shall pay the liquidated damages within five (5) calendar days from the date of the issue of a notice by TEIL to the Buyer in this regard.

11.4 Imposition of liquidated damages shall not in any manner be construed as condonation of breach by TEIL and TEIL may terminate this Agreement in accordance with the provisions of hereof.

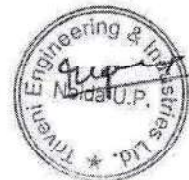
11.5 The Parties agree that the amounts set out in Clause 11.1 and 11.2 are genuine pre-estimates of damages and are not in the nature of penalty.

12. MISCELLANEOUS PROVISIONS

12.1 **No agency or partnership:** Nothing contained or implied in this Agreement shall be construed as creating a joint venture, partnership or agency, franchise relationship or taxable entity between the Parties, nor shall the Buyer have the right, power or authority to create any obligations or duty, express or implied, on behalf of TEIL, it being understood that the Parties are independent entities vis-a-vis another and none of the Parties shall have any authority to make statements, representations or commitments of any kind, or to take any action, which shall bind or commit any of the Parties or other Party. There shall be no employer-employee relationship between the Buyer (including its subsidiaries and affiliates) and the Buyer Personnel on the one hand and TEIL and its personnel and employees, on the other hand. No parties shall invoke the goodwill or credit worthiness of the other party hereto.

For RAM.POTASH (P) LTD.

Vinny
Director



- 12.2 **Waiver:** No waiver by a Party of any breach of this Agreement shall be held or construed to be a waiver of any other subsequent or antecedent breach of this Agreement. Failure of a Party to exercise a remedy or to insist in the performance of any of the covenants of this Agreement shall not be construed as abandonment, cancellation or waiver of such covenant. No waiver by a Party shall be deemed to have been made unless expressed in writing and signed by its authorized representatives.
- 12.3 **Further Assurances:** The Parties shall do and execute, or procure to be done, and executed all such further acts, deeds, documents and things as, may be necessary, to give full effect to the terms and intent of this Agreement.
- 12.4 **Counterparts:** This Agreement may be executed by the Parties in counterparts, each of which when so executed and delivered shall be an original, but all of which shall together constitute one and the same instrument.
- 12.5 **Amendment:** Any amendment to this Agreement shall be mutually agreed in writing and signed by authorized representatives of both the Parties.
- 12.6 **Severability:** In case any provision of this Agreement becomes or is declared, by a competent court, illegal, unenforceable, or invalid, this Agreement shall be still applicable and legally effective, either necessarily modified by the court concerned, or upon excluding such provision from the Agreement, provided that any such modification or excluding have no significant affect to either Party's economic benefits under this Agreement.
- 12.7 **Assignment:** Neither of party to the agreement shall assign, license, sub-let or transfer this Agreement or any benefits there under to any person, firm or corporation without the prior written consent of the other party. The Buyer shall obtain the prior written consent of TEIL before sub-contracting any or all aspects of any obligations under this Agreement.
- 12.8 **Expenses:** The expenses for providing non-judicial stamp papers and other cost of documentation thereof and incidental charges etc. thereof involved in the execution of this Agreement or any other document relating hereto shall be borne by the Buyer.

For RAM POTASH (P) LTD.

Vinay
Director



12.9 **Entire Agreement:** This Agreement and the Lease Deed constitutes the entire agreement and arrangements between the Parties and shall supersede any and all previous oral or written agreements and correspondence, any previous obligations between the Parties of this Agreement.

IN WITNESS OF THE PARTIES HAVE SET THEIR HANDS TO THESE PRESENT ON THE DAY AND YEAR AND ABOVE WRITTEN

For Triveni Engineering & Industries Ltd.

[Signature]
Authorized Signatory

Triveni Engineering & Industries Limited (TEIL)
Aleo Chemical Complex,
Bhikki Bilaspur, Jolly Road,
Muzaffarnagar

For RAM POTASH (P) LTD.

[Signature]
Director

Ram Potash Private Limited, (P)
Muzaffarnagar

WITNESS:

- 1. *[Signature]* R. P. Pandey
- 2. *[Signature]* Shaukat Aggarwal

WITNESS:

- 1. *[Signature]* Chirag Verma
- 2. *[Signature]* Vivek Tomar

Incineration Boiler Ash

<u>Month</u>	<u>Fly ash generation</u> MT	<u>Sale to Ram potash</u> MT
<u>Nov 2024</u>	<u>1245.36</u>	<u>1245.36</u>
<u>Dec 2024</u>	<u>2132.96</u>	<u>2132.96</u>
<u>January 2025</u>	<u>2101.42</u>	<u>2101.42</u>

BH-operation





ENVIRONMENTAL AND TECHNICAL RESEARCH CENTRE

Office & Laboratory : 2/261, Vishwas Khand, Gomti Nagar, Lucknow - 226 010 (U.P.)
 Email : ETRCLTH@YAHOO.IN, Web.: www.etrclndia.com

(ISO 9001:2015, ISO 45001:2018 (OHS) ISO 14001:2015)
 An approved laboratory from Ministry of Environment, Forest and Climate change, Govt. of India under EPA 1986

ETRC/PM09//TES-REP/FT/46

TEST REPORT ASH ANALYSIS

Test Report Ref No.: ETRC/EPA/13199/2025	Date of Report: 11.01.2025
Name/Address/Type of Industry	M/s Triveni Engineering & Industries Limited (Alco Chemical Complex) Village: Bikki Bilaspur District: Muzaffarnagar (UP)

SAMPLE DETAILS

1	Sampling Location	Ash Hopper	5	Packing Condition	Sealed
2	Sample Description	Ash Sample	6	Sample Collected By	Industry self
3	Sample received date	07.01.2025	7	Analysis Start Date	07.01.2025
4	Sample Quantity	1.0 kg	8	Analysis End Date	11.01.2025

Test Results

Sr. No.	Test Parameter	Unit	Protocol/Test Method	Result
1	pH	-	Manual on Sampling, Analysis and Characterization of Hazardous Waste, CPCB	10.6
2	Ash Content	%	Method manual of soil testing India	9.64
3	Volatile Organic Content	%	Manual on Sampling, Analysis and Characterization of Hazardous Waste, CPCB	10.68
4	Calcium Oxide as CaO	mg/kg	IS: 2720 (Part-23): 1976, Reaffirmed: 2020	152140.2
5	Phosphorous as P ₂ O ₅	mg/kg	Method Manual of Soil Testing in India	75.45
6	Potassium as K ₂ O	mg/kg	Manual on Sampling, Analysis and Characterization of Hazardous Waste, CPCB	224160.0
7	Iron as Fe	mg/kg	Method Manual of Soil Testing in India	342.0
8	Manganese as Mn	mg/kg	Method Manual of Soil Testing in India	24.36
9	Zinc as Zn	mg/kg	Method Manual of Soil Testing in India	1.08
10	Nickel as Ni	mg/kg	USEPA 3050 B, Revision 2: 1996	0.01
11	Copper as Cu	mg/kg	Method Manual of Soil Testing in India	0.96
12	Lead as Pb	mg/kg	USEPA 3050 B, Revision 2: 1996	BDL
13	Total Chromium as Cr	mg/kg	Manual on Sampling, Analysis and Characterization of Hazardous Waste, CPCB	0.02
14	Arsenic as As	mg/kg	USEPA 3050 B, Revision 2: 1996	BDL
15	Cadmium as Cd	mg/kg	USEPA 3050 B, Revision 2: 1996	BDL
16	Aluminum as Al ₂ O ₃	mg/kg	Method manual of soil testing India	BDL
17	Cobalt as Co	mg/kg	APHA 24 th Ed. 2023 - 3111 B	0.024
18	Silica as SiO ₂	mg/kg	Method manual of soil testing India	0.424

Method Manual of Soil Testing in India (Department of Agriculture and Corporation Ministry of Agriculture, Government of India), 4.6.3 (16b): 2022
 END OF REPORT.....

- ETRC warrants that all analytical work is conducted professionally in accordance with all applicable standard laboratory practices and that this data reflects our best attempt to generate accurate results for the sample, mentioned in the report as above.
- The result relate only to the items tested.
- ETRC does not assume any liability for any claims or damages related to the quality of parameter analyzed in the results and/or the performance of the equipment constituting to the results.
- All disputes subject to Lucknow jurisdiction.
- This report is not to be reproduced wholly or in part and cannot be used as evidence in the court of law and should not be used in any advertising media without our special permission in writing.
- Complain register is available in our laboratory.

Authorized Signatory
(Sandeep Kr Verma)
Lab-Incharge



Authorized Signatory
(Ritu Garg)
QM



Mobile : +91 9897674227, 9936669576 | PAN No.: AHWPG8397H | GSTIN No.: 09AHWPG8397H1ZD



भारतीय प्रौद्योगिकी संस्थान रुड़की
जल संसाधन विकास एवं प्रबन्धन विभाग
रुड़की-247 667, उत्तराखण्ड, भारत
Indian Institute of Technology Roorkee
Dept. of Water Resources Development &
Management ROORKEE-247 667 (UTTARAKHAND)
INDIA

Phone : +91-1332-284954 (O)
+91-1332-286954 (R)
+91-9899286153 (M)
E-mail : basant.yadav@wr.iitr.ac.in
byadav.wrdm@gmail.com

डॉ. बसंत यादव, सहायक प्राध्यापक
Dr. Basant Yadav, Assistant Professor

TEST REPORT

SAMPLING DETAILS

Name and Address of Customer	M/s Triveni Engineering & Industries Ltd. Alco Chemical Complex, Village Bhikki Bilaspur, Jolly Road, Distt. Muzaffarnagar (U.P.)	Order Reference: Through e-mail
Sample Description/Type	Boiler Ash sample	Ajit Kumar
Sampling Location	Ash Hopper	Sample Collected by Sample Quantity /Packing
Date of Sampling	03.02.2025	0.5 kg (in zipper bag, in duplicate)
Date of Start of Analysis	03.02.2025	Date of Receipt of Sample 03.02.2025
		Date of Completion of Analysis 11.02.2025

BOILER ASH ANALYSIS

TEST RESULTS

S. NO	Test Parameters	Unit	Protocol/ Test Method	Result
1	pH		Manual on Sampling, Analysis and Characterization of Hazardous waste, CPCB	12.36
2	Volatile organic content	%	Manual on Sampling, Analysis and Characterization of Hazardous waste, CPCB	10.2
3	Ash Content	%	Method manual of soil testing India	10.98
4	Ammonium	mg/kg	Mineral extraction method as soil and measured concentration by ion chromatograph.	146.37
5	Potassium as K ₂ O	mg/kg	Manual on Sampling, Analysis and Characterization of Hazardous waste, CPCB	219248.3



6	Magnesium	mg/kg	Mineral extraction method as soil and measured concentration by ion chromatograph.	298.03
7	Calcium as CaO	mg/kg	IS:2720 (Part-23): 1976 Reaffirmed: 2020	1441.96
8	Sodium	mg/kg	Mineral extraction method as soil and measured concentration ion chromatograph.	4671.45



Basant Yadav



IRN No: ddc33f293827369f0e609502a41d9c33ad6d575634a0b024ba3d95cd69c0369

TAX INVOICE

OFFICE COPY

TRIVENI ENGINEERING & INDUSTRIES LTD.

Legal Name - Triveni Engineering & Industries Ltd.
 Bhikki Bilaspur, Jolly Road, Alco Chemical Complex, . .
 Muzaiffarnagar-251001, Uttar Pradesh, State Code -09, India.
 Tel - 02126391166
 GSTIN/UIN - 09AABCT6370L1ZW PAN No. - AABCT6370L
 CIN No. - L15421UP1932PLC022174
 FSSAI No 10014051001083
 Drug Licence No - 21 of 2021
 Tan No- MRTT00672A

Tax Invoice No. 3100536488	DATE 07.11.2024
DATE & TIME of REMOVAL 07.11.2024 11:50 hrs	Mode / Terms of Payment 100% Advance.
Sales Order No 92808478	
PO No. & Date AS PER LETTER 07.11.2024	Project code / PD 25 NO 1769

Bill To

RAM POTASH PRIVATE LIMITED - 661630
 Legal Name - RAM POTASH PRIVATE LIMITED
 KHASRA NO- 613/M SHERNAGAR, JANSATH
 ROAD, MUZAFFARNAGAR-251001, Uttar Pradesh,
 State Code -09, India. GSTIN/UIN - 09AAKCR0844E1ZD
 PAN No - AAKCR0844E

GTA Details : Sanjeel Kumar & Company	LR NO. / Date 5786 / 07.11.2024
Vehicle No. UP12AS1409	INCOTERMS EXW
Place of Loading ALCO UNIT (M.NAGAR)	ILC NO.

Ship To

RAM POTASH PRIVATE LIMITED - 661630
 Legal Name - RAM POTASH PRIVATE LIMITED
 KHASRA NO- 613/M SHERNAGAR, JANSATH
 ROAD, MUZAFFARNAGAR-251001, Uttar Pradesh,
 State Code -09, India. GSTIN/UIN - 09AAKCR0844E1ZD
 PAN No - AAKCR0844E

Place of Supply
 RAM POTASH PRIVATE LIMITED - 661630
 Legal Name - RAM POTASH PRIVATE LIMITED
 KHASRA NO- 613/M SHERNAGAR, JANSATH
 ROAD, MUZAFFARNAGAR-251001, Uttar Pradesh,
 State Code -09, India. GSTIN/UIN - 09AAKCR0844E1ZD
 PAN No - AAKCR0844E

Description of Goods	HSN/SAC Code	Unit	Qty/Weight	Rate(Rs.)	Assessable Value (Rs.)
DISCARDED RAKH (ASH)	26211000	KG	11,020.000	0.50	5,510.00
Total Quantity			11,020.000		

Total Assessable Value		5,510.00
State Taxes %	2.50	138.00
Central Taxes %	2.50	138.00
Total Value		5,786.00
Net Payable		5,786.00

Total - FIVE THOUSAND SEVEN HUNDRED EIGHTY SIX Rupees
 Amount of Central Taxes (IN WORDS) : ONE HUNDRED THIRTY EIGHT Rupees
 Amount of State Taxes (IN WORDS) : ONE HUNDRED THIRTY EIGHT Rupees
 Amount of Union Territory Taxes (IN WORDS) :
 Amount of Integrated Taxes (IN WORDS) :
BANK Details
 BSB RANGE/OFFICE : KHATAULI (YB0304)
 BSB DIVISION/JURISDICTION : MUZAFFARNAGAR - I NEW
 BSB COMMISSIONERATE : MEERUT NEW



Declaration - Certified that the particulars given above are true and correct and the amount indicated represents the price actually Charged and there is no flow of additional consideration directly or indirectly from directly Subject to terms and conditions printed overleaf.

Prepared By: _____
 Checked By: _____
 For TRIVENI ENGINEERING & INDUSTRIES LTD.
 AMIT KUMAR SRIVASTAVA Digitally signed by AMIT KUMAR SRIVASTAVA
 Date: 2024.11.07 11:00:23 +05:30
AUTHORIZED SIGNATORY

Registered Office A-44, Hosiery Complex, Phase-II Extension, Noida-201305, Uttar Pradesh
 Principal Place of Business KHAUTALI DIST, MUZAFFAR NAGAR, UTTAR PRADESH
 www.trivenigroup.com



IRN No: 8352fb06d2ca7188db619dbe1043d806ef8dd4163574f3d9865e40c95eacaf63

TAX INVOICE

OFFICE COPY

TRIVENI ENGINEERING & INDUSTRIES LTD.

Legal Name - Triveni Engineering & Industries Ltd.
 Bhikki Bilaspur, Jolly Road, Alco Chemical Coroplex, , ,
 Muzaaffarnagar-251001, Uttar Pradesh, State Code -09, India,
 Tel - 08126391166
 GSTIN/UIN - 09AABCT6370L1ZW PAN No. - AABCT6370L
 CIN No - L15421UP1932PLC022174
 FSSAI No 10014051001083
 Drug Licence No - 21 of 2021
 Tan No - MRTT00672A

Tax Invoice No. 3100535491	DATE 09.11.2024
DATE & TIME of REMOVAL 09.11.2024 15:30hrs	Mode / Terms of Payment 100% Advance.
Sales Order No 92808482	
PO No. & Date AS PER LETTER 09.11.2024	Project code / PD 25 NO 1772

Bill To

RAM POTASH PRIVATE LIMITED - 661630
 Legal Name - RAM POTASH PRIVATE LIMITED
 KHASRA NO- 613/M SHERNAGAR, JANSATH
 ROAD, , , , MUZAFFARNAGAR-251001, Uttar Pradesh,
 State Code -09, India. GSTIN/UIN - 09AAKCR0844E1ZD
 PAN No - AAKCR0844E

GTA Details : Sanjeet Kumar & Company	LR NO. / Date 5789 / 09.11.2024
Vehicle No. UP11AV9217	INCOTERMS EXW
Place of Loading ALCO UNIT (M.NAGAR)	ILC NO.

Ship To

RAM POTASH PRIVATE LIMITED - 661630
 Legal Name - RAM POTASH PRIVATE LIMITED
 KHASRA NO- 613/M SHERNAGAR, JANSATH
 ROAD, , , , MUZAFFARNAGAR-251001, Uttar Pradesh,
 State Code - 09, India. GSTIN/UIN - 09AAKCR0844E1ZD
 PAN No - AAKCR0844E

Place of Supply
 RAM POTASH PRIVATE LIMITED - 661630
 Legal Name - RAM POTASH PRIVATE LIMITED
 KHASRA NO- 613/M SHERNAGAR, JANSATH
 ROAD, , , , MUZAFFARNAGAR-251001, Uttar Pradesh,
 State Code -09, India. GSTIN/UIN - 09AAKCR0844E1ZD
 PAN No - AAKCR0844E

Description of Goods	HSN/SAC Code	Unit	Qty/Weight	Rate(Rs.)	Assessable Value (Rs.)
DISCARDED RAKH (ASH)	26211000	KG	11,630.000	0.50	5,815.00
Total Quantity			11,630.000		

Total Assessable Value		5,815.00
State Taxes %	2.50	145.00
Central Taxes %	2.50	145.00
Total Value		6,105.00
Net Payable		6,105.00

Total : SIX THOUSAND ONE HUNDRED FIVE Rupees
 Amount of Central Taxes (IN WORDS) : ONE HUNDRED FORTY FIVE Rupees
 Amount of State Taxes (IN WORDS) : ONE HUNDRED FORTY FIVE Rupees
 Amount of Union Territory Taxes (IN WORDS) :
 Amount of Integrated Taxes (IN WORDS) :
 BANK Details
 GST RANGE/OFFICE : KHATAULI (YB0304)
 GST DIVISION/JURISDICTION : MUZAFFARNAGAR - I NEW
 GST COMMISSIONERATE : MEERUT NEW



Declaration : Certified that the particulars given above are true and correct and the amount indicated represents the price actually Charged and there is no flow of additional consideration directly or indirectly from directly Subject to terms and conditions printed overleaf.

Prepared By:  Checked By: 
 For TRIVENI ENGINEERING & INDUSTRIES LTD.
 AMIT KUMAR SRIVASTAVA Digitally signed by AMIT KUMAR SRIVASTAVA
 Date: 2024.11.09 15:41:3 +0530
 AUTHORIZED SIGNATORY
 Registered Office A-44, Hosliery Complex, Phase-II Extension, Noida-201305, Uttar Pradesh
 Principal Place of Business KHAUTALI DIST, MUZAFFAR NAGAR, UTTAR PRADESH
 www.trivenigroup.com



TAX INVOICE

OFFICE COPY

IRN No: f9192320bdfb003f28c5ed5ca44b9a90e4a6d85b75e8eb55dd805ef1bab41d12

RIVENI ENGINEERING & INDUSTRIES LTD.

Legal Name - Triveni Engineering & Industries Ltd.
 Bilaski Bilaspur, Jolly Road, Alco Chemical Complex, ...
 Muzaaffarnagar-251001, Uttar Pradesh, State Code -09, India.
 I - 08126391166
 GSTIN/UIN - 09AABCT6370L1ZW PAN No. - AABCT6370L
 N No. - L15421UP1932PLC022174
 ISAI No 10014051001083
 Ug Licence No - 21 of 2021
 n No- MRTT00672A

Tax Invoice No. 3100535501	DATE 14.11.2024
DATE & TIME of REMOVAL 14.11.2024 15:10 hrs	Mode / Terms of Payment 100% Advance.
Sales Order No 92808492	
PO No. & Date AS PER LETTER 14.11.2024	Project code / PD 26 NO 1778

Bill To

RAM POTASH PRIVATE LIMITED - 661630
 Legal Name - RAM POTASH PRIVATE LIMITED
 KHASRA NO- 613/M SHERNAGAR, JANSATH
 MUZAFFARNAGAR-251001, Uttar Pradesh,
 State Code -09, India. GSTIN/UIN - 09AAKCR0844E1ZD
 UIN No - AAKCR0844E

GTA Details : Sanjeet Kumar & Company	LR NO. / Date 5775 / 14.11.2024
Vehicle No. UP11AV9217	INCOTERMS EXW
Place of Loading ALCO UNIT (M.NAGAR)	ILC NO.

Ship To

RAM POTASH PRIVATE LIMITED - 661630
 Legal Name - RAM POTASH PRIVATE LIMITED
 KHASRA NO- 613/M SHERNAGAR, JANSATH
 MUZAFFARNAGAR-251001, Uttar Pradesh,
 State Code -09, India. GSTIN/UIN - 09AAKCR0844E1ZD
 UIN No - AAKCR0844E

Place of Supply
 RAM POTASH PRIVATE LIMITED - 661630
 Legal Name - RAM POTASH PRIVATE LIMITED
 KHASRA NO- 613/M SHERNAGAR, JANSATH
 ROAD, MUZAFFARNAGAR-251001, Uttar Pradesh,
 State Code -09, India. GSTIN/UIN - 09AAKCR0844E1ZD
 PAN No - AAKCR0844E

Description of Goods	HSN/SAC Code	Unit	Qty/Weight	Rate(Rs.)	Assessable Value (Rs.)
DISCARDED RAKH (ASH)	26211000	KG	11,130.000	0.50	5,565.00
Total Quantity			11,130.000		

Total Assessable Value					5,565.00
State Taxes %			2.50		139.00
Central Taxes %			2.50		139.00
Total Value					5,843.00
Total Payable					5,843.00

Total : FIVE THOUSAND EIGHT HUNDRED FORTY THREE Rupees
 Amount of Central Taxes (IN WORDS) : ONE HUNDRED THIRTY NINE Rupees
 Amount of State Taxes (IN WORDS) : ONE HUNDRED THIRTY NINE Rupees
 Amount of Union Territory Taxes (IN WORDS) :
 Amount of Integrated Taxes (IN WORDS) :
 NK Details
 DISTRICT RANGE/OFFICE : KHATAULI (YB0304)
 DISTRICT DIVISION/JURISDICTION : MUZAFFARNAGAR - I NEW
 DISTRICT COMMISSIONERATE : MEERUT NEW



Declaration : Certified that the particulars given above are true and correct and the amount indicated represents the price actually charged and there is no flow of additional consideration directly or indirectly from directly Subject to terms and conditions printed overleaf.

Prepared By: Checked By:

For TRIVENI ENGINEERING & INDUSTRIES LTD.
 AMIT KUMAR SRIVASTAVA Digitally signed by AMIT KUMAR SRIVASTAVA
 Date: 2024.11.16 14:58:35 +0530
 AUTHORIZED SIGNATORY

Registered Office A-44, Hosiery Complex, Phase-II Extension, Noida-201305, Uttar Pradesh
 Principal Place of Business KHAUTALI DIST, MUZAFFAR NAGAR, UTTAR PRADESH
 www.trivenigroup.com



TAX INVOICE
 PAN No - 48804d8f34b8ba29a0c3c5de814254e10794618e918abb1ecd3698ea3a0bf9fd

OFFICE COPY

TRIVENI ENGINEERING & INDUSTRIES LTD.

Legal Name - Triveni Engineering & Industries Ltd.
 Bhikki Bilaspur, Jolly Road, Alco Chemical Complex, ...
 Muzaffarnagar-251001, Uttar Pradesh. State Code -09, India.
 Tel - 06126391165
 GSTIN/UIN - 09AABCT6370L12W PAN No. - AABCT6370L
 TIN No. - L15421UP1932PLC022174
 SSAI No 10014051001083
 Drug Licence No - 21 of 2021
 Pan No- MRTT00572A

Tax Invoice No. 3100535557	DATE 22.11.2024
DATE & TIME of REMOVAL 22.11.2024	Mode / Terms of Payment 100% Advance.
Sales Order No 92808541	
PO No. & Date AS PER LETTER 22.11.2024	Project code / PD 25 NO 1848
GTA Details :	
Sanjeet Kumar & Company	LR NO. / Date 5912 / 22.11.2024
Vehicle No. UP11AP8110	INCOTERMS EXW
Place of Loading ALCO UNIT (M.NAGAR)	ILC NO.
Place of Supply RAM POTASH PRIVATE LIMITED - 661630 Legal Name - RAM POTASH PRIVATE LIMITED KHASRA NO- 613/M SHERNAGAR, JANSATH ROAD, MUZAFFARNAGAR-251001, Uttar Pradesh, State Code -09, India. GSTIN/UIN - 09AAKCR0844E1ZD PAN No - AAKCR0844E	

Bill To

RAM POTASH PRIVATE LIMITED - 661630
 Legal Name - RAM POTASH PRIVATE LIMITED
 KHASRA NO- 613/M SHERNAGAR, JANSATH
 ROAD, MUZAFFARNAGAR-251001, Uttar Pradesh,
 State Code -09, India. GSTIN/UIN - 09AAKCR0844E1ZD
 PAN No - AAKCR0844E

Ship To

RAM POTASH PRIVATE LIMITED - 661630
 Legal Name - RAM POTASH PRIVATE LIMITED
 KHASRA NO- 613/M SHERNAGAR, JANSATH
 ROAD, MUZAFFARNAGAR-251001, Uttar Pradesh,
 State Code -09, India. GSTIN/UIN - 09AAKCR0844E1ZD
 PAN No - AAKCR0844E

Description of Goods	HSN/SAC Code	Unit	Qty/Weight	Rate(Rs.)	Assessable Value (Rs.)
DISCARDED RAKH (ASH)	26211000	KG	10,380.000	0.50	5,190.00
Total Quantity			10,380.000		

Total Assessable Value	5,190.00
State Taxes %	2.50
Central Taxes %	2.50
Total Value	5,450.00
Net Payable	5,450.00

Total : FIVE THOUSAND FOUR HUNDRED FIFTY Rupees
 Amount of Central Taxes (IN WORDS) : ONE HUNDRED THIRTY Rupees
 Amount of State Taxes (IN WORDS) : ONE HUNDRED THIRTY Rupees
 Amount of Union Territory Taxes (IN WORDS) :
 Amount of Integrated Taxes (IN WORDS) :
 BANK Details
 SST RANGE/OFFICE : KHATAULI (YB0304)
 SST DIVISION/JURISDICTION : MUZAFFARNAGAR - I NEW
 SST COMMISSIONERATE : MEERUT NEW



Declaration: Certified that the particulars given above are true and correct and the amount indicated represents the price actually charged and there is no flow of additional consideration directly or indirectly from directly Subject to terms and conditions printed overleaf.

Prepared By: _____
 Checked By: *[Signature]*
 For TRIVENI ENGINEERING & INDUSTRIES LTD.
 AMIT KUMAR SRIVASTAVA Digitally signed by AMIT KUMAR SRIVASTAVA
 Date: 2024.11.22 11:47:06 +05'30'
AUTHORIZED SIGNATORY

Registered Office A-44, Hosriery Complex, Phase-II Extension, Noida-201305, Uttar Pradesh
 Principal Place of Business KHATAULI DIST, MUZAFFAR NAGAR, UTTAR PRADESH
 www.trivenigroup.com



TAX INVOICE

OFFICE COPY

IRIN No: 75e9a3808f86d38677239db517c3eef0fe192bb62f5ee05d47974af7b717591c

TRIVENI ENGINEERING & INDUSTRIES LTD.

Legal Name - Triveni Engineering & Industries Ltd.
 Bhikki Bilaspur, Jolly Road, Alco Chemical Complex, ..
 Muzaaffarnagar-251001, Uttar Pradesh, State Code -09, India.
 Tel - 08126391166
 GSTIN/UIN - 09AABCT6370L1ZW PAN No. - AABCT6370L
 CIN No. - L15421UP1932PLC022174
 FSSAI No 10014051001083
 Drug Licence No- 21 of 2021
 Tan No- MRTT00672A

Tax Invoice No. 3100535598	DATE 28.11.2024
DATE & TIME of REMOVAL 28.11.2024 14:35k	Mode / Terms of Payment 100% Advance.
Sales Order No 92808577	
PO No. & Date As Per Letter 28.11.2024	Project code / PD 25 NO 1885

Bill To

RAM POTASH PRIVATE LIMITED - 661630
 Legal Name - RAM POTASH PRIVATE LIMITED
 KHASRA NO- 613/M SHERNAGAR, JANSATH
 ROAD, MUZAFFARNAGAR-251001, Uttar Pradesh,
 State Code -09, India. GSTIN/UIN - 09AAKCR0844E1ZD
 PAN No - AAKCR0844E

GTA Details : Sanjeet Kumar & Company	LR NO. / Date 5931 / 28.11.2024
Vehicle No. UP11AP8110	INCOTERMS EXW
Place of Loading ALCO UNIT (M.NAGAR)	ILC NO.

Ship To

RAM POTASH PRIVATE LIMITED - 661630
 Legal Name - RAM POTASH PRIVATE LIMITED
 KHASRA NO- 613/M SHERNAGAR, JANSATH
 ROAD, MUZAFFARNAGAR-251001, Uttar Pradesh,
 State Code - 09, India. GSTIN/UIN - 09AAKCR0844E1ZD
 PAN No - AAKCR0844E

Place of Supply
 RAM POTASH PRIVATE LIMITED - 661630
 Legal Name - RAM POTASH PRIVATE LIMITED
 KHASRA NO- 613/M SHERNAGAR, JANSATH
 ROAD, MUZAFFARNAGAR-251001, Uttar Pradesh,
 State Code -09, India. GSTIN/UIN - 09AAKCR0844E1ZD
 PAN No - AAKCR0844E

Description of Goods	HSN/SAC Code	Unit	Qty/Weight	Rate(Rs.)	Assessable Value (Rs.)
DISCARDED RAKH (ASH)	26211000	KG	11,060.000	0.50	5,530.00

Total Quantity	11,060.000				
Total Assessable Value					5,530.00
State Taxes %			2.50		138.00
Central Taxes %			2.50		138.00
Total Value					5,806.00
Net Payable					5,806.00

Total FIVE THOUSAND EIGHT HUNDRED SIX Rupees
 Amount of Central Taxes (IN WORDS) : ONE HUNDRED THIRTY EIGHT Rupees
 Amount of State Taxes (IN WORDS) : ONE HUNDRED THIRTY EIGHT Rupees
 Amount of Union Territory Taxes (IN WORDS) :
 Amount of Integrated Taxes (IN WORDS) :
 BANK Details
 GST RANGE/OFFICE : KHATAULI (YB0304)
 GST DIVISION/JURISDICTION : MUZAFFARNAGAR - I NEW
 GST COMMISSIONERATE : MEERUT NEW



Declaration - Certified that the particulars given above are true and correct and the amount indicated represents the price actually Charged and there is no flow of additional consideration directly or indirectly from directly Subject to terms and conditions printed overleaf.

For TRIVENI ENGINEERING & INDUSTRIES LTD.
 AMIT KUMAR SRIVASTAVA
Digitally signed by AMIT KUMAR SRIVASTAVA
 Date: 2024.11.28 14:29:36 +05'30'
 AUTHORIZED SIGNATORY

Prepared By:

Checked By:

Registered Office A-44, Hosiery Complex, Phase-II Extension, Noida-201305, Uttar Pradesh
 Principal Place of Business KHATAULI DIST, MUZAFFAR NAGAR, UTTAR PRADESH
 www.trivenigroup.com



IRN No: 8c160750c47aba928fac58f1f7072e2697129ad8f65474ac6dd9576412492e86

TAX INVOICE

OFFICE COPY

TRIVENI ENGINEERING & INDUSTRIES LTD.

Legal Name - Triveni Engineering & Industries Ltd.
 Plt. Bilaspur, Jolly Road, Alco Chemical Complex, , ,
 Muzaaffarnagar-251001, Uttar Pradesh, State Code -09, India.
 Tel: 08125391166
 GSTIN/UIN - 09AABCT6370L1ZW PAN No. - AABCT6370L
 CIN No. - L15421UP1932PLC022174
 SSAN No 10014051001083
 Irg Licence No - 21 of 2021
 Pan No- MRTT00672A

Tax Invoice No. 3100535626	DATE 01.12.2024
DATE & TIME of REMOVAL 01.12.2024 13:15m	Mode / Terms of Payment 100% Advance.
Sales Order No. 92808597	
PO No. & Date As per Letter 01.12.2024	Project code / PD 25 NO 2006

Bill To

RAM POTASH PRIVATE LIMITED - 661630
 Legal Name - RAM POTASH PRIVATE LIMITED
 KHASRA NO- 613/M SHERNAGAR, JANSATH
 ROAD, MUZAFFARNAGAR-251001, Uttar Pradesh,
 State Code -09, India. GSTIN/UIN - 09AAKCR0844E1ZD
 PAN No - AAKCR0844E

GTA Details : Sanjeet Kumar & Company	LR NO. / Date 5945 / 01.12.2024
Vehicle No. UP11AP8110	INCOTERMS EXW
Place of Loading ALCO UNIT (M.NAGAR)	ILC NO.

Ship To

RAM POTASH PRIVATE LIMITED - 661630
 Legal Name - RAM POTASH PRIVATE LIMITED
 KHASRA NO- 613/M SHERNAGAR, JANSATH
 ROAD, MUZAFFARNAGAR-251001, Uttar Pradesh,
 State Code -09, India. GSTIN/UIN - 09AAKCR0844E1ZD
 PAN No - AAKCR0844E

Place of Supply
 RAM POTASH PRIVATE LIMITED - 661630
 Legal Name - RAM POTASH PRIVATE LIMITED
 KHASRA NO- 613/M SHERNAGAR, JANSATH
 ROAD, MUZAFFARNAGAR-251001, Uttar Pradesh,
 State Code -09, India. GSTIN/UIN - 09AAKCR0844E1ZD
 PAN No - AAKCR0844E

Description of Goods	HSN/SAC Code	Unit	Qty/Weight	Rate(Rs.)	Assessable Value (Rs.)
DISCARDED RAKH (ASH)	26211000	KG	11,310.000	0.50	5,655.00

Total Quantity	11,310.000				
Total Assessable Value					5,655.00
State Taxes %			2.50		141.00
Central Taxes %			2.50		141.00
Total Value					5,937.00
Net Payable					5,937.00

Value: FIVE THOUSAND NINE HUNDRED THIRTY SEVEN Rupees
 Amount of Central Taxes (IN WORDS): ONE HUNDRED FORTY ONE Rupees
 Amount of State Taxes (IN WORDS): ONE HUNDRED FORTY ONE Rupees
 Amount of Union Territory Taxes (IN WORDS):
 Amount of Integrated Taxes (IN WORDS):
 Bank Details:
 BR BRANCH/OFFICE : KHATAULI (YB0304)
 BR DIVISION/JURISDICTION : MUZAFFARNAGAR - I NEW
 BR COMMISSIONERATE : MEERUT NEW



Declaration: Certified that the particulars given above are true and correct and the amount indicated represents the price actually charged and there is no flow of additional consideration directly or indirectly from directly Subject to terms and conditions printed overleaf.

For TRIVENI ENGINEERING & INDUSTRIES LTD.
 AMIT KUMAR SRIVASTAVA

Prepared By

Checked By:

AUTHORIZED SIGNATORY

Registered Office A-44, Hosiery Complex, Phase-II Extension, Noida-201306, Uttar Pradesh
 Principal Place of Business KHATAULI DIST, MUZAFFAR NAGAR, UTTAR PRADESH
 www.trivenigroup.com



IRN No: 11142cce591b375d07bc84c4a927796157e3a27cc114442aa154031e9181256


TAX INVOICE

OFFICE COPY

TRIVENI ENGINEERING & INDUSTRIES LTD. Legal Name - Triveni Engineering & Industries Ltd. Bhikki Bilaspur, Jolly Road, Alco Chemical Complex, . . .Muzaffarnagar-251001, Uttar Pradesh, State Code -09, India, Tel - 08126391166 GSTIN/UIN - 09AABCT6370L1ZW PAN No. - AABCT6370L CIN No. - L15421UP1932PLC022174 FSSAI No 10014051001003 Drug Licence No - 21 of 2021 Tan No- MRTT00672A	Tax Invoice No. 3100535670	DATE 06.12.2024
	DATE & TIME OF REMOVAL 06.12.2024 11:00 AM	Mode / Terms of Payment 100% Advance.
	Sales Order No 92800830	
	PO No. & Date AS PER LETTER	Project code / PD 26 NO 2046
Bill To RAM POTASH PRIVATE LIMITED - 661630 Legal Name - RAM POTASH PRIVATE LIMITED KHASRA NO- 613/M SHERNAGAR, JANSATH ROAD.....MUZAFFARNAGAR-251001,Uttar Pradesh, State Code -09,India. GSTIN/UIN - 09AAKCR0844E1ZD PAN No - AAKCR0844E	GTA Details : Sanjeev Kumar & Company	LR NO. / Date 6986 / 06.12.2024
	Vehicle No. UP11AV9217	INCOTERMS EXW
	Place of Loading ALCO UNIT (M.NAGAR)	ILC NO.
	Place of Supply RAM POTASH PRIVATE LIMITED - 661630 Legal Name - RAM POTASH PRIVATE LIMITED KHASRA NO- 613/M SHERNAGAR, JANSATH ROAD.....MUZAFFARNAGAR-251001,Uttar Pradesh, State Code -09,India. GSTIN/UIN - 09AAKCR0844E1ZD PAN No - AAKCR0844E	
Ship To RAM POTASH PRIVATE LIMITED - 661630 Legal Name - RAM POTASH PRIVATE LIMITED KHASRA NO- 613/M SHERNAGAR, JANSATH ROAD.....MUZAFFARNAGAR-251001,Uttar Pradesh, State Code -09,India. GSTIN/UIN - 09AAKCR0844E1ZD PAN No - AAKCR0844E		

Description of Goods	HSN/SAC Code	Unit	Qty/Weight	Rate(Rs.)	Assessable Value (Rs.)
DISCARDED RAKH (ASH)	26211000	KG	13,770.000	0.50	6,885.00
Total Quantity			13,770.000		

Total Assessable Value		6,885.00
State Taxes %	2.50	172.00
Central Taxes %	2.50	172.00
Total Value		7,229.00
Net Payable		7,229.00

Total : SEVEN THOUSAND TWO HUNDRED TWENTY NINE Rupees Amount of Central Taxes (IN WORDS) : ONE HUNDRED SEVENTY TWO Rupees Amount of State Taxes (IN WORDS) : ONE HUNDRED SEVENTY TWO Rupees Amount of Union Territory Taxes (IN WORDS) : Amount of Integrated Taxes (IN WORDS) : BANK Details GST RANGE/OFFICE : KHATAULI (YB0304) GST DIVISION/JURISDICTION : MUZAFFARNAGAR - I NEW GST COMMISSIONERATE : MEERUT NEW	
---	---

Declaration : Certified that the particulars given above are true and correct and the amount indicated represents the price actually Charged and there is no flow of additional consideration directly or indirectly from directly Subject to terms and conditions printed overleaf.

Prepared By: <i>[Signature]</i>	Checked By: <i>[Signature]</i>	For TRIVENI ENGINEERING & INDUSTRIES LTD. AMIT KUMAR SRIVASTAVA Digitally signed by AMIT KUMAR SRIVASTAVA Date: 2024.12.06 10:31:05 +05'30' AUTHORIZED SIGNATORY
Registered Office A-44, Hosiery Complex, Phase-II Extension, Noida-201306, Uttar Pradesh Principal Place of Business KHAUTALI DIST, MUZAFFAR NAGAR, UTTAR PRADESH www.trivenigroup.com		



IRN No: fab8df400da1988780c5c92f5c4ef27b2c9af06a1085240cban51a87a40ea83d

TAX INVOICE

OFFICE COPY

RIVENI ENGINEERING & INDUSTRIES LTD.

Legal Name - Triveni Engineering & Industries Ltd.
 Hikki Bilaspur, Jolly Road, Alco Chemical Complex, ...
 Muzaaffarnagar-251001, Uttar Pradesh, State Code -09, India.
 PIN - 08126391166
 GSTIN/UIN - 09AABCT6370L1ZW PAN No. - AABCT6370L
 IN No - L15421UP1932PLC022174
 SSAI No 10014051001083
 Reg Licence No - 21 of 2021
 AN No- MRTT00672A

Tax Invoice No. 3100536721	DATE 12.12.2024
DATE & TIME of REMOVAL 12.12.2024 12:35pm	Mode / Terms of Payment 100% Advance.
Sales Order No 92008070	
PO No. & Date AS PER LETTER 12.12.2024	Project code / PO 25 NO 2000

Bill To

RAM POTASH PRIVATE LIMITED - 661630
 Legal Name - RAM POTASH PRIVATE LIMITED
 HASRA NO- 613/M SHERNAGAR, JANSATH
 ROAD, MUZAFFARNAGAR-251001, Uttar Pradesh,
 State Code -09, India. GSTIN/UIN - 09AAKCR0844E1ZD
 AN No - AAKCR0844E

GTA Details ; Sanjeet Kumar & Company	LR NO. / Date 5089 / 12.12.2024
Vehicle No. UK08R6335	INCOTERMS EXW
Place of Loading ALCO UNIT (M.NAGAR)	ILC NO.

Ship To

RAM POTASH PRIVATE LIMITED - 661630
 Legal Name - RAM POTASH PRIVATE LIMITED
 HASRA NO- 613/M SHERNAGAR, JANSATH
 ROAD, MUZAFFARNAGAR-251001, Uttar Pradesh,
 State Code -09, India. GSTIN/UIN - 09AAKCR0844E1ZD
 AN No - AAKCR0844E

Place of Supply
 RAM POTASH PRIVATE LIMITED - 661630
 Legal Name - RAM POTASH PRIVATE LIMITED
 HASRA NO- 613/M SHERNAGAR, JANSATH
 ROAD, MUZAFFARNAGAR-251001, Uttar Pradesh,
 State Code -09, India. GSTIN/UIN - 09AAKCR0844E1ZD
 PAN No - AAKCR0844E

Description of Goods	HSN/SAC Code	Unit	Qty/Weight	Rate(Rs.)	Assessable Value (Rs.)
DISCARDED RAKH (ASH)	26211000	KG	10,900.000	0.50	5,450.00
Total Quantity			10,900.000		

Total Assessable Value					5,450.00
State Taxes %			2.50		136.00
Central Taxes %			2.50		136.00
Total Value					5,722.00
Total Payable					5,722.00

Total - FIVE THOUSAND SEVEN HUNDRED TWENTY TWO Rupees
 Amount of Central Taxes (IN WORDS) : ONE HUNDRED THIRTY SIX Rupees
 Amount of State Taxes (IN WORDS) : ONE HUNDRED THIRTY SIX Rupees
 Amount of Union Territory Taxes (IN WORDS) :
 Amount of Integrated Taxes (IN WORDS) :
 Nil Details
 RANGE/OFFICE : KHATAULI (YB0304)
 DIVISION/JURISDICTION : MUZAFFARNAGAR - I NEW
 COMMISSIONERATE : MEERUT NEW



Declaration - Certified that the particulars given above are true and correct and the amount indicated represents the price actually charged and there is no flow of additional consideration directly or indirectly from directly Subject to terms and conditions printed overleaf.

Prepared By: *[Signature]*
 Checked By: *[Signature]*

For TRIVENI ENGINEERING & INDUSTRIES LTD.
 AMIT KUMAR SRIVASTAVA
Digitally signed by AMIT KUMAR SRIVASTAVA
 DN: cn=AMIT KUMAR SRIVASTAVA, o=TRIVENI ENGINEERING & INDUSTRIES LTD.
 AUTHORIZED SIGNATORY

Registered Office-A-44, Hosiery Complex, Phase-II Extension, Noida-201305, Uttar Pradesh
 Principal Place of Business KHAUTALI DIST, MUZAFFAR NAGAR, UTTAR PRADESH
 www.trivenigroup.com



IRN No: 3f923bd00196b4dd5a59b5fbc89bad5b2e6f709b9de560435e1615494425363b

TAX INVOICE

OFFICE COPY

TRIVENI ENGINEERING & INDUSTRIES LTD. Legal Name - Triveni Engineering & Industries Ltd. Bhikki Bilaspur, Jolly Road, Alco Chemical Complex, . . . Muzaaffarnagar-251001, Uttar Pradesh, State Code -09, India. Tel - 08126391166 GSTIN/UIN - 09AABCT6370L17W PAN No. - AABCT6370L CIN No. - L15421UP1932PLC022174 FSSAI No 10014051001083 Drug Licence No - 21 of 2021 Tan No- MRTT00672A		Tax Invoice No. 3100535816	DATE 23.12.2024
		DATE & TIME of REMOVAL 23.12.2024 18:15A	Mode / Terms of Payment 100% Advance.
		Sales Order No 92808754	
		PO No. & Date As Per Letter 23.12.2024	Project code / PD 25 NO 2160
Bill To RAM POTASH PRIVATE LIMITED - 661630 Legal Name - RAM POTASH PRIVATE LIMITED KHASRA NO- 613/M SHERNAGAR, JANSATH ROAD, MUZAFFARNAGAR-251001, Uttar Pradesh, State Code -09, India. GSTIN/UIN - 09AAKCR0844E1ZD PAN No - AAKCR0844E		GTA Details :	
		Sanjeet Kumar & Company	LR NO. / Date 6033 / 23.12.2024
		Vehicle No. UP11AY9217	INCOTERMS EXW
		Place of Loading ALCO UNIT (M.NAGAR)	ILC NO.
Ship To RAM POTASH PRIVATE LIMITED - 661630 Legal Name - RAM POTASH PRIVATE LIMITED KHASRA NO- 613/M SHERNAGAR, JANSATH ROAD, MUZAFFARNAGAR-251001, Uttar Pradesh, State Code -09, India. GSTIN/UIN - 09AAKCR0844E1ZD V No - AAKCR0844E		Place of Supply	
		RAM POTASH PRIVATE LIMITED - 661630 Legal Name - RAM POTASH PRIVATE LIMITED KHASRA NO- 613/M SHERNAGAR, JANSATH ROAD, MUZAFFARNAGAR-251001, Uttar Pradesh, State Code -09, India. GSTIN/UIN - 09AAKCR0844E1ZD PAN No - AAKCR0844E	

Description of Goods	HSN/SAC Code	Unit	Qty/Weight	Rate(Rs.)	Assessable Value (Rs.)
DISCARDED RAKH (ASH)	26211000	KG	12,730.000	0.50	6,365.00
Total Quantity			12,730.000		
Total Assessable Value					6,365.00
State Taxes %				2.50	159.00
Central Taxes %				2.50	159.00
Total Value					6,683.00
Net Payable					6,683.00

Total : SIX THOUSAND SIX HUNDRED EIGHTY THREE Rupees
 Amount of Central Taxes (IN WORDS) : ONE HUNDRED FIFTY NINE Rupees
 Amount of State Taxes (IN WORDS) : ONE HUNDRED FIFTY NINE Rupees
 Amount of Union Territory Taxes (IN WORDS) :
 Amount of Integrated Taxes (IN WORDS) :
 BANK Details
 GST RANGE/OFFICE : KHATAULI (YB0304)
 GST DIVISION/JURISDICTION : MUZAFFARNAGAR - I NEW
 GST COMMISSIONERATE : MEERUT NEW



Declaration : Certified that the particulars given above are true and correct and the amount indicated represents the price actually Charged and there is no flow of additional consideration directly or indirectly from directly Subject to terms and conditions printed overleaf.

Prepared By: _____ Checked By: _____
 For TRIVENI ENGINEERING & INDUSTRIES LTD.
 AMIT KUMAR SRIVASTAVA
 Date: 2024.12.23 18:15:10
 AUTHORIZED SIGNATORY
 Registered Office A-44, Hosiery Complex, Phase-II Extension, Noida-201305, Uttar Pradesh
 Principal Place of Business KHAUTALI DIST, MUZAFFAR NAGAR, UTTAR PRADESH
 www.trivenigroup.com



IRN No: 77a4d79836f4c8da0ca32d1875f9fab24d917b42f89b29a5f2d324435e3b5a37

TAX INVOICE

OFFICE COPY

TRIVENI ENGINEERING & INDUSTRIES LTD.

Legal Name - Triveni Engineering & Industries Ltd.
 3nikki Bilaspur, Jolly Road, Alco Chemical Complex, ...
 Muzaaffarnagar-251001. Uttar Pradesh, State Code -09, India.
 Tel - 06126391166
 GSTIN/UIN - 09AABCT6370L1ZW PAN No. - AABCT6370L
 CIN No. - L15421UP1932PLC022174
 FSSAI No 10014051001083
 Drug Licence No - 21 of 2021
 Tan No- MRTT00872A

Tax Invoice No. 3100535860	DATE 28.12.2024
DATE & TIME OF REMOVAL 28.12.2024 15:40	Mode / Terms of Payment 100% Advance.
Sales Order No 92808788	
PO No. & Date As per Letter 28.12.2024	Project code / PD 26 NO 2100
GTA Details :	
Sanjeet Kumar & Company	LR NO. / Date 0262 / 28.12.2024
Vehicle No. UP11BV5300	INCOTERMS EXW
Place of Loading ALCO UNIT (M.NAGAR)	ILC NO.
Place of Supply	
RAM POTASH PRIVATE LIMITED - 661630 Legal Name - RAM POTASH PRIVATE LIMITED KHASRA NO- 613/M SHERNAGAR, JANSATH ROAD, MUZAFFARNAGAR-251001.Uttar Pradesh, State Code -09,India. GSTIN/UIN - 09AAKCR0844E1ZD PAN No - AAKCR0844E	

Bill To

RAM POTASH PRIVATE LIMITED - 661630
 Legal Name - RAM POTASH PRIVATE LIMITED
 KHASRA NO- 613/M SHERNAGAR, JANSATH
 ROAD, MUZAFFARNAGAR-251001.Uttar Pradesh,
 State Code -09,India. GSTIN/UIN - 09AAKCR0844E1ZD
 PAN No - AAKCR0844E

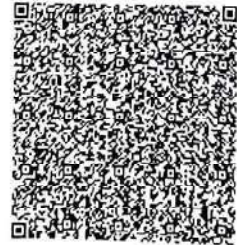
Ship To

RAM POTASH PRIVATE LIMITED - 661630
 Legal Name - RAM POTASH PRIVATE LIMITED
 KHASRA NO- 613/M SHERNAGAR, JANSATH
 ROAD, MUZAFFARNAGAR-251001.Uttar Pradesh,
 State Code -09,India. GSTIN/UIN - 09AAKCR0844E1ZD
 PAN No - AAKCR0844E

Description of Goods	HSN/SAC Code	Unit	Qty/Weight	Rate(Rs.)	Assessable Value (Rs.)
DISCARDED RAKH (ASH)	26211000	KG	10,840.000	0.50	5,420.00
Total Quantity			10,840.000		

Total Assessable Value		5,420.00
State Taxes %	2.50	136.00
Central Taxes %	2.50	136.00
Total Value		5,692.00
Net Payable		5,692.00

Total : FIVE THOUSAND SIX HUNDRED NINETY TWO Rupees
 Amount of Central Taxes (IN WORDS) : ONE HUNDRED THIRTY SIX Rupees
 Amount of State Taxes (IN WORDS) : ONE HUNDRED THIRTY SIX Rupees
 Amount of Union Territory Taxes (IN WORDS) :
 Amount of Integrated Taxes (IN WORDS) :
 BANK Details
 GST RANGE/OFFICE : KHATAULI (YB0304)
 GST DIVISION/JURISDICTION : MUZAFFARNAGAR - I NEW
 GST COMMISSIONERATE : MEERUT NEW



Declaration : Certified that the particulars given above are true and correct and the amount indicated represents the price actually Charged and there is no flow of additional consideration directly or indirectly from directly Subject to terms and conditions printed overleaf.

Prepared By:

Checked By:

For TRIVENI ENGINEERING & INDUSTRIES LTD.
 AMIT KUMAR SRIVASTAVA
 Digitally signed by AMIT KUMAR SRIVASTAVA
 Date: 2024.12.28 15:31:08 +05'30'

AUTHORIZED SIGNATORY

Registered Office: A-44, Hosiery Complex, Phase-II Extension, Noida-201305, Uttar Pradesh
 Principal Place of Business: KHATAULI DIST, MUZAFFAR NAGAR, UTTAR PRADESH
 www.trivenigroup.com



TAX INVOICE

OFFICE COPY

IPFN No: 7257886db1ed0d35d6d45f774eb74ec310a737d65e4209aaede5f0358730da29

RIVENI ENGINEERING & INDUSTRIES LTD.

egal Name - Triveni Engineering & Industries Ltd.
 hikki Bilaspur, Jolly Road, Alco Chemical Complex, ...
 Muzaaffarnagar-251001, Uttar Pradesh, State Code -09, India,
 el - 08126391166
 GSTIN/UIN - 09AABCT6370L1ZW PAN No. - AABCT6370L
 IN No. - L15421UP1932PLC022174
 SSAI No 10014051001083
 rug Licence No - 21 of 2021
 an No- MRTT00672A

Tax Invoice No. 3100535954	DATE 09.01.2025
DATE & TIME of REMOVAL 09.01.2025 11:00 AM	Mode / Terms of Payment 100% Advance.
Sales Order No 92808860	
PO No. & Date AS PER LETTER 09.01.2025	Project code / PD 25 NO 2296
GTA Details : Sanjeet Kumar & Company	
LR NO. / Date 6224 / 09.01.2025	
Vehicle No. UP12AS1409	INCOTERMS EXW
Place of Loading ALCO UNIT (M.NAGAR)	ILC NO.
Place of Supply RAM POTASH PRIVATE LIMITED - 661630 Legal Name - RAM POTASH PRIVATE LIMITED KHASRA NO- 613/M SHERNAGAR, JANSATH ROAD...MUZAFFARNAGAR-251001,Uttar Pradesh, State Code -09,India. GSTIN/UIN - 09AAKCR0844E1ZD PAN No - AAKCR0844E	

Bill To

AM POTASH PRIVATE LIMITED - 661630
 egal Name - RAM POTASH PRIVATE LIMITED
 HASRA NO- 613/M SHERNAGAR, JANSATH
 OAD...MUZAFFARNAGAR-251001,Uttar Pradesh,
 State Code -09,India. GSTIN/UIN - 09AAKCR0844E1ZD
 AN No - AAKCR0844E

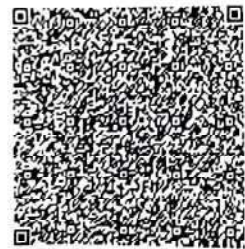
Ship To

AM POTASH PRIVATE LIMITED - 661630
 egal Name - RAM POTASH PRIVATE LIMITED
 HASRA NO- 613/M SHERNAGAR, JANSATH
 OAD...MUZAFFARNAGAR-251001,Uttar Pradesh,
 State Code -09,India. GSTIN/UIN - 09AAKCR0844E1ZD
 AN No - AAKCR0844E

Description of Goods	HSN/SAC Code	Unit	Qty/Weight	Rate(Rs.)	Assessable Value (Rs.)
DISCARDED RAKH (ASH)	26211000	KG	11,300.000	0.50	5,650.00
Total Quantity			11,300.000		

Total Assessable Value					5,650.00
State Taxes %			2.50		141.00
Central Taxes %			2.50		141.00
Total Value					5,932.00
Net Payable					5,932.00

Total FIVE THOUSAND NINE HUNDRED THIRTY TWO Rupees
 amount of Central Taxes (IN WORDS) : ONE HUNDRED FORTY ONE Rupees
 amount of State Taxes (IN WORDS) : ONE HUNDRED FORTY ONE Rupees
 amount of Union Territory Taxes (IN WORDS) :
 amount of Integrated Taxes (IN WORDS) :
 BANK Details
 IST RANGE/OFFICE : KHATAULI (YB0304)
 IST DIVISION/JURISDICTION : MUZAFFARNAGAR - I NEW
 IST COMMISSIONERATE : MEERUT NEW



Declaration : Certified that the particulars given above are true and correct and the amount indicated represents the price actually Charged and there is no flow of additional consideration directly or indirectly from directly Subject to terms and conditions printed overleaf.

For TRIVENI ENGINEERING & INDUSTRIES LTD.
 AMIT KUMAR SRIVASTAVA, Digitally signed by AMIT KUMAR SRIVASTAVA
 Date: 2023.01.09 11:01:35 +05'30'
 AUTHORIZED SIGNATORY

Prepared By: _____
 Checked By: _____
 Registered Office A-44, Hosiery Complex, Phase-II Extension, Noida-201305, Uttar Pradesh
 Principal Place of Business KHAUTALI DIST, MUZAFFAR NAGAR, UTTAR PRADESH
 www.trivenigroup.com



TAX INVOICE
 ERN No. d6b82285e70ce2a7bb919cd4b32d874f69199a84470223fb8cbafc2a0baed679

OFFICE COPY

TRIVENI ENGINEERING & INDUSTRIES LTD.

Legal Name - Triveni Engineering & Industries Ltd.
 Bhikki Bilaspur, Jolly Road, Alco Chemical Complex, ...
 Muzaffarnagar-251001, Uttar Pradesh, State Code -09, India.
 Tel - 08126391166
 GSTIN/UIN - 09AABCT6370L1ZW PAN No. - AABCT6370L
 CIN No. - L15421UP1932PLC022174
 FSSAI No 10014051001083
 Drug Licence No - 21 of 2021
 Tan No- MRTT00672A

Tax Invoice No. 3100535994	DATE 15.01.2025
DATE & TIME of REMOVAL 15.01.2025	Mode / Terms of Payment 100% Advance.
Sales Order No 92808894	
PO No. & Date As Per Letter 15.01.2025	Project code / PD 25 NO 2337

Bill To

RAM POTASH PRIVATE LIMITED - 661630
 Legal Name - RAM POTASH PRIVATE LIMITED
 KHASRA NO- 613/M SHERNAGAR, JANSATH
 ROAD, MUZAFFARNAGAR-251001, Uttar Pradesh,
 State Code -09, India. GSTIN/UIN - 09AAKCR0844E1ZD
 PAN No - AAKCR0844E

GTA Details : Sanjeet Kumar & Company	LR NO. / Date 6248 / 15.01.2025
Vehicle No. UP11BV5390	INCOTERMS EXW
Place of Loading ALCO UNIT (M.NAGAR)	ILC NO.

Ship To

RAM POTASH PRIVATE LIMITED - 661630
 Legal Name - RAM POTASH PRIVATE LIMITED
 KHASRA NO- 613/M SHERNAGAR, JANSATH
 ROAD, MUZAFFARNAGAR-251001, Uttar Pradesh,
 State Code -09, India. GSTIN/UIN - 09AAKCR0844E1ZD
 PAN No - AAKCR0844E

Place of Supply
 RAM POTASH PRIVATE LIMITED - 661630
 Legal Name - RAM POTASH PRIVATE LIMITED
 KHASRA NO- 613/M SHERNAGAR, JANSATH
 ROAD, MUZAFFARNAGAR-251001, Uttar Pradesh,
 State Code -09, India. GSTIN/UIN - 09AAKCR0844E1ZD
 PAN No - AAKCR0844E

Description of Goods	HSN/SAC Code	Unit	Qty/Weight	Rate(Rs.)	Assessable Value (Rs.)
DISCARDED RAKH (ASH)	26211000	KG	12,520.000	0.50	6,260.00
Total Quantity			12,520.000		

Total Assessable Value		6,260.00
State Taxes %	2.50	157.00
Central Taxes %	2.50	157.00
Total Value		6,574.00
Net Payable		6,574.00

Total - SIX THOUSAND FIVE HUNDRED SEVENTY FOUR Rupees
 Amount of Central Taxes (IN WORDS) - ONE HUNDRED FIFTY SEVEN Rupees
 Amount of State Taxes (IN WORDS) - ONE HUNDRED FIFTY SEVEN Rupees
 Amount of Union Territory Taxes (IN WORDS)
 Amount of Integrated Taxes (IN WORDS)
BANK Details
 SST RANGE/OFFICE - KHATAULI (YB0304)
 SST DIVISION/JURISDICTION : MUZAFFARNAGAR - I NEW
 SST COMMISSIONERATE : MEERUT NEW



Declaration: Certified that the particulars given above are true and correct and the amount indicated represents the price actually charged and there is no flow of additional consideration directly or indirectly from directly Subject to terms and conditions printed overleaf.

Checked By: *[Signature]*
 For TRIVENI ENGINEERING & INDUSTRIES LTD.
 AMIT KUMAR SRIVASTAVA
Digitally signed by AMIT KUMAR SRIVASTAVA Date: 2025.01.15 18:47:09 +05:30
AUTHORIZED SIGNATORY

Registered Office A-44, Hosiery Complex, Phase-II Extension, Noida-201305, Uttar Pradesh
 Principal Place of Business KHATAULI DIST, MUZAFFAR NAGAR, UTTAR PRADESH
 www.trivenigroup.com



AN No: b78H38ef95a4c78a195b77c0ae1e34631bc70c72c004692770c277c100311a3

TAX INVOICE

OFFICE COPY

TRIVENI ENGINEERING & INDUSTRIES LTD.

Legal Name - Triveni Engineering & Industries Ltd.
 Bhikki Bilaspur, Jolly Road, Alco Chemical Complex, ...
 Muzaaffarnagar-251001, Uttar Pradesh, State Code -09, India.
 Tel - 08126391166
 GSTIN/UIN - 09AABCT6370L1ZW PAN No. - AABCT6370L
 CIN No. - L15421UP1932PLC022174
 FSSAI No 10014051001083
 Drug Licence No - 21 of 2021
 Tan No- MRTT00672A

Tax Invoice No. 3100630016		DATE 18.01.2025
DATE & TIME of REMOVAL 18.01.2025 11:05:35		Mode / Terms of Payment 100% Advance.
Sales Order No 02000910		
PO No. & Date As Per Letter 18.01.2025		Project code / PD 25 NO 2360
GTA Details : Sanjeet Kumar & Company		LR NO. / Date 0310 / 18.01.2025
Vehicle No. UP12AS1409		INCOTERMS EXW
Place of Loading ALCO UNIT (M.NAGAR)		ILC NO.
Place of Supply RAM POTASH PRIVATE LIMITED - 661630 Legal Name - RAM POTASH PRIVATE LIMITED KHASRA NO- 613/M SHERNAGAR, JANSATH ROAD, MUZAFFARNAGAR-251001, Uttar Pradesh, State Code -09, India. GSTIN/UIN - 09AAKCR0844E1ZD PAN No - AAKCR0844E		

Bill To

RAM POTASH PRIVATE LIMITED - 661630
 Legal Name - RAM POTASH PRIVATE LIMITED
 KHASRA NO- 613/M SHERNAGAR, JANSATH
 ROAD, MUZAFFARNAGAR-251001, Uttar Pradesh,
 State Code -09, India. GSTIN/UIN - 09AAKCR0844E1ZD
 PAN No - AAKCR0844E

Ship To

RAM POTASH PRIVATE LIMITED - 661630
 Legal Name - RAM POTASH PRIVATE LIMITED
 KHASRA NO- 613/M SHERNAGAR, JANSATH
 ROAD, MUZAFFARNAGAR-251001, Uttar Pradesh,
 State Code -09, India. GSTIN/UIN - 09AAKCR0844E1ZD
 PAN No - AAKCR0844E

Description of Goods	HSN/SAC Code	Unit	Qty/Weight	Rate(Rs.)	Assessable Value (Rs.)
DISCARDED RAKH (ASH)	26211000	KG	10,480.000	0.50	5,240.00
Total Quantity			10,480.000		

Total Assessable Value		5,240.00
State Taxes %	2.50	131.00
Central Taxes %	2.50	131.00
Total Value		5,502.00
Net Payable		5,502.00

Total : FIVE THOUSAND FIVE HUNDRED TWO Rupees
 Amount of Central Taxes (IN WORDS) : ONE HUNDRED THIRTY ONE Rupees
 Amount of State Taxes (IN WORDS) : ONE HUNDRED THIRTY ONE Rupees
 Amount of Union Territory Taxes (IN WORDS) :
 Amount of Integrated Taxes (IN WORDS) :
 BANK Details
 GST RANGE/OFFICE : KHATAULI (YB0304)
 GST DIVISION/JURISDICTION : MUZAFFARNAGAR - I NEW
 GST COMMISSIONERATE : MEERUT NEW



Declaration : Certified that the particulars given above are true and correct and the amount indicated represents the price actually charged and there is no flow of additional consideration directly or indirectly from directly Subject to terms and conditions printed overleaf.

Checked By: *[Signature]*

For TRIVENI ENGINEERING & INDUSTRIES LTD.
 AMIT KUMAR SRIVASTAVA
Digitally signed by AMIT KUMAR SRIVASTAVA
 Date: 2025.01.18 10:07:58 +05'30'
 AUTHORIZED SIGNATORY

Registered Office A-44, Hosliery Complex, Phase-II Extension, Noida-201205, Uttar Pradesh
 Principal Place of Business KHATAULI DIST, MUZAFFAR NAGAR, UTTAR PRADESH
 www.trivenigroup.com



TAX INVOICE

OFFICE COPY

A No: bfa21e1d79b0333841ddb515f77e2da9135135f298f8ec5acdd04b5ee2fac294

RIVENI ENGINEERING & INDUSTRIES LTD.

Legal Name - Triveni Engineering & Industries Ltd.
 HSN No. Bilaspur, Jolly Road, Alco Chemical Complex, ,
 Muzaaffarnagar-251001, Uttar Pradesh, State Code -09, India.
 Tel - 08126391166
 GSTIN/UIN - 09AABCT6370L1ZW PAN No. - AABCT6370L
 IN No. - L15421UP1932PLC022174
 SSAI No 10014051001083
 Reg Licence No - 21 of 2021
 Pan No - MRTT00672A

Tax Invoice No. 3100536025	DATE 19.01.2025
DATE & TIME of REMOVAL 19.01.2025	Mode / Terms of Payment 100% Advance.
Sales Order No 92808914	
PO No. & Date As Per Letter 19.01.2025	Project code / PD 26 NO 2369

Bill To

RAM POTASH PRIVATE LIMITED - 661630
 Legal Name - RAM POTASH PRIVATE LIMITED
 HASRA NO- 613/M SHERNAGAR, JANSATH
 ROAD, MUZAFFARNAGAR-251001, Uttar Pradesh,
 State Code -09, India. GSTIN/UIN - 09AAKCR0844E1ZD
 PAN No - AAKCR0844E

GTA Details : Sanjeet Kumar & Company	LR NO. / Date 0315 / 10.01.2026
Vehicle No. UP11AP8110	INCOTERMS EXW
Place of Loading ALCO UNIT (M.NAGAR)	ILC NO.

Ship To

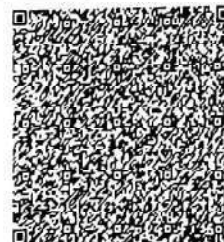
RAM POTASH PRIVATE LIMITED - 661630
 Legal Name - RAM POTASH PRIVATE LIMITED
 HASRA NO- 613/M SHERNAGAR, JANSATH
 ROAD, MUZAFFARNAGAR-251001, Uttar Pradesh,
 State Code -09, India. GSTIN/UIN - 09AAKCR0844E1ZD
 PAN No - AAKCR0844E

Place of Supply
 RAM POTASH PRIVATE LIMITED - 661630
 Legal Name - RAM POTASH PRIVATE LIMITED
 KHASRA NO- 613/M SHERNAGAR, JANSATH
 ROAD, MUZAFFARNAGAR-251001, Uttar Pradesh,
 State Code -09, India. GSTIN/UIN - 09AAKCR0844E1ZD
 PAN No - AAKCR0844E

Description of Goods	HSN/SAC Code	Unit	Qty/Weight	Rate(Rs.)	Assessable Value (Rs.)
DISCARDED RAKH (ASH)	26211000	KG	14,230.000	0.50	7,115.00
Total Quantity			14,230.000		

Total Assessable Value					7,115.00
State Taxes %			2.50		178.00
Central Taxes %			2.50		178.00
Total Value					7,471.00
Net Payable					7,471.00

Total - SEVEN THOUSAND FOUR HUNDRED SEVENTY ONE Rupees
 Amount of Central Taxes (IN WORDS) : ONE HUNDRED SEVENTY EIGHT Rupees
 Amount of State Taxes (IN WORDS) : ONE HUNDRED SEVENTY EIGHT Rupees
 Amount of Union Territory Taxes (IN WORDS)
 Amount of Integrated Taxes (IN WORDS) :
 BANK Details
 BRANCH/OFFICE : KHATAULI (YB0304)
 BRANCH/DIVISION/JURISDICTION : MUZAFFARNAGAR - I NEW
 BRANCH/COMMISSIONERATE : MEERUT NEW



Declaration: Certified that the particulars given above are true and correct and the amount indicated represents the price actually Charged and there is no flow of additional consideration directly or indirectly from directly Subject to terms and conditions printed overleaf.

For TRIVENI ENGINEERING & INDUSTRIES LTD.
 AMIT KUMAR SRIVASTAVA
Digitally signed by AMIT KUMAR SRIVASTAVA
 Date: 2025.01.19 13:00:26 +05'30'

AUTHORIZED SIGNATORY

Checked By:

Registered Office A-44, Hosiery Complex, Phase-II Extension, Noida-201305, Uttar Pradesh
 Principal Place of Business KHATAULI DIST, MUZAFFARNAGAR, UTTAR PRADESH
 www.trivenigroup.com



IFN No. 5e75385e2e8049e155568fced13355cc516a299a1fea6ba8374128e516295c29

TAX INVOICE

OFFICE COPY

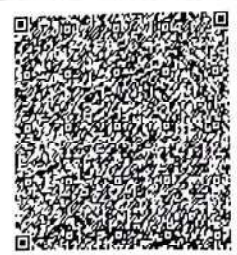
TRIVENI ENGINEERING & INDUSTRIES LTD. Legal Name - Triveni Engineering & Industries Ltd. Bhikki Bilaspur, Jolly Road, Alco Chemical Complex, ... ,Muzaffarnagar-251001, Uttar Pradesh, State Code -09, India, Tel - 08126391166 GSTIN/UIN - 09AAABCT6370L1ZW PAN No. - AABCT6370L CIN No. - L15421UP1932PLC022174 FSSAI No 10014051001083 Drug Licence No - 21 of 2021 Tan No- MRTT00572A	Tax Invoice No. 3100536034	DATE 20.01.2025
	DATE & TIME of REMOVAL 20.01.2025 18:20	Mode / Terms of Payment 100% Advance.
	Sales Order No 92808922	
	PO No. & Date As Per Letter 20.01.2025	Project code / PD 25 NO 2381

Bill To RAM POTASH PRIVATE LIMITED - 661630 Legal Name - RAM POTASH PRIVATE LIMITED KHASRA NO- 613/M SHERNAGAR, JANSATH ROAD,....MUZAFFARNAGAR-251001,Uttar Pradesh, State Code -09,India. GSTIN/UIN - 09AAKCR0844E1ZD PAN No - AAKCR0844E	GTA Details : Sanjeet Kumar & Company	LR NO. / Date 6320 / 20.01.2025
	Vehicle No. UP11AP8110	INCOTERMS EXW
	Place of Loading ALCO UNIT (M.NAGAR)	ILC NO.

Ship To RAM POTASH PRIVATE LIMITED - 661630 Legal Name - RAM POTASH PRIVATE LIMITED KHASRA NO- 613/M SHERNAGAR, JANSATH ROAD,....MUZAFFARNAGAR-251001,Uttar Pradesh, State Code -09,India. GSTIN/UIN - 09AAKCR0844E1ZD PAN No - AAKCR0844E	Place of Supply RAM POTASH PRIVATE LIMITED - 661630 Legal Name - RAM POTASH PRIVATE LIMITED KHASRA NO- 613/M SHERNAGAR, JANSATH ROAD,....MUZAFFARNAGAR-251001,Uttar Pradesh, State Code -09,India. GSTIN/UIN - 09AAKCR0844E1ZD PAN No - AAKCR0844E
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Description of Goods	HSN/SAC Code	Unit	Qty/Weight	Rate(Rs.)	Assessable Value (Rs.)
DISCARDED RAKH (ASH)	26211000	KG	10,470.000	0.50	5,235.00
Total Quantity			10,470.000		
Total Assessable Value					5,235.00
State Taxes %			2.50		131.00
Central Taxes %			2.50		131.00
Total Value					5,497.00
Net Payable					5,497.00

Total: FIVE THOUSAND FOUR HUNDRED NINETY SEVEN Rupees
 Amount of Central Taxes (IN WORDS): ONE HUNDRED THIRTY ONE Rupees
 Amount of State Taxes (IN WORDS): ONE HUNDRED THIRTY ONE Rupees
 Amount of Union Territory Taxes (IN WORDS):
 Amount of Integrated Taxes (IN WORDS):
 BANK Details
 GST RANGE/OFFICE : KHATAULI (YB0304)
 GST DIVISION/JURISDICTION : MUZAFFARNAGAR - I NEW
 GST COMMISSIONERATE : MEERUT NEW



Declaration: Certified that the particulars given above are true and correct and the amount indicated represents the price actually Charged and there is no flow of additional consideration directly or indirectly from directly Subject to terms and conditions printed overleaf.

For TRIVENI ENGINEERING & INDUSTRIES LTD.
 AMIT KUMAR SRIVASTAVA
 Digitally signed by AMIT KUMAR SRIVASTAVA
 Date: 2025.01.30 18:15:38 +05'30'
 AUTHORIZED SIGNATORY

Checked By: _____
 Registered Office A-44, Hosiery Complex, Phase-II Extension, Noida-201305, Uttar Pradesh
 Principal Place of Business KHAUTALI DIST, MUZAFFAR NAGAR, UTTAR PRADESH
 www.trivenigroup.com



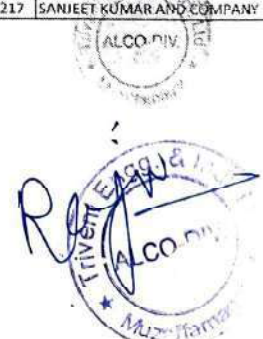
TRIVENI ENGINEERING & INDUSTRIES LTD.
ALCO-CHEMICAL COMPLEX
MUZAFFARNAGAR

Statement Showing the selling position of Discarded Rakh for the Month of November '24

SR NO.	CUSTOMER NAME	DESTINATION	MATERIAL NO	INVOICE NO	INVOICE DATE	QUANTITY (KG)	GR NO	VEHICLE NO.	TRANSPORTER NAME
1	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535484	04.11.2024	8,060.00	1191	HR06U8976	SHIV TRANSPORT CO
2	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535485	04.11.2024	11,100.00	1192	UP15BC9161	SHIV TRANSPORT CO
3	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535486	05.11.2024	11,300.00	1193	HR06U8976	SHIV TRANSPORT CO
4	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535487	05.11.2024	11,300.00	1194	UP15BC9161	SHIV TRANSPORT CO
5	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535488	07.11.2024	11,020.00	5766	UP12AS1409	SANJEET KUMAR AND COMPANY
6	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535489	08.11.2024	10,470.00	5767	UP11AV9217	SANJEET KUMAR AND COMPANY
7	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535490	08.11.2024	9,710.00	5768	UP11AP8110	SANJEET KUMAR AND COMPANY
8	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535491	09.11.2024	11,630.00	5769	UP11AV9217	SANJEET KUMAR AND COMPANY
9	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535495	12.11.2024	9,960.00	5770	UP11AP8110	SANJEET KUMAR AND COMPANY
10	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535497	13.11.2024	9,230.00	5771	UP12AS1409	SANJEET KUMAR AND COMPANY
11	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535498	13.11.2024	8,010.00	5772	UP11AP8110	SANJEET KUMAR AND COMPANY
12	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535499	14.11.2024	8,580.00	5773	UF08R6335	SANJEET KUMAR AND COMPANY
13	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535500	14.11.2024	7,590.00	5754	UP11AP8110	SANJEET KUMAR AND COMPANY
14	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535501	14.11.2024	11,130.00	5775	UP11AV9217	SANJEET KUMAR AND COMPANY
15	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535502	15.11.2024	8,600.00	5776	UK08R6335	SANJEET KUMAR AND COMPANY
16	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535503	15.11.2024	7,300.00	5777	UP12AS1409	SANJEET KUMAR AND COMPANY
17	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535504	15.11.2024	12,730.00	5778	UP11AP8110	SANJEET KUMAR AND COMPANY
18	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535505	15.11.2024	11,320.00	1195	UP15BC9161	SHIV TRANSPORT CO
19	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535506	15.11.2024	9,640.00	5779	UP11AV9217	SANJEET KUMAR AND COMPANY
20	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535507	15.11.2024	9,120.00	1196	HR06U8976	SHIV TRANSPORT CO
21	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535508	15.11.2024	7,330.00	5780	UP12AS1409	SANJEET KUMAR AND COMPANY
22	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535509	16.11.2024	11,640.00	1197	UP15BC9161	SHIV TRANSPORT CO
23	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535510	16.11.2024	7,950.00	5781	UP11AV9217	SANJEET KUMAR AND COMPANY
24	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535511	16.11.2024	9,900.00	5782	UP11AV8110	SANJEET KUMAR AND COMPANY
25	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535512	16.11.2024	7,930.00	5783	UK08R6335	SANJEET KUMAR AND COMPANY
26	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535513	16.11.2024	8,480.00	1198	HR06U8976	SHIV TRANSPORT CO
27	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535514	16.11.2024	9,280.00	5784	UP12AS1409	SANJEET KUMAR AND COMPANY
28	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535515	16.11.2024	11,920.00	5786	UK08R6335	SANJEET KUMAR AND COMPANY
29	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535516	16.11.2024	9,390.00	5785	UP11AV9217	SANJEET KUMAR AND COMPANY
30	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535517	16.11.2024	8,140.00	1199	HR18C2739	SHIV TRANSPORT CO
31	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535518	16.11.2024	8,330.00	5787	UP11AP8110	SANJEET KUMAR AND COMPANY
32	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535519	17.11.2024	12,500.00	1200	UP15BC9161	SHIV TRANSPORT CO
33	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535520	17.11.2024	8,100.00	5788	UP11AV9217	SANJEET KUMAR AND COMPANY
34	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535521	17.11.2024	10,310.00	5789	UP11BV5390	SANJEET KUMAR AND COMPANY
35	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535522	17.11.2024	8,480.00	1201	HR06U8976	SHIV TRANSPORT CO
36	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535523	17.11.2024	9,220.00	1202	HR18C2739	SHIV TRANSPORT CO
37	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535524	17.11.2024	8,540.00	5790	UK08R6335	SANJEET KUMAR AND COMPANY
38	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535525	17.11.2024	7,750.00	5791	UP11AP8110	SANJEET KUMAR AND COMPANY
39	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535526	17.11.2024	9,240.00	5792	UP11BV5390	SANJEET KUMAR AND COMPANY
40	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535527	18.11.2024	8,760.00	1203	HR18C2739	SHIV TRANSPORT CO

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ALCO-CHEMICAL COMPLEX
MUZAFFARNAGAR

41	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535528	18.11.2024	7,330.00	5793	UP11AV9217	SANJEET KUMAR AND COMPANY
42	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535529	18.11.2024	7,340.00	5794	UP12AS1409	SANJEET KUMAR AND COMPANY
43	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535530	18.11.2024	8,010.00	5795	UP11BV5390	SANJEET KUMAR AND COMPANY
44	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535531	18.11.2024	10,130.00	5796	UP11AP8110	SANJEET KUMAR AND COMPANY
45	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535532	18.11.2024	10,630.00	5798	UK08R6335	SANJEET KUMAR AND COMPANY
46	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535533	18.11.2024	11,060.00	5797	UP12AS1409	SANJEET KUMAR AND COMPANY
47	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535534	18.11.2024	13,110.00	1204	UP15BC9161	SHIV TRANSPORT CO.
48	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535535	18.11.2024	8,090.00	5799	UP11AV9217	SANJEET KUMAR AND COMPANY
49	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535536	19.11.2024	8,720.00	1205	HR06U8976	SHIV TRANSPORT CO.
50	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535537	19.11.2024	7,720.00	5800	UP11BV5390	SANJEET KUMAR AND COMPANY
51	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535538	19.11.2024	12,490.00	1206	UP15BC9161	SHIV TRANSPORT CO.
52	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535539	19.11.2024	9,960.00	5901	UP11AP8110	SANJEET KUMAR AND COMPANY
53	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535540	19.11.2024	10,000.00	1207	HR18C2739	SHIV TRANSPORT CO.
54	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535541	19.11.2024	11,940.00	5902	UP11AP8110	SANJEET KUMAR AND COMPANY
55	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535542	19.11.2024	10,260.00	5903	UP11AV9217	SANJEET KUMAR AND COMPANY
56	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535543	20.11.2024	8,430.00	1208	HR06U8976	SHIV TRANSPORT CO.
57	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535544	20.11.2024	9,050.00	5904	UP12AS1409	SANJEET KUMAR AND COMPANY
58	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535545	20.11.2024	11,200.00	5905	UP11BV5390	SANJEET KUMAR AND COMPANY
59	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535546	20.11.2024	9,700.00	5906	UP11AV9217	SANJEET KUMAR AND COMPANY
60	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535547	20.11.2024	12,290.00	1209	UP15BC9161	SHIV TRANSPORT CO.
61	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535549	20.11.2024	10,900.00	5908	UP11AP8110	SANJEET KUMAR AND COMPANY
62	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535550	20.11.2024	9,920.00	5907	UK08R6335	SANJEET KUMAR AND COMPANY
63	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535551	20.11.2024	10,560.00	1210	HR18C2739	SHIV TRANSPORT CO.
64	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535552	21.11.2024	8,420.00	5909	UP11BV5390	SANJEET KUMAR AND COMPANY
65	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535553	21.11.2024	9,220.00	5910	UP11AV9217	SANJEET KUMAR AND COMPANY
66	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535554	21.11.2024	7,550.00	5911	UP12AS1409	SANJEET KUMAR AND COMPANY
67	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535555	21.11.2024	12,210.00	1211	UP15BC9161	SHIV TRANSPORT CO.
68	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535556	22.11.2024	8,900.00	1212	HR06U8976	SHIV TRANSPORT CO.
69	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535557	22.11.2024	10,380.00	5912	UP11AP8110	SANJEET KUMAR AND COMPANY
70	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535558	22.11.2024	9,890.00	5913	UP11AV9217	SANJEET KUMAR AND COMPANY
71	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535559	22.11.2024	17,270.00	1213	UP15BC9161	SHIV TRANSPORT CO.
72	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535560	22.11.2024	11,960.00	5915	UP11AP8110	SANJEET KUMAR AND COMPANY
73	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535561	22.11.2024	7,750.00	5914	UP12AS1409	SANJEET KUMAR AND COMPANY
74	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535562	22.11.2024	9,420.00	1214	HR06U8976	SHIV TRANSPORT CO.
75	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535563	23.11.2024	10,800.00	5916	UP11AV9217	SANJEET KUMAR AND COMPANY
76	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535564	23.11.2024	12,060.00	1215	UP15BC9161	SHIV TRANSPORT CO.
77	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535565	23.11.2024	9,210.00	5917	UP11AP8110	SANJEET KUMAR AND COMPANY
78	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535566	23.11.2024	8,140.00	5918	UP12AS1409	SANJEET KUMAR AND COMPANY
79	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535567	23.11.2024	10,280.00	1216	HR06U8976	SHIV TRANSPORT CO.
80	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535570	24.11.2024	13,080.00	5919	UP11AV9217	SANJEET KUMAR AND COMPANY



81	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535571	24.11.2024	10,650.00	5902	UP11AP8110	SANJEET KUMAR AND COMPANY
82	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535572	24.11.2024	8,960.00	5921	UP12AS1409	SANJEET KUMAR AND COMPANY
83	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535574	24.11.2024	9,160.00	5922	UP11AP8110	SANJEET KUMAR AND COMPANY
84	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535575	25.11.2024	10,050.00	1220	HR06U8976	SHIV TRANSPORT CO.
85	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535576	25.11.2024	9,650.00	5923	UP11AP8110	SANJEET KUMAR AND COMPANY
86	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535577	25.11.2024	10,610.00	5924	UP11AV9217	SANJEET KUMAR AND COMPANY
87	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535578	25.11.2024	12,740.00	1221	UP15BC9161	SHIV TRANSPORT CO.
88	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535579	25.11.2024	9,520.00	1223	HR18C2739	SHIV TRANSPORT CO.
89	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535580	25.11.2024	9,050.00	5925	UP11AP8110	SANJEET KUMAR AND COMPANY
90	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535581	25.11.2024	8,280.00	5926	UP12AS1409	SANJEET KUMAR AND COMPANY
91	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535582	26.11.2024	9,260.00	1224	HR06U8976	SHIV TRANSPORT CO.
92	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535583	26.11.2024	10,690.00	5927	UP12AS1409	SANJEET KUMAR AND COMPANY
93	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535584	26.11.2024	15,510.00	1225	UP15BC9161	SHIV TRANSPORT CO.
94	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535585	26.11.2024	10,190.00	1226	HR18C2739	SHIV TRANSPORT CO.
95	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535586	26.11.2024	11,520.00	5928	UP11AP8110	SANJEET KUMAR AND COMPANY
96	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535587	27.11.2024	10,600.00	1227	HR06U8976	SHIV TRANSPORT CO.
97	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535588	27.11.2024	13,350.00	1228	UP15BC9161	SHIV TRANSPORT CO.
98	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535589	27.11.2024	11,400.00	5929	UP12AS1409	SANJEET KUMAR AND COMPANY
99	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535590	27.11.2024	12,130.00	1229	HR18C2739	SHIV TRANSPORT CO.
100	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535591	27.11.2024	10,150.00	5930	UP11AP8110	SANJEET KUMAR AND COMPANY
101	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535592	28.11.2024	9,740.00	1230	HR06U8976	SHIV TRANSPORT CO.
102	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535593	28.11.2024	12,130.00	1231	UP15BC9161	SHIV TRANSPORT CO.
103	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535594	28.11.2024	9,110.00	5934	UP11AV9217	SANJEET KUMAR AND COMPANY
104	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535595	28.11.2024	6,970.00	5935	UP12AS1409	SANJEET KUMAR AND COMPANY
105	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535598	28.11.2024	11,060.00	5931	UP11AP8110	SANJEET KUMAR AND COMPANY
106	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535599	28.11.2024	8,880.00	1232	HR18C2739	SHIV TRANSPORT CO.
107	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535602	28.11.2024	11,040.00	5938	UP11BV5390	SANJEET KUMAR AND COMPANY
108	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535603	28.11.2024	12,070.00	1233	UP15BC9161	SHIV TRANSPORT CO.
109	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535604	29.11.2024	10,130.00	1234	HR18C2739	SHIV TRANSPORT CO.
110	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535605	29.11.2024	9,520.00	5939	UP11AP8110	SANJEET KUMAR AND COMPANY
111	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535606	29.11.2024	9,950.00	5940	UP11AV9217	SANJEET KUMAR AND COMPANY
112	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535607	29.11.2024	13,390.00	1235	UP15BC9161	SHIV TRANSPORT CO.
113	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535610	29.11.2024	7,700.00	5941	UP12AS1409	SANJEET KUMAR AND COMPANY
114	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535611	29.11.2024	8,620.00	1236	HR06U8976	SHIV TRANSPORT CO.
115	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535612	29.11.2024	10,950.00	1237	HR18C2739	SHIV TRANSPORT CO.
116	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535613	29.11.2024	12,480.00	5933	UP11AV9217	SANJEET KUMAR AND COMPANY
117	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535614	30.11.2024	10,920.00	1238	UP15BC9161	SHIV TRANSPORT CO.
118	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535615	30.11.2024	10,110.00	1239	HR18C2739	SHIV TRANSPORT CO.
119	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535616	30.11.2024	8,530.00	5932	UP11AV9217	SANJEET KUMAR AND COMPANY
120	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535617	30.11.2024	9,570.00	5936	UP11AP8110	SANJEET KUMAR AND COMPANY
121	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535619	30.11.2024	8,790.00	1240	HR06U8976	SHIV TRANSPORT CO.
122	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535620	30.11.2024	8,210.00	5942	UP12AS1409	SANJEET KUMAR AND COMPANY
123	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535621	30.11.2024	13,140.00	5937	UP11AV9217	SANJEET KUMAR AND COMPANY
124	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535622	30.11.2024	8,510.00	5943	UK08R6335	SANJEET KUMAR AND COMPANY
					TOTAL	1,245,360.00			



TRIVENI ENGINEERING & INDUSTRIES LTD.
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Statement Showing the selling position of Discarded Rakh for the Month of December'24

SR NO.	CUSTOMER NAME	DESTINATION	MATERIAL NO	INVOICE NO	INVOICE DATE	QUANTITY (KG.)	GR NO	VEHICLE NO.	TRANSPORTER NAME
1	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535623	01.12.2024	15,330.00	1241	UP12BK1655	SHIV TRANSPORT CO.
2	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535624	01.12.2024	13,010.00	1242	UP15BC9161	SHIV TRANSPORT CO.
3	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535625	01.12.2024	10,570.00	5944	UP12AS1409	SANJEET KUMAR AND COMPANY
4	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535626	01.12.2024	11,310.00	5945	UP11AO8110	SANJEET KUMAR AND COMPANY
5	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535627	01.12.2024	11,140.00	5946	UP11AV9217	SANJEET KUMAR AND COMPANY
6	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535628	01.12.2024	70	5943	UK08R6335	SANJEET KUMAR AND COMPANY
7	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535629	01.12.2024	9,980.00	1243	HR06U8976	SHIV TRANSPORT CO.
8	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535630	01.12.2024	10,820.00	5947	UP12AS1409	SANJEET KUMAR AND COMPANY
9	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535631	02.12.2024	12,270.00	1244	UP15BC9161	SHIV TRANSPORT CO.
10	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535632	02.12.2024	10,680.00	1245	HR18C2739	SHIV TRANSPORT CO.
11	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535633	02.12.2024	10,630.00	5948	UP11AV9217	SANJEET KUMAR AND COMPANY
12	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535634	02.12.2024	10,450.00	5949	UK08R6335	SANJEET KUMAR AND COMPANY
13	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535635	02.12.2024	8,460.00	5950	UP12AS1409	SANJEET KUMAR AND COMPANY
14	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535636	02.12.2024	10,730.00	1246	HR06U8976	SHIV TRANSPORT CO.
15	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535637	02.12.2024	15,120.00	1247	UP12BK1655	SHIV TRANSPORT CO.
16	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535639	02.12.2024	13,080.00	5951	UP12AS1409	SANJEET KUMAR AND COMPANY
17	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535640	02.12.2024	14,170.00	5952	UP11BV5390	SANJEET KUMAR AND COMPANY
18	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535641	03.12.2024	8,740.00	1248	HR06U8976	SHIV TRANSPORT CO.
19	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535642	03.12.2024	8,260.00	5953	UP12AS1409	SANJEET KUMAR AND COMPANY
20	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535643	03.12.2024	11,100.00	5954	UK08R6335	SANJEET KUMAR AND COMPANY
21	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535644	03.12.2024	11,350.00	5955	UP12BV5390	SANJEET KUMAR AND COMPANY
22	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535645	03.12.2024	12,860.00	1249	UP15BC9161	SHIV TRANSPORT CO.
23	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535646	03.12.2024	18,130.00	1250	UP12BK1655	SHIV TRANSPORT CO.
24	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535649	03.12.2024	9,460.00	5956	UP11AP8110	SANJEET KUMAR AND COMPANY
25	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535650	04.12.2024	11,580.00	1251	UP15BC9161	SHIV TRANSPORT CO.
26	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535651	04.12.2024	9,790.00	5957	UP12AS1409	SANJEET KUMAR AND COMPANY
27	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535652	04.12.2024	9,990.00	1252	HR06U8976	SHIV TRANSPORT CO.
28	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535653	04.12.2024	10,410.00	5958	UP11AV9217	SANJEET KUMAR AND COMPANY
29	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535655	04.12.2024	9,870.00	5959	UK08R6335	SANJEET KUMAR AND COMPANY
30	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535656	04.12.2024	13,920.00	1253	UP12BK1655	SHIV TRANSPORT CO.
31	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535659	05.12.2024	14,270.00	1254	UP15BC9161	SHIV TRANSPORT CO.
32	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535660	05.12.2024	9,460.00	1255	HR18C2739	SHIV TRANSPORT CO.
33	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535661	05.12.2024	10,440.00	5960	UP11BV5390	SANJEET KUMAR AND COMPANY
34	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535662	05.12.2024	7,370.00	5961	UP11AP8110	SANJEET KUMAR AND COMPANY
35	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535663	05.12.2024	11,030.00	5962	UP11AV9217	SANJEET KUMAR AND COMPANY
36	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535664	05.12.2024	14,170.00	1256	UP12BK1655	SHIV TRANSPORT CO.
37	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535665	05.12.2024	9,120.00	1257	HR06U8976	SHIV TRANSPORT CO.
38	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535666	05.12.2024	12,970.00	5963	UP11BV5390	SANJEET KUMAR AND COMPANY
39	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535667	06.12.2024	13,450.00	1258	UP15BC9161	SHIV TRANSPORT CO.
40	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535668	06.12.2024	10,510.00	1259	HR18C2739	SHIV TRANSPORT CO.



41	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535669	06.12.2024	8,050.00	5964	UP11AP8110	SANJEET KUMAR AND COMPANY
42	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535670	06.12.2024	13,770.00	5965	UP11AV9217	SANJEET KUMAR AND COMPANY
43	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535671	06.12.2024	10,750.00	1260	HR06U8976	SHIV TRANSPORT CO.
44	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535672	06.12.2024	16,850.00	1261	UP15BC9161	SHIV TRANSPORT CO.
45	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535673	06.12.2024	12,770.00	5966	UP11BV5390	SANJEET KUMAR AND COMPANY
46	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535674	06.12.2024	11,490.00	5967	UP12AS1409	SANJEET KUMAR AND COMPANY
47	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535675	06.12.2024	12,620.00	1262	HR18C2739	SHIV TRANSPORT CO.
48	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535676	07.12.2024	13,420.00	1263	UP15BC9161	SHIV TRANSPORT CO.
49	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535677	07.12.2024	10,020.00	1264	HR06U8976	SHIV TRANSPORT CO.
50	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535678	07.12.2024	10,790.00	5968	UK08R6335	SANJEET KUMAR AND COMPANY
51	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535679	07.12.2024	9,260.00	5969	UP11VA9217	SANJEET KUMAR AND COMPANY
52	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535680	07.12.2024	14,260.00	1265	UP12BK1655	SHIV TRANSPORT CO.
53	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535681	07.12.2024	9,080.00	5970	UP11AP8110	SANJEET KUMAR AND COMPANY
54	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535682	07.12.2024	10,980.00	5971	UP11BV5390	SANJEET KUMAR AND COMPANY
55	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535683	07.12.2024	11,380.00	1266	HR18C2739	SHIV TRANSPORT CO.
56	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535684	08.12.2024	9,320.00	1267	HR06U8976	SHIV TRANSPORT CO.
57	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535685	08.12.2024	11,830.00	1268	UP15BC9161	SHIV TRANSPORT CO.
58	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535686	08.12.2024	10,070.00	5972	UP12AS1409	SANJEET KUMAR AND COMPANY
59	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535687	08.12.2024	10,210.00	5973	UP11AV9217	SANJEET KUMAR AND COMPANY
60	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535688	08.12.2024	9,560.00	1269	HR18C2739	SHIV TRANSPORT CO.
61	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535689	08.12.2024	9,920.00	1270	UP12BK1655	SHIV TRANSPORT CO.
62	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535690	08.12.2024	7,450.00	5974	UP11AP8110	SANJEET KUMAR AND COMPANY
63	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535691	09.12.2024	11,760.00	1271	UP15BC9161	SHIV TRANSPORT CO.
64	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535692	09.12.2024	11,140.00	1272	HR18C2739	SHIV TRANSPORT CO.
65	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535693	09.12.2024	8,620.00	5975	UK08R6335	SANJEET KUMAR AND COMPANY
66	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535694	09.12.2024	7,270.00	5976	UP12AS1409	SANJEET KUMAR AND COMPANY
67	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535695	09.12.2024	6,470.00	5977	UP11AP8110	SANJEET KUMAR AND COMPANY
68	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535696	09.12.2024	14,450.00	1273	UP12BK1655	SHIV TRANSPORT CO.
69	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535699	09.12.2024	12,530.00	5978	UP11BV5390	SANJEET KUMAR AND COMPANY
70	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535701	10.12.2024	10,190.00	1274	HR06U8976	SHIV TRANSPORT CO.
71	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535702	10.12.2024	12,180.00	1275	UP15BC9161	SHIV TRANSPORT CO.
72	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535703	10.12.2024	8,330.00	5979	UP11AP8110	SANJEET KUMAR AND COMPANY
73	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535704	10.12.2024	10,190.00	5980	UP11AV9217	SANJEET KUMAR AND COMPANY
74	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535705	10.12.2024	10,370.00	5981	UP12AS1409	SANJEET KUMAR AND COMPANY
75	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535706	10.12.2024	10,770.00	1276	HR18C2739	SHIV TRANSPORT CO.
76	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535707	10.12.2024	9,090.00	5982	UK08R6335	SANJEET KUMAR AND COMPANY
77	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535708	10.12.2024	15,610.00	1277	UP15BC9161	SHIV TRANSPORT CO.
78	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535709	11.12.2024	16,290.00	1278	UP12BK1655	SHIV TRANSPORT CO.
79	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535710	11.12.2024	9,830.00	5983	UP12AS1409	SANJEET KUMAR AND COMPANY
80	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535711	11.12.2024	10,440.00	5984	UP11AP8110	SANJEET KUMAR AND COMPANY



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81	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535712	11.12.2024	13,620.00	1279	UP15BC9161	SHIV TRANSPORT CO.
82	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535717	11.12.2024	11,760.00	1280	HR18C2739	SHIV TRANSPORT CO.
83	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535718	11.12.2024	7,880.00	5985	UK08R6335	SANJEET KUMAR AND COMPANY
84	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535719	12.12.2024	15,730.00	1281	UP12BK1655	SHIV TRANSPORT CO.
85	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535720	12.12.2024	11,040.00	5988	UP11BV5390	SANJEET KUMAR AND COMPANY
86	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535721	12.12.2024	10,900.00	5989	UK08R6335	SANJEET KUMAR AND COMPANY
87	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535725	12.12.2024	14,130.00	1282	UP15BC9161	SHIV TRANSPORT CO.
88	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535726	12.12.2024	9,260.00	5986	UP11AP8110	SANJEET KUMAR AND COMPANY
89	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535727	13.12.2024	9,850.00	5990	UP11AV9217	SANJEET KUMAR AND COMPANY
90	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535728	13.12.2024	13,760.00	1283	UP12BK1655	SHIV TRANSPORT CO.
91	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535731	13.12.2024	10,960.00	5991	UK08R6335	SANJEET KUMAR AND COMPANY
92	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535732	13.12.2024	13,600.00	1284	UP15BC9161	SHIV TRANSPORT CO.
93	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535733	13.12.2024	9,350.00	5987	UP11BV5390	SANJEET KUMAR AND COMPANY
94	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535734	14.12.2024	10,930.00	1285	UP12BK1655	SHIV TRANSPORT CO.
95	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535735	14.12.2024	9,800.00	5992	UP12AS1409	SANJEET KUMAR AND COMPANY
96	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535736	14.12.2024	8,730.00	5993	UP11AP8110	SANJEET KUMAR AND COMPANY
97	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535741	14.12.2024	14,480.00	1286	UP15BC9161	SHIV TRANSPORT CO.
98	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535743	14.12.2024	8,690.00	5994	UK08R6335	SANJEET KUMAR AND COMPANY
99	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535746	14.12.2024	9,150.00	5995	UP11BV5390	SANJEET KUMAR AND COMPANY
100	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535747	15.12.2024	10,350.00	1287	UP12BK1655	SHIV TRANSPORT CO.
101	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535748	15.12.2024	9,270.00	5996	UP11AP8110	SANJEET KUMAR AND COMPANY
102	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535749	15.12.2024	7,450.00	5997	UK08R6335	SANJEET KUMAR AND COMPANY
103	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535750	15.12.2024	9,710.00	1288	HR06U8976	SHIV TRANSPORT CO.
104	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535751	15.12.2024	9,000.00	5998	UP12AS1409	SANJEET KUMAR AND COMPANY
105	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535752	16.12.2024	9,360.00	1289	HR18C2739	SHIV TRANSPORT CO.
106	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535753	16.12.2024	8,150.00	5999	UK08R6335	SANJEET KUMAR AND COMPANY
107	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535754	16.12.2024	8,850.00	6000	UP11BV5390	SANJEET KUMAR AND COMPANY
108	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535755	16.12.2024	11,380.00	1290	UP12BK1655	SHIV TRANSPORT CO.
109	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535759	16.12.2024	9,880.00	6001	UP12AS1409	SANJEET KUMAR AND COMPANY
110	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535760	16.12.2024	7,880.00	6002	UP11AP8110	SANJEET KUMAR AND COMPANY
111	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535762	17.12.2024	7,540.00	1291	HR06U8976	SHIV TRANSPORT CO.
112	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535763	17.12.2024	8,370.00	1292	UP12BK1655	SHIV TRANSPORT CO.
113	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535764	17.12.2024	8,220.00	6003	UK08R6335	SANJEET KUMAR AND COMPANY
114	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535765	17.12.2024	8,190.00	6004	UP12AS1409	SANJEET KUMAR AND COMPANY
115	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535766	17.12.2024	12,590.00	1293	UP15BC9161	SHIV TRANSPORT CO.
116	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535767	17.12.2024	7,040.00	6005	UP11AP8110	SANJEET KUMAR AND COMPANY
117	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535768	17.12.2024	7,680.00	6006	UP11BV5390	SANJEET KUMAR AND COMPANY
118	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535774	18.12.2024	9,850.00	6007	UK08R6335	SANJEET KUMAR AND COMPANY
119	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535775	18.12.2024	8,420.00	1294	HR18C2739	SHIV TRANSPORT CO.
120	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535776	19.12.2024	6,220.00	1295	UP15BC9161	SHIV TRANSPORT CO.

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121	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535778	20.12.2024	7,280.00	6008	UP12AS1409	SANJEET KUMAR AND COMPANY
122	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535779	20.12.2024	11,770.00	1296	UP150C9161	SHIV TRANSPORT CO.
123	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535780	20.12.2024	7,350.00	6009	UK08R6335	SANJEET KUMAR AND COMPANY
124	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535781	20.12.2024	5,840.00	6010	UP11AP8110	SANJEET KUMAR AND COMPANY
125	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535782	21.12.2024	8,820.00	1297	HR18C2739	SHIV TRANSPORT CO.
126	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535783	21.12.2024	7,950.00	1298	HR06U8976	SHIV TRANSPORT CO.
127	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535784	21.12.2024	7,830.00	6011	UP11BV5390	SANJEET KUMAR AND COMPANY
128	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535785	21.12.2024	7,330.00	6012	UP12AS1409	SANJEET KUMAR AND COMPANY
129	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535786	21.12.2024	9,230.00	6013	UP11AV9217	SANJEET KUMAR AND COMPANY
130	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535787	21.12.2024	6,910.00	6014	UK08R6335	SANJEET KUMAR AND COMPANY
131	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535788	21.12.2024	6,850.00	6015	UP11AP8110	SANJEET KUMAR AND COMPANY
132	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535789	21.12.2024	11,840.00	1299	UP15BC9161	SHIV TRANSPORT CO.
133	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535790	21.12.2024	7,980.00	6016	UP11BV5390	SANJEET KUMAR AND COMPANY
134	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535791	21.12.2024	10,170.00	6017	UP11AP8110	SANJEET KUMAR AND COMPANY
135	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535792	22.12.2024	6,870.00	6018	UP12AS1409	SANJEET KUMAR AND COMPANY
136	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535793	22.12.2024	8,230.00	1300	HR18C2739	SHIV TRANSPORT CO.
137	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535794	22.12.2024	10,380.00	6019	UP11AV9217	SANJEET KUMAR AND COMPANY
138	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535795	22.12.2024	6,100.00	6120	UP11AP8110	SANJEET KUMAR AND COMPANY
139	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535800	22.12.2024	6,710.00	6021	UK08R6335	SANJEET KUMAR AND COMPANY
140	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535801	22.12.2024	7,610.00	1301	HR06U8976	SHIV TRANSPORT CO.
141	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535802	22.12.2024	7,800.00	6023	UP11BV5390	SANJEET KUMAR AND COMPANY
142	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535803	22.12.2024	9,160.00	6024	UP11AP8110	SANJEET KUMAR AND COMPANY
143	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535804	22.12.2024	8,160.00	6022	UP12AS1409	SANJEET KUMAR AND COMPANY
144	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535805	22.12.2024	11,090.00	6025	UK08R6335	SANJEET KUMAR AND COMPANY
145	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535806	22.12.2024	11,100.00	6026	UP11AV9217	SANJEET KUMAR AND COMPANY
146	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535807	23.12.2024	7,670.00	6027	UP11BV5390	SANJEET KUMAR AND COMPANY
147	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535808	23.12.2024	6,820.00	6028	UP12AS1409	SANJEET KUMAR AND COMPANY
148	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535809	23.12.2024	10,420.00	1302	UP15BC9161	SHIV TRANSPORT CO.
149	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535810	23.12.2024	8,320.00	6029	UP11AV9217	SANJEET KUMAR AND COMPANY
150	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535811	23.12.2024	9,270.00	6030	UP11AP8110	SANJEET KUMAR AND COMPANY
151	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535812	23.12.2024	9,580.00	1303	HR18C2739	SHIV TRANSPORT CO.
152	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535813	23.12.2024	7,520.00	6031	UP12AS1409	SANJEET KUMAR AND COMPANY
153	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535814	23.12.2024	7,780.00	6032	UK08R6335	SANJEET KUMAR AND COMPANY
154	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535815	23.12.2024	12,730.00	6033	UP11AV9217	SANJEET KUMAR AND COMPANY
155	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535816	24.12.2024	7,540.00	1304	HR06U8976	SHIV TRANSPORT CO.
156	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535817	24.12.2024	5,810.00	6034	UK08R6335	SANJEET KUMAR AND COMPANY
157	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535818	24.12.2024	9,100.00	6035	UP11BV5390	SANJEET KUMAR AND COMPANY
158	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535819	24.12.2024	6,350.00	6036	UP11AP8110	SANJEET KUMAR AND COMPANY
159	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535820	24.12.2024	7,700.00	6037	UP11AV9217	SANJEET KUMAR AND COMPANY
160	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535821	24.12.2024	6,220.00	6038	UP12AS1409	SANJEET KUMAR AND COMPANY

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161	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535827	24.12.2024	7,980.00	6041	UK08R6335	SANJEET KUMAR AND COMPANY
162	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535828	24.12.2024	8,910.00	6042	UP11AP8110	SANJEET KUMAR AND COMPANY
163	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535829	24.12.2024	11,820.00	1305	UP158C9161	SHIV TRANSPORT CO.
164	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535830	24.12.2024	6,190.00	6039	UP11AV9217	SANJEET KUMAR AND COMPANY
165	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535831	25.12.2024	8,140.00	1306	HR18C2739	SHIV TRANSPORT CO.
166	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535832	25.12.2024	6,460.00	6040	UP12AS1409	SANJEET KUMAR AND COMPANY
167	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535833	25.12.2024	5,960.00	6043	UK08R6335	SANJEET KUMAR AND COMPANY
168	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535834	25.12.2024	5,980.00	6044	UP11AP8110	SANJEET KUMAR AND COMPANY
169	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535835	25.12.2024	6,340.00	6045	UP12AS1409	SANJEET KUMAR AND COMPANY
170	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535836	25.12.2024	11,220.00	1307	UP158C9161	SHIV TRANSPORT CO.
171	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535839	25.12.2024	11,180.00	6046	UP118V5390	SANJEET KUMAR AND COMPANY
172	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535840	25.12.2024	8,680.00	6047	UK08R6335	SANJEET KUMAR AND COMPANY
173	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535841	25.12.2024	9,550.00	6048	UP11AV9217	SANJEET KUMAR AND COMPANY
174	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535842	26.12.2024	7,860.00	1309	HR18C2739	SHIV TRANSPORT CO.
175	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535843	26.12.2024	7,680.00	6049	UP12AS1409	SANJEET KUMAR AND COMPANY
176	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535844	26.12.2024	8,090.00	6050	UP118V5390	SANJEET KUMAR AND COMPANY
177	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535845	26.12.2024	10,630.00	1310	UP158C9161	SHIV TRANSPORT CO.
178	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535846	26.12.2024	6,520.00	6251	UP11AP8110	SANJEET KUMAR AND COMPANY
179	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535849	26.12.2024	5,490.00	6252	UK08R6335	SANJEET KUMAR AND COMPANY
180	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535850	26.12.2024	8,780.00	6253	UP11AV9217	SANJEET KUMAR AND COMPANY
181	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535851	27.12.2024	8,410.00	1311	HR18C2739	SHIV TRANSPORT CO.
182	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535852	27.12.2024	6,980.00	6254	UP118V5390	SANJEET KUMAR AND COMPANY
183	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535853	27.12.2024	6,000.00	6255	UP12AS1409	SANJEET KUMAR AND COMPANY
184	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535854	27.12.2024	7,140.00	6256	UP11AV9217	SANJEET KUMAR AND COMPANY
185	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535855	27.12.2024	9,450.00	6257	UP11AV9217	SANJEET KUMAR AND COMPANY
186	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535856	27.12.2024	8,530.00	6258	UK08R6335	SANJEET KUMAR AND COMPANY
187	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535857	28.12.2024	11,970.00	1312	UP158C9161	SHIV TRANSPORT CO.
188	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535858	28.12.2024	6,790.00	6259	UP11AP8110	SANJEET KUMAR AND COMPANY
189	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535859	28.12.2024	8,080.00	6260	UK08R6335	SANJEET KUMAR AND COMPANY
190	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535860	28.12.2024	10,840.00	6262	UP118V5390	SANJEET KUMAR AND COMPANY
191	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535861	28.12.2024	6,510.00	6261	UP12AS1409	SANJEET KUMAR AND COMPANY
192	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535862	28.12.2024	8,880.00	6263	UP11AV9217	SANJEET KUMAR AND COMPANY
193	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535863	29.12.2024	8,180.00	1313	HR18C2739	SHIV TRANSPORT CO.
194	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535864	29.12.2024	7,660.00	6264	UP11AP8110	SANJEET KUMAR AND COMPANY
195	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535865	29.12.2024	7,670.00	6265	UP12AS1409	SANJEET KUMAR AND COMPANY
196	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535866	29.12.2024	11,400.00	1314	UP158C9161	SHIV TRANSPORT CO.
197	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535867	29.12.2024	8,130.00	6266	UK08R6335	SANJEET KUMAR AND COMPANY
198	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535868	29.12.2024	11,650.00	6267	UP11AP8110	SANJEET KUMAR AND COMPANY
199	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535869	29.12.2024	9,580.00	6268	UP11AV9217	SANJEET KUMAR AND COMPANY
200	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535870	29.12.2024	10,830.00	6269	UP118V5390	SANJEET KUMAR AND COMPANY

Ref No


201	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535871	29.12.2024	10,460.00	6270	UK08R6335	SANJEET KUMAR AND COMPANY
202	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535872	29.12.2024	11,840.00	6271	UP11AP8110	SANJEET KUMAR AND COMPANY
203	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535873	29.12.2024	10,440.00	6272	UP12AS1409	SANJEET KUMAR AND COMPANY
204	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535874	30.12.2024	9,050.00	1315	HR18C2739	SHIV TRANSPORT CO.
205	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535875	30.12.2024	8,260.00	6273	UP11AV9217	SANJEET KUMAR AND COMPANY
206	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535876	30.12.2024	8,200.00	1316	HR06U8976	SHIV TRANSPORT CO.
207	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535877	30.12.2024	10,550.00	6274	UP12AS1409	SANJEET KUMAR AND COMPANY
208	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535878	30.12.2024	10,630.00	6275	UP11AP8110	SANJEET KUMAR AND COMPANY
209	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535879	30.12.2024	10,960.00	6276	UK08R6335	SANJEET KUMAR AND COMPANY
210	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535880	30.12.2024	7,350.00	6277	UP11BV5390	SANJEET KUMAR AND COMPANY
211	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535881	30.12.2024	10,910.00	6279	UP11AV9217	SANJEET KUMAR AND COMPANY
212	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535882	30.12.2024	13,770.00	6278	UP12AS1409	SANJEET KUMAR AND COMPANY
213	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535883	31.12.2024	9,570.00	1317	HR18C2739	SHIV TRANSPORT CO.
214	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535884	31.12.2024	9,740.00	1318	HR06U8976	SHIV TRANSPORT CO.
215	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535885	31.12.2024	7,370.00	6280	UP12AS1409	SANJEET KUMAR AND COMPANY
216	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535886	31.12.2024	8,560.00	6281	UP11AP8110	SANJEET KUMAR AND COMPANY
217	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535887	31.12.2024	7,100.00	6282	UP11AV9217	SANJEET KUMAR AND COMPANY
218	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535888	31.12.2024	12,900.00	6283	UP12AS1409	SANJEET KUMAR AND COMPANY
					TOTAL	2,132,960.00			



TRIVENI ENGINEERING & INDUSTRIES LTD.
ALCO-CHEMICAL COMPLEX
MUZAFFARNAGAR

Statement Showing the selling position of Discarded Rakh for the Month of January'25

SR NO.	CUSTOMER NAME	DESTINATION	MATERIAL NO	INVOICE NO	INVOICE DATE	QUANTITY (KG.)	GR NO	VEHICLE NO.	TRANSPORTER NAME
1	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535889	01.01.2025	10,330.00	1319	HR06U8976	SHIV TRANSPORT CO.
2	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535890	01.01.2025	11,910.00	1320	UP15BC9161	SHIV TRANSPORT CO.
3	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535891	01.01.2025	7,140.00	6284	UP11AP8110	SANJEET KUMAR AND COMPANY
4	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535892	01.01.2025	9,170.00	6285	UK08R6335	SANJEET KUMAR AND COMPANY
5	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535893	01.01.2025	9,550.00	6286	UP11AV9217	SANJEET KUMAR AND COMPANY
6	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535894	01.01.2025	11,350.00	6287	UP12AS1409	SANJEET KUMAR AND COMPANY
7	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535895	02.01.2025	7,880.00	6288	UP11BV5390	SANJEET KUMAR AND COMPANY
8	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535896	02.01.2025	7,070.00	6289	UP12AS1409	SANJEET KUMAR AND COMPANY
9	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535897	02.01.2025	8,420.00	1323	HR18C2739	SHIV TRANSPORT CO.
10	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535898	02.01.2025	12,710.00	1324	HR06U8976	SHIV TRANSPORT CO.
11	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535899	02.01.2025	10,500.00	6290	UP11AP8110	SANJEET KUMAR AND COMPANY
12	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535900	02.01.2025	15,420.00	1325	UP12BP1085	SHIV TRANSPORT CO.
13	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535901	02.01.2025	7,450.00	6291	UK08R6335	SANJEET KUMAR AND COMPANY
14	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535902	03.01.2025	6,230.00	6292	UK08R6335	SANJEET KUMAR AND COMPANY
15	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535903	03.01.2025	5,350.00	6293	UP11AV9217	SANJEET KUMAR AND COMPANY
16	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535904	03.01.2025	5,670.00	6294	UP11BV5390	SANJEET KUMAR AND COMPANY
17	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535905	03.01.2025	6,960.00	1326	HR06U8976	SHIV TRANSPORT CO.
18	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535906	03.01.2025	9,410.00	1327	HR18C2739	SHIV TRANSPORT CO.
19	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535907	03.01.2025	11,170.00	1328	UP12BP1085	SHIV TRANSPORT CO.
20	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535908	03.01.2025	8,880.00	6295	UP11AP8110	SANJEET KUMAR AND COMPANY
21	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535909	04.01.2025	12,330.00	1329	UP15BC9161	SHIV TRANSPORT CO.
22	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535910	04.01.2025	11,310.00	1330	UP12BP1085	SHIV TRANSPORT CO.
23	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535911	04.01.2025	8,180.00	6296	UP11AP8110	SANJEET KUMAR AND COMPANY
24	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535912	04.01.2025	8,420.00	6297	UP11BV5390	SANJEET KUMAR AND COMPANY
25	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535913	04.01.2025	9,220.00	6298	UK08R6335	SANJEET KUMAR AND COMPANY
26	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535914	04.01.2025	12,890.00	6299	UP11AV9217	SANJEET KUMAR AND COMPANY
27	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535915	04.01.2025	10,560.00	1331	HR18C2739	SHIV TRANSPORT CO.
28	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535916	04.01.2025	11,910.00	6300	UP11BV5390	SANJEET KUMAR AND COMPANY
29	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535917	05.01.2025	8,370.00	1332	HR06U8976	SHIV TRANSPORT CO.
30	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535918	05.01.2025	12,470.00	1333	UP15BC9161	SHIV TRANSPORT CO.
31	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535919	05.01.2025	10,380.00	6201	UP11AP8110	SANJEET KUMAR AND COMPANY
32	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535920	05.01.2025	8,570.00	6202	UK08R6335	SANJEET KUMAR AND COMPANY
33	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535921	05.01.2025	10,010.00	6203	UP11BV5390	SANJEET KUMAR AND COMPANY
34	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535922	05.01.2025	10,350.00	1334	HR18C2739	SHIV TRANSPORT CO.
35	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535923	05.01.2025	14,150.00	1335	UP12AX7102	SHIV TRANSPORT CO.
36	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535924	05.01.2025	6,950.00	6204	UP11AV9217	SANJEET KUMAR AND COMPANY
37	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535925	05.01.2025	8,180.00	6205	UP12AS1409	SANJEET KUMAR AND COMPANY
38	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535926	06.01.2025	9,100.00	6206	UK08R6335	SANJEET KUMAR AND COMPANY
39	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535927	06.01.2025	9,730.00	1338	HR18C2739	SHIV TRANSPORT CO.
40	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535928	06.01.2025	12,020.00	1337	UP15BC9161	SHIV TRANSPORT CO.

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41	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535929	06.01.2025	8,570.00	6207	UP11AP8110	SANJEET KUMAR AND COMPANY
42	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535930	06.01.2025	8,570.00	6208	UP11BV5390	SANJEET KUMAR AND COMPANY
43	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535931	06.01.2025	7,250.00	1336	HR06U8976	SHIV TRANSPORT CO.
44	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535932	06.01.2025	6,520.00	6209	UP11AV9217	SANJEET KUMAR AND COMPANY
45	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535933	06.01.2025	5,660.00	6210	UP12AS1409	SANJEET KUMAR AND COMPANY
46	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535934	07.01.2025	12,090.00	1339	UP15BC9161	SHIV TRANSPORT CO.
47	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535935	07.01.2025	11,820.00	1340	HR06U8976	SHIV TRANSPORT CO.
48	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535936	07.01.2025	9,590.00	6211	UP11AP8110	SANJEET KUMAR AND COMPANY
49	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535937	07.01.2025	8,560.00	1341	HR18C2739	SHIV TRANSPORT CO.
50	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535938	07.01.2025	7,130.00	6212	UP12AS1409	SANJEET KUMAR AND COMPANY
51	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535939	07.01.2025	9,600.00	6213	UK08R6335	SANJEET KUMAR AND COMPANY
52	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535940	07.01.2025	9,130.00	6214	UP11BV5390	SANJEET KUMAR AND COMPANY
53	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535941	07.01.2025	8,580.00	6215	UP11AP8110	SANJEET KUMAR AND COMPANY
54	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535942	08.01.2025	10,330.00	1342	HR18C2739	SHIV TRANSPORT CO.
55	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535943	08.01.2025	12,020.00	1343	UP15BC9161	SHIV TRANSPORT CO.
56	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535944	08.01.2025	8,980.00	6216	UP11BV5390	SANJEET KUMAR AND COMPANY
57	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535945	08.01.2025	9,260.00	6217	UP11AV9217	SANJEET KUMAR AND COMPANY
58	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535946	08.01.2025	8,440.00	1344	HR06U8976	SHIV TRANSPORT CO.
59	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535947	08.01.2025	7,370.00	6219	UP12AS1409	SANJEET KUMAR AND COMPANY
60	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535948	08.01.2025	7,280.00	6218	UK08R6335	SANJEET KUMAR AND COMPANY
61	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535949	08.01.2025	7,500.00	6221	UP11AV9217	SANJEET KUMAR AND COMPANY
62	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535950	08.01.2025	10,640.00	6220	UP12AS1409	SANJEET KUMAR AND COMPANY
63	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535951	08.01.2025	9,790.00	1345	HR18C2739	SHIV TRANSPORT CO.
64	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535952	09.01.2025	12,800.00	1346	UP15BC9161	SHIV TRANSPORT CO.
65	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535953	09.01.2025	10,970.00	6223	UP11AV5390	SANJEET KUMAR AND COMPANY
66	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535954	09.01.2025	11,300.00	6224	UP12AS1409	SANJEET KUMAR AND COMPANY
67	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535955	09.01.2025	8,430.00	6225	UP11AV9217	SANJEET KUMAR AND COMPANY
68	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535956	09.01.2025	9,470.00	6226	UP11AP8110	SANJEET KUMAR AND COMPANY
69	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535957	09.01.2025	8,990.00	1347	HR18C2739	SHIV TRANSPORT CO.
70	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535958	09.01.2025	8,320.00	6227	UK08R6335	SANJEET KUMAR AND COMPANY
71	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535959	10.01.2025	8,560.00	1348	HR06U8976	SHIV TRANSPORT CO.
72	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535960	10.01.2025	9,580.00	6228	UP11BV5390	SANJEET KUMAR AND COMPANY
73	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535961	10.01.2025	9,070.00	6229	UP11AP8110	SANJEET KUMAR AND COMPANY
74	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535962	10.01.2025	12,440.00	1349	UP15BC9161	SHIV TRANSPORT CO.
75	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535963	10.01.2025	8,140.00	6230	UK08R6335	SANJEET KUMAR AND COMPANY
76	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535964	10.01.2025	6,700.00	6231	UP11AV9217	SANJEET KUMAR AND COMPANY
77	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535965	10.01.2025	9,060.00	1350	HR18C2739	SHIV TRANSPORT CO.
78	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535966	11.01.2025	8,150.00	1351	HR06U8976	SHIV TRANSPORT CO.
79	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535967	11.01.2025	12,950.00	1352	UP15BC9161	SHIV TRANSPORT CO.
80	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535968	11.01.2025	10,620.00	6232	UP11BV5390	SANJEET KUMAR AND COMPANY



81	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535969	11.01.2025	6,690.00	6233	UP12AS1409	SANJEET KUMAR AND COMPANY
82	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535970	11.01.2025	9,460.00	1353	HR18C2739	SHIV TRANSPORT CO.
83	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535971	11.01.2025	8,450.00	6234	UP11AP8110	SANJEET KUMAR AND COMPANY
84	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535972	11.01.2025	9,270.00	6235	UK08R6335	SANJEET KUMAR AND COMPANY
85	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535973	12.01.2025	8,920.00	1354	HR18C2739	SHIV TRANSPORT CO.
86	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535974	12.01.2025	8,050.00	1355	HR06U8976	SHIV TRANSPORT CO.
87	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535975	12.01.2025	11,590.00	6236	UP11BV5390	SANJEET KUMAR AND COMPANY
88	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535976	12.01.2025	8,380.00	6237	UP11AV9217	SANJEET KUMAR AND COMPANY
89	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535977	12.01.2025	9,850.00	6238	UP11AP8110	SANJEET KUMAR AND COMPANY
90	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535978	12.01.2025	12,290.00	1356	UP15BC9161	SHIV TRANSPORT CO.
91	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535979	12.01.2025	9,220.00	6239	UP12AS1409	SANJEET KUMAR AND COMPANY
92	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535980	13.01.2025	11,250.00	1357	UP15BC9161	SHIV TRANSPORT CO.
93	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535981	13.01.2025	9,090.00	1358	HR06U8976	SHIV TRANSPORT CO.
94	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535982	13.01.2025	8,330.00	6240	UK08R6335	SANJEET KUMAR AND COMPANY
95	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535983	13.01.2025	8,180.00	6241	UP11BV5390	SANJEET KUMAR AND COMPANY
96	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535984	13.01.2025	9,270.00	6242	UP11AP8110	SANJEET KUMAR AND COMPANY
97	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535985	13.01.2025	9,920.00	1359	HR18C2739	SHIV TRANSPORT CO.
98	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535986	13.01.2025	9,960.00	6243	UP12AS1409	SANJEET KUMAR AND COMPANY
99	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535987	14.01.2025	7,990.00	1360	HR06U8976	SHIV TRANSPORT CO.
100	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535988	14.01.2025	9,990.00	1361	UP15BC9161	SHIV TRANSPORT CO.
101	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535989	14.01.2025	8,840.00	6244	UP12AS1409	SANJEET KUMAR AND COMPANY
102	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535990	14.01.2025	8,720.00	6245	UP12AV9217	SANJEET KUMAR AND COMPANY
103	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535991	14.01.2025	9,570.00	1362	HR18C2739	SHIV TRANSPORT CO.
104	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535992	14.01.2025	9,910.00	6246	UK08R6335	SANJEET KUMAR AND COMPANY
105	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535993	14.01.2025	10,530.00	6247	UP12AS1409	SANJEET KUMAR AND COMPANY
106	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535994	15.01.2025	12,520.00	6248	UP11BV5390	SANJEET KUMAR AND COMPANY
107	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535995	15.01.2025	9,040.00	6249	UP11AV9217	SANJEET KUMAR AND COMPANY
108	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535996	15.01.2025	10,190.00	1363	UP15BC9161	SHIV TRANSPORT CO.
109	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535997	15.01.2025	9,080.00	1364	HR18C2739	SHIV TRANSPORT CO.
110	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535998	15.01.2025	9,020.00	6250	UK08R6335	SANJEET KUMAR AND COMPANY
111	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100535999	16.01.2025	9,380.00	6301	UP11BV5390	SANJEET KUMAR AND COMPANY
112	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100536000	16.01.2025	10,080.00	6302	UP11AP8110	SANJEET KUMAR AND COMPANY
113	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100536001	16.01.2025	8,190.00	1365	HR06U8976	SHIV TRANSPORT CO.
114	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100536002	16.01.2025	12,760.00	1366	UP15BC9161	SHIV TRANSPORT CO.
115	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100536003	16.01.2025	9,060.00	1367	HR18C2739	SHIV TRANSPORT CO.
116	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100536004	16.01.2025	7,530.00	6303	UP11AV9217	SANJEET KUMAR AND COMPANY
117	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100536005	16.01.2025	7,830.00	6304	UK08R6335	SANJEET KUMAR AND COMPANY
118	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100536006	17.01.2025	9,680.00	6305	UP11BV5390	SANJEET KUMAR AND COMPANY
119	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100536007	17.01.2025	8,800.00	6306	UP11AP8110	SANJEET KUMAR AND COMPANY
120	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100536008	17.01.2025	8,800.00	6307	UP12AS1409	SANJEET KUMAR AND COMPANY

121	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100536009	17.01.2025	9,330.00	1368	HR06U8976	SHIV TRANSPORT CO.
122	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100536010	17.01.2025	10,790.00	1369	UP15BC9161	SHIV TRANSPORT CO.
123	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100536011	17.01.2025	8,400.00	1370	HR18C2739	SHIV TRANSPORT CO.
124	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100536012	17.01.2025	8,770.00	6308	UK08R6335	SANJEET KUMAR AND COMPANY
125	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100536013	18.01.2025	10,700.00	1371	UP15BC9161	SHIV TRANSPORT CO.
126	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100536014	18.01.2025	11,090.00	1372	UP12AX7102	SHIV TRANSPORT CO.
127	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100536015	18.01.2025	7,130.00	6309	UP11AV9217	SANJEET KUMAR AND COMPANY
128	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100536016	18.01.2025	10,480.00	6310	UP12AS1409	SANJEET KUMAR AND COMPANY
129	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100536017	18.01.2025	11,930.00	1374	HR18C2739	SHIV TRANSPORT CO.
130	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100536018	18.01.2025	7,490.00	1373	HR06U8976	SHIV TRANSPORT CO.
131	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100536019	18.01.2025	10,710.00	6312	UP11AV9217	SANJEET KUMAR AND COMPANY
132	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100536020	18.01.2025	10,980.00	6311	UP11AP8110	SANJEET KUMAR AND COMPANY
133	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100536021	19.01.2025	11,690.00	1375	UP15BC9161	SHIV TRANSPORT CO.
134	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100536022	19.01.2025	8,640.00	1376	HR06U8976	SHIV TRANSPORT CO.
135	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100536023	19.01.2025	6,270.00	6313	UP12AS1409	SANJEET KUMAR AND COMPANY
136	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100536024	19.01.2025	8,570.00	6314	UK08R6335	SANJEET KUMAR AND COMPANY
137	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100536025	19.01.2025	14,230.00	6315	UP11AP8110	SANJEET KUMAR AND COMPANY
138	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100536026	19.01.2025	11,600.00	1377	UP12AX7102	SHIV TRANSPORT CO.
139	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100536027	20.01.2025	7,360.00	1378	HR18C2739	SHIV TRANSPORT CO.
140	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100536028	20.01.2025	10,730.00	1379	UP12AX7102	SHIV TRANSPORT CO.
141	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100536029	20.01.2025	6,920.00	6316	UP12AS1409	SANJEET KUMAR AND COMPANY
142	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100536030	20.01.2025	6,860.00	6317	UP11AV9217	SANJEET KUMAR AND COMPANY
143	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100536031	20.01.2025	8,980.00	1380	HR06U8976	SHIV TRANSPORT CO.
144	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100536032	20.01.2025	11,700.00	6318	UP11BV5390	SANJEET KUMAR AND COMPANY
145	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100536033	20.01.2025	9,820.00	1381	HR18C2739	SHIV TRANSPORT CO.
146	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100536034	20.01.2025	10,470.00	6320	UP11AP8110	SANJEET KUMAR AND COMPANY
147	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100536035	20.01.2025	8,400.00	6319	UK08R6335	SANJEET KUMAR AND COMPANY
148	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100536036	21.01.2025	8,560.00	1382	HR06U8976	SHIV TRANSPORT CO.
149	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100536037	21.01.2025	8,270.00	6321	UP11BV5390	SANJEET KUMAR AND COMPANY
150	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100536038	21.01.2025	9,200.00	6322	UP11AV9217	SANJEET KUMAR AND COMPANY
151	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100536040	21.01.2025	12,120.00	1383	UP15BC9161	SHIV TRANSPORT CO.
152	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100536041	21.01.2025	6,720.00	6323	UP11BV5390	SANJEET KUMAR AND COMPANY
153	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100536042	22.01.2025	9,460.00	1384	HR06U8976	SHIV TRANSPORT CO.
154	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100536043	22.01.2025	7,910.00	6324	UP11AV9217	SANJEET KUMAR AND COMPANY
155	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100536044	22.01.2025	9,730.00	6325	UK08R6335	SANJEET KUMAR AND COMPANY
156	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100536045	22.01.2025	8,760.00	6326	UP12AS1409	SANJEET KUMAR AND COMPANY
157	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100536047	22.01.2025	9,210.00	6327	UP11BV5390	SANJEET KUMAR AND COMPANY
158	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100536048	22.01.2025	11,660.00	1385	UP15BC9161	SHIV TRANSPORT CO.
159	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100536049	23.01.2025	8,060.00	6328	UP11BV5390	SANJEET KUMAR AND COMPANY
160	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100536050	23.01.2025	8,330.00	1386	HR06U8976	SHIV TRANSPORT CO.

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161	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100536051	23.01.2025	6,580.00	6329	UP12AS1409	SANJEET KUMAR AND COMPANY
162	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100536052	23.01.2025	11,840.00	1387	UP15BC9161	SHIV TRANSPORT CO
163	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100536053	23.01.2025	9,330.00	6330	UK08R6335	SANJEET KUMAR AND COMPANY
164	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100536054	23.01.2025	8,940.00	6331	UP11AP8110	SANJEET KUMAR AND COMPANY
165	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100536055	23.01.2025	8,690.00	6332	UP11BV5390	SANJEET KUMAR AND COMPANY
166	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100536056	24.01.2025	9,090.00	6333	UP11AP8110	SANJEET KUMAR AND COMPANY
167	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100536057	24.01.2025	6,860.00	6334	UP11AV9217	SANJEET KUMAR AND COMPANY
168	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100536058	24.01.2025	12,210.00	1388	UP15BC9161	SHIV TRANSPORT CO
169	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100536059	24.01.2025	12,140.00	6335	UK08R6335	SANJEET KUMAR AND COMPANY
170	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100536060	24.01.2025	9,300.00	6336	UP11BV5390	SANJEET KUMAR AND COMPANY
171	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100536061	25.01.2025	12,710.00	1389	UP15BC9161	SHIV TRANSPORT CO
172	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100536062	25.01.2025	7,700.00	6337	UP11AV9217	SANJEET KUMAR AND COMPANY
173	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100536063	25.01.2025	8,630.00	6338	UP11AP8110	SANJEET KUMAR AND COMPANY
174	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100536064	25.01.2025	9,620.00	6339	UK08R6335	SANJEET KUMAR AND COMPANY
175	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100536065	25.01.2025	13,460.00	6340	UP12AS1409	SANJEET KUMAR AND COMPANY
176	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100536066	25.01.2025	11,460.00	6341	UP11BV5390	SANJEET KUMAR AND COMPANY
177	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100536067	25.01.2025	9,530.00	1390	HR06U8976	SHIV TRANSPORT CO
178	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100536068	26.01.2025	10,420.00	6342	UP11AP8110	SANJEET KUMAR AND COMPANY
179	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100536069	26.01.2025	9,700.00	6343	UP11AV9217	SANJEET KUMAR AND COMPANY
180	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100536070	26.01.2025	12,920.00	1391	UP15BC9161	SHIV TRANSPORT CO
181	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100536071	26.01.2025	10,730.00	6344	UP11BV5390	SANJEET KUMAR AND COMPANY
182	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100536072	26.01.2025	9,510.00	1392	HR06U8976	SHIV TRANSPORT CO
183	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100536073	26.01.2025	8,760.00	6345	UK08R6335	SANJEET KUMAR AND COMPANY
184	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100536074	26.01.2025	11,150.00	6346	UP11AV9217	SANJEET KUMAR AND COMPANY
185	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100536075	26.01.2025	12,190.00	6347	UP11AP8110	SANJEET KUMAR AND COMPANY
186	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100536076	26.01.2025	11,700.00	1393	HR18C2739	SHIV TRANSPORT CO
187	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100536077	27.01.2025	8,670.00	6348	UP11BV5390	SANJEET KUMAR AND COMPANY
188	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100536078	27.01.2025	14,240.00	1394	UP15BC9161	SHIV TRANSPORT CO
189	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100536079	27.01.2025	10,440.00	6349	UP11AV9217	SANJEET KUMAR AND COMPANY
190	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100536080	27.01.2025	8,830.00	6350	UK08R6335	SANJEET KUMAR AND COMPANY
191	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100536081	27.01.2025	10,910.00	1395	HR06U8976	SHIV TRANSPORT CO
192	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100536082	27.01.2025	12,020.00	6401	UP11AP8110	SANJEET KUMAR AND COMPANY
193	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100536083	28.01.2025	12,730.00	1396	UP15BC9161	SHIV TRANSPORT CO
194	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100536084	28.01.2025	11,010.00	6402	UP11BV5390	SANJEET KUMAR AND COMPANY
195	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100536085	28.01.2025	8,190.00	6403	UP11AV9217	SANJEET KUMAR AND COMPANY
196	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100536086	28.01.2025	10,140.00	1397	HR06U8976	SHIV TRANSPORT CO
197	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100536087	28.01.2025	10,090.00	6404	UP11AP8110	SANJEET KUMAR AND COMPANY
198	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100536088	28.01.2025	9,740.00	6405	UP12AS1409	SANJEET KUMAR AND COMPANY
199	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100536089	29.01.2025	9,210.00	1398	HR06U8976	SHIV TRANSPORT CO
200	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100536090	29.01.2025	7,680.00	6406	UK08R6335	SANJEET KUMAR AND COMPANY

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201	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100536095	29.01.2025	10,400.00	6407	UP11BV5390	SANJEET KUMAR AND COMPANY
202	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100536096	30.01.2025	13,300.00	1399	UP15BC9161	SHIV TRANSPORT CO.
203	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100536097	30.01.2025	8,280.00	6408	UP11AP8110	SANJEET KUMAR AND COMPANY
204	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100536098	30.01.2025	8,730.00	6409	UP12AS1409	SANJEET KUMAR AND COMPANY
205	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100536099	30.01.2025	10,700.00	1400	HR06U8976	SHIV TRANSPORT CO.
206	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100536100	30.01.2025	5,760.00	6410	UP11AV9217	SANJEET KUMAR AND COMPANY
207	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100536101	30.01.2025	7,660.00	6411	UK08R6335	SANJEET KUMAR AND COMPANY
208	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100536102	30.01.2025	8,010.00	6412	UP11BV5390	SANJEET KUMAR AND COMPANY
209	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100536103	30.01.2025	9,340.00	1401	HR18C2739	SHIV TRANSPORT CO.
210	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100536104	30.01.2025	8,570.00	6413	UP12AS1409	SANJEET KUMAR AND COMPANY
211	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100536105	31.01.2025	8,700.00	1402	HR06U8976	SHIV TRANSPORT CO.
212	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100536106	31.01.2025	12,150.00	1403	UP15BC9161	SHIV TRANSPORT CO.
213	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100536107	31.01.2025	8,100.00	6414	UP11AV9217	SANJEET KUMAR AND COMPANY
214	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100536108	31.01.2025	9,100.00	6415	UP11AP8110	SANJEET KUMAR AND COMPANY
215	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100536109	31.01.2025	7,940.00	6416	UP11BV5390	SANJEET KUMAR AND COMPANY
216	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100536110	31.01.2025	8,850.00	6417	UP12AS1409	SANJEET KUMAR AND COMPANY
217	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100536111	31.01.2025	9,310.00	1404	HR18C2739	SHIV TRANSPORT CO.
218	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100536112	31.01.2025	10,660.00	6418	UP11BV5390	SANJEET KUMAR AND COMPANY
219	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100536113	31.01.2025	7,960.00	6419	UK08R6335	SANJEET KUMAR AND COMPANY
220	RAM POTASH PRIVATE LIMITED	MUZAFFARNAGAR	DISCARDED RAKH (ASH)	3100536114	31.01.2025	7,660.00	6420	UP11AV9217	SANJEET KUMAR AND COMPANY
					TOTAL	2,101,420.00			

TEIL/Alco - 9166

February 12, 2025

TO WHOM IT MAY CONCERN

This is to certify that M/s Triveni Engineering & Industries Ltd Alco chemical complex, Bhikki Bilaspur Jolly Road Muzaffarnagar has a total land area 170.71 Acres, in which green belt area developed by industry is 59.55 Acres (Approx.35% of total land area) .

For Triveni Engineering & Industries Ltd
Alco chemical complex Muzaffarnagar

Authorized Signatory





GREEN HANDS MANAGEMENT SERVICES

Shyam Enclave, Opp. Tehsil, Modinagar-201201, Ghaziabad
E-mail : dr. narendra.plantspianet@gmail.com

A-E

M/s Triveni Engineering & Industries Ltd.
Alco Chemical complex
Bhikki Bilaspur Jolly Road
Muzaffarnagar

Date: 15/12/2024

**Sub: Assessment of Green Belt in Triveni Engineering & Industries Ltd. Alco
Chemical complex, Muzaffarnagar**

Prepared by: Dr N.P. Singh (Ex Horticulturist, Ministry of Agriculture, GOI)

Period of Assessment: December 2024

Location: M/s Triveni Engineering & Industries Ltd. Alco Chemical complex, Muzaffarnagar

Total Area Assessed: 59.55 acre

Based on the detail assessment and field survey conducted to count the trees and shrubs species, the following respective quantities were recorded:

S. No.	NAME	QTY
1	Alstonia	67
2	Shisham	336
3	Mango	176
4	Kanzi	1022
5	Arjuna	403
6	Eucalyptus	168
7	Sagon	176
8	Jamun	1246
9	Mallotus Polycarpus	91
10	Ashoka Pendula	374
11	Kanak Champa (Pterospermum acerifolium)	35
12	Plumeria Alba	56
13	Calliandra	106
14	Toon	79
15	Babool	773
16	Acacia auriculiformis	36
17	Guava	102
18	Maulsari	18
19	Neem	129
20	Cassia Siamea	15
21	Gulmohar	13
22	Jacaranda	10
23	Lagerstroemia speciosa	12
24	Kachnar	8
25	Callistemon (Bottlebrush)	40

- All Type of Formal, Informal & Japanese Garden Designers & Adviser.
- Landscape Layout Designers.
- Ornamental Plant (Indoor & Outdoor) Maintenance Services & Techniques.
- Exotic Flowers Growing Services.

- Kitchen Gardening Services.
- Weed Control Services.
- Commercial Vegetables Growing Services.
- Fruit Orchard Development Services.
- Plant Protection Services.

GREEN HANDS MANAGEMENT SERVICES

Shyam Enclave, Opp. Tehsil, Modinagar-201201, Ghazilabad
E-mail : dr. narendra.plantspianet@gmail.com

26	Mahogany	8
27	Cassia glauca	7
28	Peepal	34
29	Bel	17
30	Bakain	141
31	Plum	16
32	Litchi	8
33	Kinnow, Mosambi	24
34	Pear	3
35	Ber	3
36	Sapota	17
37	Lime	8
38	Peach	14
39	Amla	15
40	Pomegranate	8
41	Shirish	14
42	Moringa	10
43	Mulberry	25
44	Silver Oak	17
45	Casuarina	8
46	Semal	19
47	Pilkhan	9
48	Screw Tree	12
49	Chukrasia	18
50	Ficus Benjamina	18
51	Kathal (Jackfruit)	4
52	Bargd (Banyan tree)	5
53	Palm Tree	28
54	Kadam	5
55	Tecoma	226
56	Green belt developed near RO plant on Miyawaki method with different species of trees	4300
	Total number of trees & shrubs	10527
	Mortality Rate	14%
	Total area under green coverage	59.55 acre



Dr. N.P. Singh

(Ex Horticulturist, Ministry of Agriculture, GOI)

- All Type of Formal, Informal & Japanese Garden Designers & Adviser.
- Landscape Layout Designers.
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- Plant Protection Services.



Muzaffarnagar, Uttar Pradesh, India
Muzaffarnagar, Muzaffarnagar, 251314, Uttar Pradesh, India
Lat 29.436878, Long 77.780053
12/06/2024 12:06 PM GMT+05:30
Note : Captured by GPS Map Camera



Muzaffarnagar, Uttar Pradesh, India
Muzaffarnagar, Muzaffarnagar, 251203, Uttar Pradesh, India
Lat 29.430870, Long 77.778391
12/06/2024 12:01 PM GMT+05:30
Note : Captured by GPS Map Camera

R. Singh
TRIVENI Engineering & Industries Ltd
ALCOA nrv.
Muzaffarnagar



Muzaffarnagar, Uttar Pradesh, India

Muzaffarnagar, Muzaffarnagar, 251314, Uttar Pradesh, India
Lat 29.436863, Long 77.780076
12/06/2024 12:06 PM GMT+05:30
Note : Captured by GPS Map Camera

GPS Map Camera



Muzaffarnagar, Uttar Pradesh, India

Muzaffarnagar, Muzaffarnagar, 251314, Uttar Pradesh, India
Lat 29.436878, Long 77.780053
12/06/2024 12:06 PM GMT+05:30
Note : Captured by GPS Map Camera

GPS Map Camera

Rajiv
ALCO INDIA LTD
Muzaffarnagar



Muzaffarnagar, Uttar Pradesh, India
 Muzaffarnagar, Muzaffarnagar, 251203, Uttar Pradesh, India
 Lat 29.430877, Long 77.778266
 12/06/2024 12:01 PM GMT+05:30
 Note : Captured by GPS Map Camera

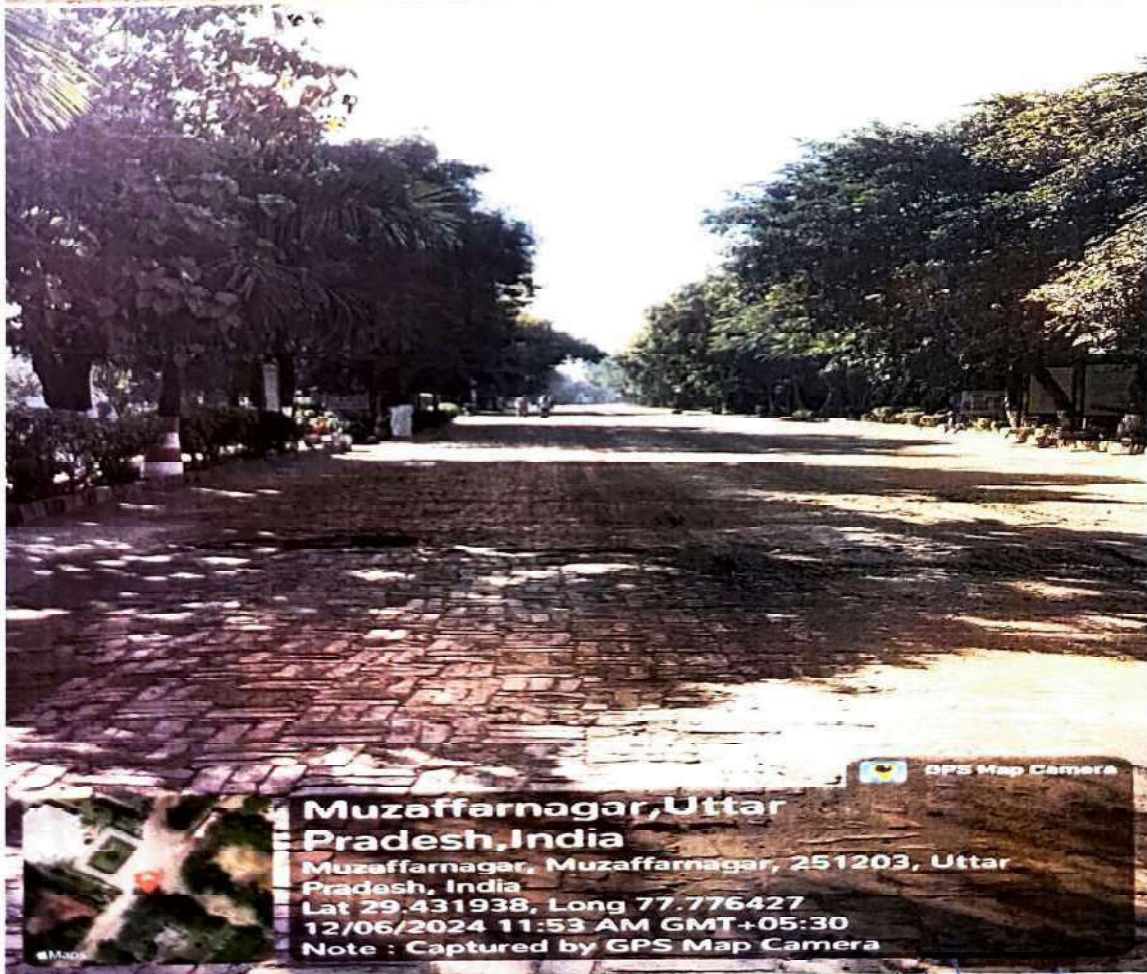
GPS Map Camera



Muzaffarnagar, Uttar Pradesh, India
 Muzaffarnagar, Muzaffarnagar, 251203, Uttar Pradesh, India
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GPS Map Camera

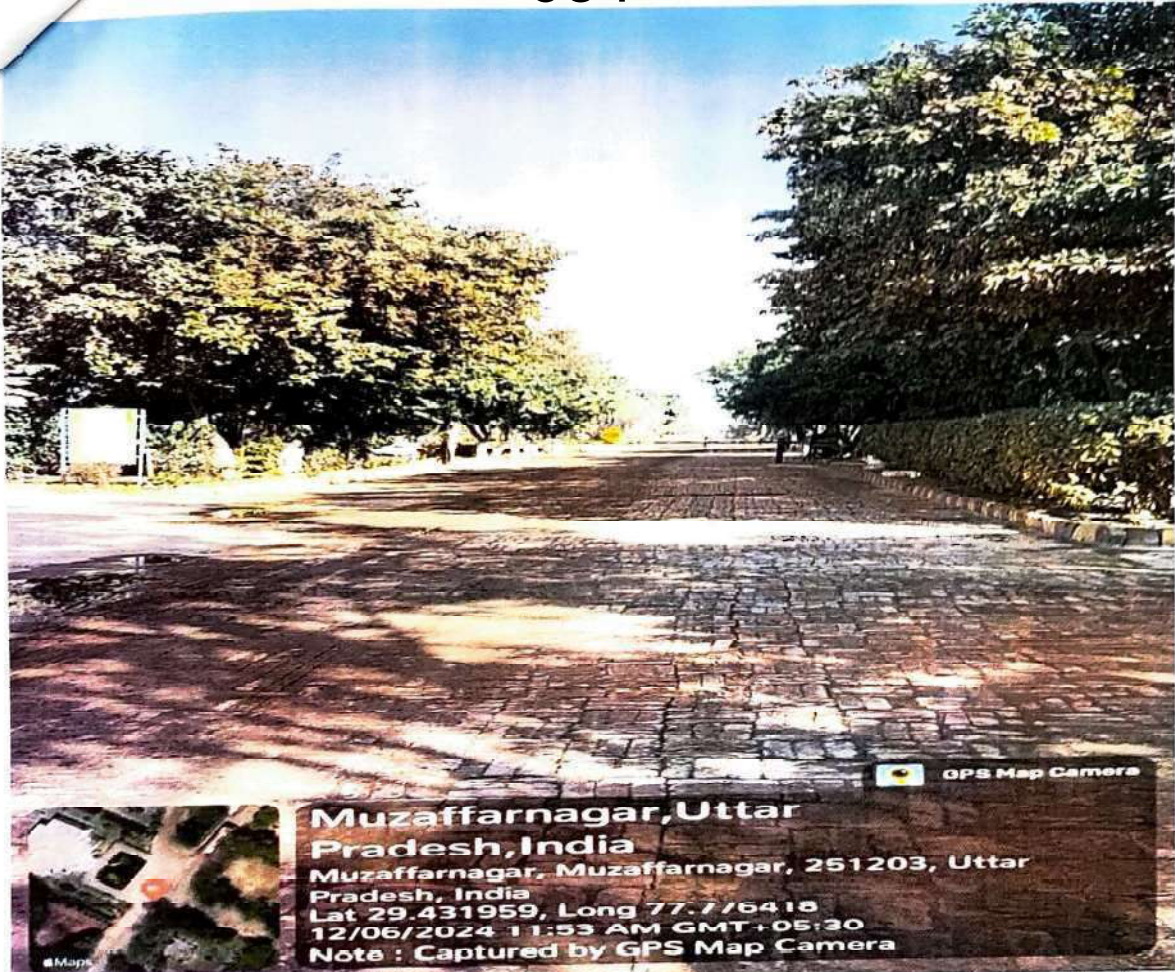
R. Singh
 Trivastu Ind. Ltd.
 ALCO niv.
 Muzaffarnagar



R. Singh
Tivoli, ALCO n.v., Muzaffarnagar



R. Singh
TINVEST
ALCO NIV.
Muzaffarnagar



R. Singh

TRIVENI ENGINEERING & TECHNOLOGICAL
ALOK NIV. IIT
Muzaffarnagar



R. Chandra
Tribhuvan Engineering College
ALCO niv.
Muzaffargarh
Indi. Ltd.



R. Singh
TIVERTS PHARMACEUTICALS
ALCO DIV.
Muzaffargarh



R. Raju
TIVITRAKINDIA
ALCO INDIA
ALCO INDIA





R. S. W.
TRIVENI & Anil Ltd
ALOO niv.
Muzaffarnagar



R. Raju
TIVENTECH INDIA Ltd.
ALOG DIV.
Muzaffargarh



R. Arif
TIVISRI & INDI LTD
ALOO DIV.
Muzaffargarh



Rajiv
Tivara & Indl. Ltd.
ALCO nIV.
Muzaffarnagar



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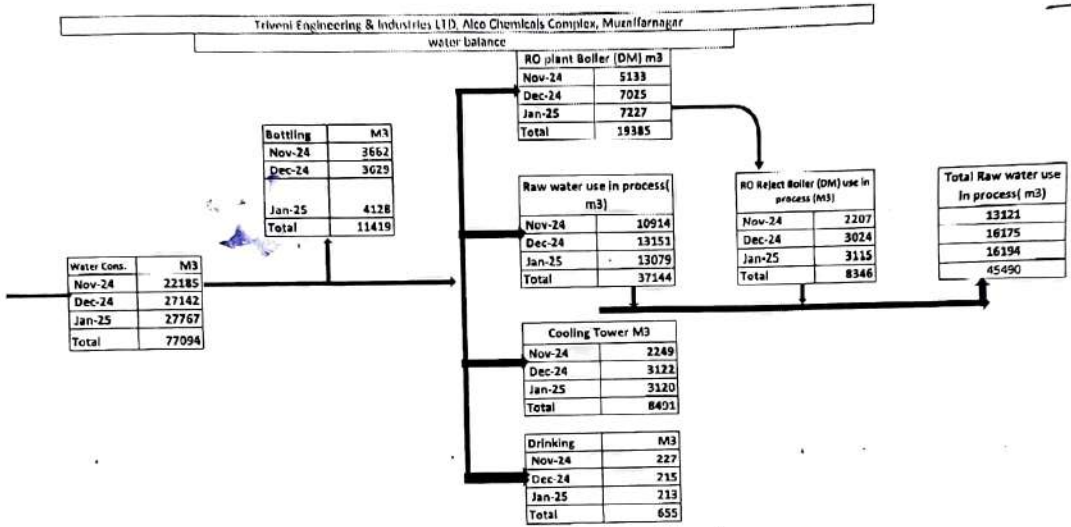


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Tivertan & Inal Ltd
ALOG DIV.
Muzaffargarh

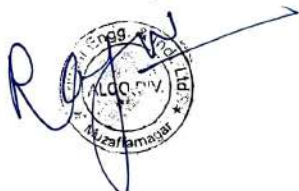


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TRIVENTRI ENGINEERING & TECHNOLOGY
ALCOA NIV.
Muzaffarnagar





A-B



Date	Tilvent Engineering & Industries Ltd Alco Chemical complex Month-Jan25														
	water consumption in process			water used in boiler			water used in domestic			water used in Cooling tower			water used in Bottling		
	Initial	Final	diff (M3)	Initial	Final	diff (M3)	Initial	Final	diff (M3)	Initial	Final	diff (M3)	Initial	Final	diff (M3)
01.01.2025	2075355	2075892	537	280779	281006	227	3090	3098	8	17028	17131	103	136241	136362	121
02.01.2025	2075892	2076458	566	281006	281253	247	3098	3105	7	17131	17242	111	136367	136472	110
03.01.2025	2076458	2077029	571	281253	281490	237	3105	3110	5	17242	17351	109	136472	136578	106
04.01.2025	2077029	2077595	566	281490	281761	271	3110	3116	6	17351	17458	107	136578	136681	103
05.01.2025	2077595	2078130	535	281761	282006	245	3116	3122	6	17458	17541	83	136681	136809	128
06.01.2025	2078130	2078714	584	282006	282253	247	3122	3127	5	17541	17637	96	136809	136933	124
07.01.2025	2078714	2079306	592	282253	282530	277	3127	3134	7	17637	17722	85	136933	137054	121
08.01.2025	2079306	2079877	571	282530	282796	266	3134	3142	8	17722	17825	103	137054	137154	100
09.01.2025	2079877	2080426	549	282796	283029	233	3142	3148	6	17825	17939	114	137154	137292	138
10.01.2025	2080426	2080959	533	283029	283322	293	3148	3155	7	17939	18045	106	137292	137460	168
11.01.2025	2080959	2081525	566	283322	283596	274	3155	3163	8	18045	18116	71	137460	137546	86
12.01.2025	2081525	2082082	557	283596	283857	261	3163	3170	7	18116	18235	119	137546	137662	116
13.01.2025	2082082	2082616	534	283857	284095	238	3170	3178	8	18235	18337	102	137662	137772	110
14.01.2025	2082616	2083200	584	284095	284319	224	3178	3184	6	18337	18432	95	137772	137902	130
15.01.2025	2083200	2083778	578	284319	284516	197	3184	3191	7	18432	18506	74	137902	138038	136
16.01.2025	2083778	2084297	519	284516	284749	233	3191	3197	6	18506	18651	145	138038	138213	175
17.01.2025	2084297	2084830	533	284749	284941	192	3197	3203	6	18651	18746	95	138213	138401	188
18.01.2025	2084830	2085394	564	284941	285153	212	3203	3210	7	18746	18823	77	138401	138577	176
19.01.2025	2085394	2085939	545	285153	285388	235	3210	3218	8	18823	18937	114	138577	138625	48
20.01.2025	2085939	2086450	511	285388	285619	231	3218	3226	8	18937	19044	107	138625	138762	137
21.01.2025	2086450	2086967	517	285619	285854	235	3226	3231	5	19044	19130	86	138762	138954	192
22.01.2025	2086967	2087380	413	285854	286052	198	3231	3239	8	19130	19228	98	138954	139095	141
23.01.2025	2087380	2087884	504	286052	286260	208	3239	3246	7	19228	19332	104	139095	139259	164
24.01.2025	2087884	2088393	509	286260	286507	247	3246	3252	6	19332	19428	96	139259	139379	120
25.01.2025	2088393	2088924	531	286507	286745	238	3252	3259	7	19428	19545	117	139379	139509	130
26.01.2025	2088924	2089497	573	286745	287004	259	3259	3267	8	19545	19643	98	139509	139509	0
27.01.2025	2089497	2090008	511	287004	287206	202	3267	3273	6	19643	19763	120	139509	139694	185
28.01.2025	2090008	2090266	258	287206	287372	166	3273	3280	7	19763	19838	75	139694	139820	126
29.01.2025	2090266	2090553	287	287372	287547	175	3280	3286	6	19838	19934	96	139820	140028	208
30.01.2025	2090553	2091062	509	287547	287779	232	3286	3294	8	19934	20046	112	140028	140191	163
31.01.2025	2091062	2091549	487	287779	288006	227	3294	3303	9	20046	20148	102	140191	140366	175
Total			16194			7227			213			3120			4125
	Net fresh water used - DM water Reject		13079												

Rajiv


Date	Tribert Engineering & Industries Ltd Alco Chemical complex														
	water consumption in process			water used in boiler			water used in domestic			water used in Cooling tower			water used in Bottling		
	Initial	Final	diff.(M3)	Initial	Final	diff.(M3)	Initial	Final	diff.(M3)	Initial	Final	diff.(M3)	Initial	Final	diff.(M3)
01.12.2024	2059180	2059739	559	273754	273989	235	2875	2882	7	13906	14020	114	132607	132748	141
02.12.2024	2059739	2060323	584	273989	274198	209	2882	2890	8	14020	14116	96	131748	132874	126
03.12.2024	2060323	2060864	541	274198	274441	243	2890	2899	9	14116	14223	107	132874	133020	146
04.12.2024	2060864	2061429	565	274441	274707	266	2899	2907	8	14223	14308	85	133020	133132	112
05.12.2024	2061429	2061981	552	274707	274942	235	2907	2914	7	14308	14385	77	133132	133232	100
06.12.2024	2061981	2062577	596	274942	275183	241	2914	2921	7	14385	14487	102	133232	133335	103
07.12.2024	2062577	2063164	587	275183	275422	239	2921	2927	6	14487	14576	89	133335	133439	104
08.12.2024	2063164	2063718	554	275422	275677	255	2927	2935	8	14576	14685	109	133439	133577	138
09.12.2024	2063718	2064259	541	275677	275943	266	2935	2943	8	14685	14803	118	133577	133697	120
10.12.2024	2064259	2064825	566	275943	276200	257	2943	2950	7	14803	14907	104	133697	133817	120
11.12.2024	2064825	2065381	556	276200	276467	267	2950	2958	8	14907	14984	77	133817	133910	93
12.12.2024	2065381	2065948	567	276467	276715	248	2958	2964	6	14984	15105	121	133910	134022	112
13.12.2024	2065948	2066536	588	276715	276924	209	2964	2972	8	15105	15209	104	134022	134123	101
14.12.2024	2066536	2067097	561	276924	277158	234	2972	2979	7	15209	15318	109	134123	134241	118
15.12.2024	2067097	2067646	549	277158	277424	266	2979	2984	5	15318	15397	79	134241	134366	125
16.12.2024	2067646	2068183	537	277424	277657	233	2984	2990	6	15397	15500	103	134366	134522	156
17.12.2024	2068183	2068513	330	277657	277759	102	2990	2997	7	15500	15592	92	134522	134590	68
18.12.2024	2068513	2068513	0	277759	277759	0	2997	3004	7	15592	15671	79	134590	134707	117
19.12.2024	2068513	2068615	102	277759	277808	49	3004	3012	8	15671	15795	124	134707	134832	125
20.12.2024	2068615	2069159	544	277808	278074	266	3012	3018	6	15795	15903	108	134832	134939	107
21.12.2024	2069159	2069725	566	278074	278341	267	3018	3023	5	15903	15994	91	134939	135058	119
22.12.2024	2069725	2070286	561	278341	278596	255	3023	3030	7	15994	16091	97	135058	135182	124
23.12.2024	2070286	2070843	557	278596	278840	244	3030	3038	8	16091	16196	105	135182	135286	104
24.12.2024	2070843	2071417	574	278840	279064	224	3038	3043	5	16196	16295	99	135286	135409	123
25.12.2024	2071417	2071954	537	279064	279287	223	3043	3050	7	16295	16418	123	135409	135552	143
26.12.2024	2071954	2072531	577	279287	279534	247	3050	3056	6	16418	16509	91	135552	135677	125
27.12.2024	2072531	2073112	581	279534	279769	235	3056	3064	8	16509	16633	124	135677	135789	112
28.12.2024	2073112	2073683	571	279769	280006	237	3064	3069	5	16633	16718	85	135789	135901	112
29.12.2024	2073683	2074242	559	280006	280265	259	3069	3076	7	16718	16809	91	135901	136026	125
30.12.2024	2074242	2074789	547	280265	280531	266	3076	3084	8	16809	16927	118	136026	136133	107
31.12.2024	2074789	2075355	566	280531	280779	248	3084	3090	6	16927	17028	101	136133	136241	108
Total			16175			7025			215			3122			3634
	Net fresh water used - DM water Reject		13151												

Rajan


Triveni engineering & Industries limited Alco chemical complex (muzaffarnagar)							Jan-25	
Borewell log book								
Date	Bore wellno.1	Difference(M3)	Bore wellno.2	Difference (M3)	Bore wellno.3	Difference (M3)	Total Running Hrs	Total Consumption(m3)
	50622		475484		258360			
01.01.2025	50622	0	476381	897	258360	0	24	897
02.01.2025	50622	0	477325	944	258360	0	24	944
03.01.2025	50622	0	478260	935	258360	0	24	935
04.01.2025	50622	0	479211	951	258360	0	24	951
05.01.2025	50622	0	480106	895	258360	0	24	895
06.01.2025	50622	0	481055	949	258360	0	24	949
07.01.2025	50622	0	482006	951	258360	0	24	951
08.01.2025	50622	0	482905	899	258360	0	24	899
09.01.2025	50622	0	483843	938	258360	0	24	938
10.01.2025	50627	0	484795	952	258360	0	24	952
11.01.2025	50622	0	485682	887	258360	0	24	887
12.01.2025	50622	0	486631	949	258360	0	24	949
13.01.2025	50622	0	487563	932	258360	0	24	932
14.01.2025	50622	0	488510	947	258360	0	24	947
15.01.2025	50622	0	489422	912	258360	0	24	912
16.01.2025	50622	0	490356	934	258360	0	24	934
17.01.2025	50622	0	491263	907	258360	0	24	907
18.01.2025	50622	0	492209	946	258360	0	24	946
19.01.2025	50622	0	493163	954	258360	0	24	954
20.01.2025	50622	0	494055	892	258360	0	24	892
21.01.2025	50622	0	495004	949	258360	0	24	949
22.01.2025	50622	0	495752	748	258360	0	24	748
23.01.2025	50622	0	496631	879	258360	0	24	879
24.01.2025	50622	0	497525	894	258360	0	24	894
25.01.2025	50622	0	498432	907	258360	0	24	907
26.01.2025	50622	0	499314	882	258360	0	24	882
27.01.2025	50622	0	500211	897	258360	0	24	897
28.01.2025	50622	0	500773	562	258360	0	24	562
29.01.2025	50622	0	501451	678	258360	0	24	678
30.01.2025	50622	0	502353	902	258360	0	24	902
31.01.2025	50622	0	503251	898	258360	0	24	898
Total	0	0	27767	27767	0	0		27767



Triveni engineering & Industries limited Alco chemical complex (muzaffarnagar)							Dec-24	
Borewell log book								Total Consumpt ion(m3)
Date	Bore wellno.1	Diffrence(M3)	Bore wellno.2	Diffrence (M3)	Bore wellno.3	Diffrence (M3)	Total Running Hrs	
	50578		448386		258360			
01.12.2024	50578	0	449328	942	258360	0	24	942
02.12.2024	50578	0	450255	927	258360	0	24	938
03.12.2024	50578	0	451193	938	258360	0	24	951
04.12.2024	50578	0	452144	951	258360	0	24	894
05.12.2024	50578	44	452994	850	258360	0	24	947
06.12.2024	50622	0	453941	947	258360	0	24	936
07.12.2024	50622	0	454877	936	258360	0	24	955
08.12.2024	50622	0	455832	955	258360	0	24	933
09.12.2024	50622	0	456765	933	258360	0	24	944
10.12.2024	50622	0	457709	944	258360	0	24	931
11.12.2024	50622	0	458640	931	258360	0	24	953
12.12.2024	50622	0	459593	953	258360	0	24	896
13.12.2024	50622	0	460489	896	258360	0	24	922
14.12.2024	50622	0	461411	922	258360	0	24	947
15.12.2024	50622	0	462358	947	258360	0	24	936
16.12.2024	50622	0	463294	936	258360	0	24	497
17.12.2024	50622	0	463791	497	258360	0	24	166
18.12.2024	50622	0	463957	166	258360	0	24	254
19.12.2024	50622	0	464211	254	258360	0	24	947
20.12.2024	50622	0	465158	947	258360	0	24	955
21.12.2024	50622	0	466113	955	258360	0	24	947
22.12.2024	50622	0	467060	947	258360	0	24	941
23.12.2024	50622	0	468001	941	258360	0	24	926
24.12.2024	50622	0	468927	926	258360	0	24	911
25.12.2024	50622	0	469838	911	258360	0	24	954
26.12.2024	50622	0	470792	954	258360	0	24	938
27.12.2024	50622	0	471730	938	258360	0	24	919
28.12.2024	50622	0	472649	919	258360	0	24	955
29.12.2024	50622	0	473604	955	258360	0	24	931
30.12.2024	50622	0	474535	931	258360	0	24	949
31.12.2024	50622	0	475484	949	258360	0	24	27142
Total	0	44	27098	27098	0	0		



Triveni engineering & Industries limited Alco chemical complex (muzaffarnagar)							Nov-24	
Borewell log book								
Date	Bore wellno.1	Diffrence(M3)	Bore wellno.2	Diffrence (M3)	Bore wellno.3	Diffrence (M3)	Total Running Hrs	Total Consumpt lon(m3)
	50578		426201		258360			
1.11.2024	50578	0	426265	64	258360	0	24	64
2.11.2024	50578	0	426462	197	258360	0	24	197
3.11.2024	50578	0	426670	208	258360	0	24	208
4.11.2024	50578	0	426856	186	258360	0	24	186
5.11.2024	50578	0	427050	194	258360	0	24	194
6.11.2024	50578	0	427259	209	258360	0	24	209
7.11.2024	50578	0	427436	177	258360	0	24	177
8.11.2024	50578	0	427850	414	258360	0	24	414
9.11.2024	50578	0	428786	936	258360	0	24	936
10.11.2024	50578	0	429743	957	258360	0	24	957
11.11.2024	50578	0	430684	941	258360	0	24	941
12.11.2024	50578	0	431606	922	258360	0	24	922
13.11.2024	50578	0	432545	939	258360	0	24	939
14.11.2024	50578	0	433497	952	258360	0	24	952
15.11.2024	50578	0	434441	944	258360	0	24	944
16.11.2024	50578	0	435352	911	258360	0	24	911
17.11.2024	50578	0	436251	899	258360	0	24	899
18.11.2024	50578	0	437205	954	258360	0	24	954
19.11.2024	50578	0	438086	881	258360	0	24	881
20.11.2024	50578	0	439031	945	258360	0	24	945
21.11.2024	50578	0	439964	933	258360	0	24	933
22.11.2024	50578	0	440859	895	258360	0	24	895
23.11.2024	50578	0	441806	947	258360	0	24	947
24.11.2024	50578	0	442747	941	258360	0	24	941
25.11.2024	50578	0	443695	948	258360	0	24	948
26.11.2024	50578	0	444627	932	258360	0	24	932
27.11.2024	50578	0	445574	947	258360	0	24	947
28.11.2024	50578	0	446524	950	258360	0	24	950
29.11.2024	50578	0	447463	939	258360	0	24	939
30.11.2024	50578	0	448386	923	258360	0	24	923
Total	0	0	22185	22185	0	0		22185

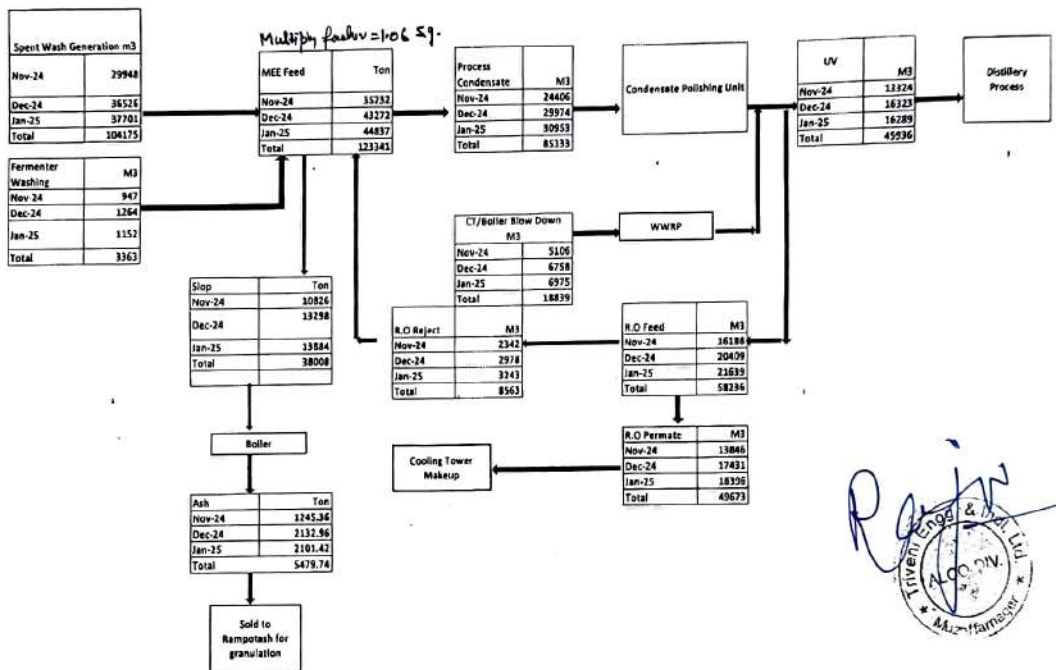
Rajni
 Triveni Engineering & Industries Ltd.
 Muzaffarnagar

Date	Trivent Engineering & Industries Ltd Alco Chemical complex Month-Nov-24														
	water consumption in process			water used in boiler			water used in domestic			water used in Cooling tower			water used in Bottling		
	Initial	Final	diff.(M3)	Initial	Final	diff.(M3)	Initial	Final	diff.(M3)	Initial	Final	diff.(M3)	Initial	Final	diff.(M3)
01.11.2024	2046059	2046059	0	268621	268621	0	2648	2657	9	11657	11741	5	128939	128939	50
02.11.2024	2046059	2046059	0	268621	268741	120	2657	2666	9	11741	11741	0	128939	129067	63
03.11.2024	2046059	2046059	0	268741	268842	101	2666	2674	8	11741	11741	0	129067	129156	99
04.11.2024	2046059	2046059	0	268842	268929	87	2674	2683	9	11741	11741	0	129156	129245	90
05.11.2024	2046059	2046059	0	268929	268990	61	2683	2690	7	11741	11744	3	129245	129369	123
06.11.2024	2046059	2046059	0	268990	269052	62	2690	2698	8	11744	11746	2	129369	129506	137
07.11.2024	2046059	2046059	0	269052	269126	74	2698	2707	9	11746	11752	6	129506	129594	88
08.11.2024	2046059	2046387	328	269126	269231	105	2707	2713	6	11752	11771	19	129594	129651	57
09.11.2024	2046387	2046986	599	269231	269442	211	2713	2720	7	11771	11859	88	129651	129761	110
10.11.2024	2046986	2047595	609	269442	269641	199	2720	2728	8	11859	11957	98	129761	129922	167
11.11.2024	2047595	2048200	605	269641	269846	205	2728	2734	6	11957	12072	115	129922	130053	125
12.11.2024	2048200	2048781	581	269846	270070	224	2734	2743	9	12072	12148	76	130053	130181	128
13.11.2024	2048781	2049365	584	270070	270249	179	2743	2750	7	12148	12294	146	130181	130299	118
14.11.2024	2049365	2049941	576	270249	270434	185	2750	2756	6	12294	12457	163	130299	130419	120
15.11.2024	2049941	2050524	583	270434	270633	199	2756	2765	9	12457	12557	100	130419	130569	150
16.11.2024	2050524	2051043	519	270633	270839	206	2765	2773	8	12557	12579	22	130569	130746	177
17.11.2024	2051043	2051576	533	270839	271062	223	2773	2779	6	12579	12639	60	130746	130879	133
18.11.2024	2051576	2052200	624	271062	271273	211	2779	2788	9	12639	12813	174	130879	130989	110
19.11.2024	2052200	2052689	489	271273	271496	223	2788	2793	5	12813	12852	39	130989	131101	112
20.11.2024	2052689	2053273	584	271496	271695	199	2793	2801	8	12852	12970	118	131101	131253	152
21.11.2024	2053273	2053881	608	271695	271884	189	2801	2808	7	12970	13081	111	131253	131427	174
22.11.2024	2053881	2054422	541	271884	272098	214	2808	2815	7	13081	13123	42	131427	131560	133
23.11.2024	2054422	2055048	626	272098	272311	213	2815	2821	6	13123	13264	141	131560	131662	102
24.11.2024	2055048	2055652	604	272311	272499	188	2821	2827	6	13264	13372	108	131662	131805	143
25.11.2024	2055652	2056249	597	272499	272675	176	2827	2835	8	13372	13552	180	131805	131902	97
26.11.2024	2056249	2056833	584	272675	272901	226	2835	2843	8	13552	13634	82	131902	132035	133
27.11.2024	2056833	2057401	568	272901	273138	237	2843	2851	8	13634	13733	99	132035	132166	131
28.11.2024	2057401	2057990	589	273138	273343	205	2851	2860	9	13733	13814	81	132166	132360	194
29.11.2024	2057990	2058587	597	273343	273540	197	2860	2868	8	13814	13902	88	132360	132495	135
30.11.2024	2058587	2059180	593	273540	273754	214	2868	2875	7	13902	13985	83	132495	132607	106
Total			13121			5133			227			2249			3662
Net fresh water used - DM water Reject			10914												

A-5
Page-1-13

A-C

Spent Wash Management Scheme Flow Diagram(ZLD)
Triveni Engineering & Industries LTD, Alco Chemicals Complex, Muzaffarnagar



Triveni engineering & Industries Limited Alco chemical complex (Muzaffarnagar)											Nov-24	
Spent wash & MEE flow meter log book												
Date	S/w FMR totalizer	Difference (M3)	Fermentor Washing(M3) FMR	fermentor Washing Difference (M3)	RO Reject (M3)	MEE feed FMR totalizer	Difference (MT)	Condensate FMR totalizer	Difference (MT)	MEE concentrate (slope) FMR totalizer	Difference (MT)	
	1879016		10305			2141245		1504833		636710		
1/11/2024	1879016	0	10305	0	0	2141245	0	1504833	0	636710	0	
2/11/2024	1879016	0	10305	0	0	2141245	0	1504833	0	636710	0	
3/11/2024	1879016	0	10305	0	0	2141245	0	1504833	0	636710	0	
4/11/2024	1879016	0	10305	0	0	2141245	0	1504833	0	636710	0	
5/11/2024	1879016	0	10305	0	0	2141245	0	1504833	0	636710	0	
6/11/2024	1879016	0	10305	0	0	2141245	0	1504833	0	636710	0	
7/11/2024	1879016	0	10305	0	0	2141245	0	1504833	0	636710	0	
8/11/2024	1880303	1287	10354	49	97	2142743	1498	1505868	1035	637173	463	
9/11/2024	1881578	1275	10408	54	100	2144250	1507	1506911	1043	637637	464	
10/11/2024	1882811	1233	10435	27	102	2145710	1460	1507923	1012	638085	448	
11/11/2024	1884051	1240	10469	34	101	2147162	1452	1508930	1007	638530	445	
12/11/2024	1885411	1360	10516	47	103	2148704	1542	1511076	1076	639475	473	
13/11/2024	1886706	1295	10572	56	101	2150253	1549	1512109	1033	639933	458	
14/11/2024	1887977	1271	10614	42	100	2151744	1491	1513151	1042	640397	464	
15/11/2024	1889260	1283	10652	38	103	2153250	1506	1513151	1055	640864	467	
16/11/2024	1890563	1303	10707	55	102	2154772	1522	1514206	1076	641340	476	
17/11/2024	1891874	1311	10752	45	100	2156324	1552	1515282	1076	641811	471	
18/11/2024	1893188	1314	10793	41	104	2157861	1537	1516348	1066	642266	455	
19/11/2024	1894461	1273	10819	26	100	2159340	1479	1517372	1024	642740	474	
20/11/2024	1895771	1310	10868	49	102	2160881	1541	1518439	1067	643229	489	
21/11/2024	1897167	1396	10899	31	101	2162478	1597	1519547	1108	643717	488	
22/11/2024	1898551	1384	10926	27	103	2164069	1591	1520650	1103	643717	488	
23/11/2024	1899913	1362	10977	51	101	2165648	1579	1521740	1090	644206	489	
24/11/2024	1901148	1235	11006	29	100	2167213	1565	1522826	1086	644685	479	
25/11/2024	1902445	1297	11044	38	104	2168761	1548	1523897	1071	645162	477	
26/11/2024	1903769	1324	11086	42	102	2170305	1544	1524966	1069	645637	475	
27/11/2024	1905078	1309	11108	22	100	2171858	1553	1526043	1077	646113	476	
28/11/2024	1906381	1303	11160	52	101	2173426	1568	1527125	1082	646599	486	
29/11/2024	1907671	1290	11203	43	106	2174953	1527	1528183	1058	647068	469	
30/11/2024	1908964	1293	11252	49	109	2176477	1524	1529239	1056	647536	468	
Total	29948	29948	947	947	2342	35232	35232	24406	24406	10826	10826	

11


Triveni engineering & Industries Limited Alco chemical complex (Muzaffarnagar)											Dec-24	
Spent wash & MEE flow meter log book												
Date	S/w FMR totalizer	Diffrence (M3)	Fermentor Washing (M3) FMR	fermentor Washing Diffrence (M3)	RO Reject (M3)	MEE feed FMR totalizer	Diffrence (MT)	Condensate FMR totalizer	Diffrence (MT)	MEE concentrate (slope) FMR totalizer	Diffrence (MT)	
	1908964		11252			2176477		1529239		647536		
1/12/2024	1910328	1364	11280	28	102	2178054	1577	1530331	1092	648021	485	
2/12/2024	1911657	1329	11317	37	100	2179621	1567	1531416	1085	648503	482	
3/12/2024	1912955	1298	11362	45	101	2181150	1529	1532472	1056	648976	473	
4/12/2024	1914195	1240	11393	31	100	2182603	1453	1533477	1005	649424	448	
5/12/2024	1915478	1283	11419	26	102	2184119	1516	1534526	1049	649891	467	
6/12/2024	1916770	1292	11461	42	104	2185666	1547	1535596	1070	650368	477	
7/12/2024	1918062	1292	11489	28	103	2187179	1513	1536643	1047	650834	466	
8/12/2024	1919365	1303	11532	43	102	2188706	1527	1537728	1085	651276	442	
9/12/2024	1920653	1288	11559	27	100	2190215	1509	1538772	1044	651741	465	
10/12/2024	1921901	1248	11595	36	101	2191681	1466	1539786	1014	652193	452	
11/12/2024	1923105	1204	11635	40	99	2193106	1425	1540772	986	652632	439	
12/12/2024	1924357	1252	11670	35	101	2194568	1462	1541784	1012	653082	450	
12/12/2024	1924357	1252	11670	35	101	2194568	1462	1541784	1012	653082	450	
13/12/2024	1925675	1318	11721	51	106	2196104	1536	1542846	1062	653556	474	
14/12/2024	1926981	1306	11749	28	109	2197635	1531	1543905	1059	654028	472	
15/12/2024	1928300	1319	11792	43	104	2199186	1551	1544978	1073	654506	478	
16/12/2024	1929558	1258	11846	54	102	2200718	1532	1546036	1058	654980	474	
17/12/2024	1930142	584	11892	46	65	2201448	730	1546543	507	655203	223	
18/12/2024	1930142	0	11910	18	0	2201448	0	1546543	0	655203	0	
19/12/2024	1930598	456	11953	43	35	2201928	480	1546875	332	655351	148	
20/12/2024	1931899	1301	12010	57	103	2203400	1472	1547894	1019	655804	453	
21/12/2024	1933184	1285	12050	40	107	2204944	1544	1548965	1071	656277	473	
22/12/2024	1934400	1216	12085	35	101	2206460	1516	1550016	1051	656742	465	
23/12/2024	1935654	1254	12143	58	103	2208036	1576	1551107	1091	657227	485	
24/12/2024	1936898	1244	12186	43	106	2209526	1490	1552139	1032	657685	458	
25/12/2024	1938146	1248	12247	61	110	2211024	1498	1553174	1035	658148	463	
26/12/2024	1939354	1208	12296	49	105	2212462	1438	1554170	996	658590	442	
27/12/2024	1940583	1229	12335	39	109	2213919	1457	1555178	1008	659039	449	
28/12/2024	1941821	1238	12378	43	101	2215381	1462	1556189	1011	659490	451	
29/12/2024	1943060	1239	12430	52	95	2216859	1478	1557212	1023	659945	455	
30/12/2024	1944290	1230	12477	47	100	2218320	1461	1558223	1011	660395	450	
31/12/2024	1945490	1200	12516	39	102	2219749	1429	1559213	990	660834	439	
Total	36526	36526	1264	1264	2978	43272	43272	29974	29974	13298	13298	

Triveni engineering & Industries Limited Alco chemical complex (Muzaffarnagar)										Jan-25	
Spent wash & MEE flow meter log book											
Date	S/w FMR totalizer	Difference (M3)	Fermentor Washing (M3) FMR	fermentor Washing Difference (M3)	RO Reject (M3)	MEE feed FMR totalizer	Difference (MT)	Condensate FMR totalizer	Difference (MT)	MEE concentrate (slope) FMR totalizer	Difference (MT)
	1945490		12516			2219749		1559213		660834	
1/1/2025	1946715	1225	12549	33	99	2221185	1436	1560207	994	661276	442
2/1/2025	1947882	1167	12591	42	100	2222569	1384	1561165	958	661702	426
3/1/2025	1949195	1313	12620	29	102	2224062	1493	1562228	1063	662132	430
4/1/2025	1950490	1295	12657	37	99	2225583	1521	1563308	1080	662573	441
5/1/2025	1951750	1260	12711	54	103	2227080	1497	1564371	1063	663007	434
6/1/2025	1952961	1211	12737	26	101	2228563	1483	1565425	1054	663436	429
7/1/2025	1954228	1267	12780	43	105	2230034	1471	1566470	1045	663862	426
8/1/2025	1955489	1261	12813	33	109	2231508	1474	1567517	1047	664289	427
9/1/2025	1956735	1246	12837	24	110	2232967	1459	1568554	1037	664711	422
10/1/2025	1957974	1239	12878	41	107	2234433	1466	1569595	1041	665136	425
11/1/2025	1959216	1242	12910	32	104	2235906	1473	1570641	1046	665563	427
12/1/2025	1960459	1243	12935	25	105	2237392	1486	1571696	1055	665994	431
13/1/2025	1961734	1275	12972	37	109	2238873	1481	1572749	1053	666422	428
14/1/2025	1962978	1244	13002	30	113	2240341	1468	1573792	1043	666847	425
15/1/2025	1964253	1275	13054	52	107	2241838	1497	1574857	1065	667279	432
16/1/2025	1965540	1287	13094	40	111	2243376	1538	1575950	1093	667724	445
17/1/2025	1966839	1299	13133	39	105	2244917	1541	1577044	1094	668171	447
18/1/2025	1968073	1234	13183	50	109	2246405	1488	1578102	1058	668601	430
19/1/2025	1969281	1208	13203	20	102	2247817	1412	1579105	1003	669010	409
20/1/2025	1970560	1279	13237	34	105	2249279	1462	1580143	1038	669434	424
21/1/2025	1971860	1300	13264	27	103	2250791	1512	1581218	1075	669871	437
22/1/2025	1972787	927	13305	41	100	2251962	1171	1582050	832	670210	339
23/1/2025	1974031	1244	13328	23	105	2253393	1431	1583023	973	670668	458
24/1/2025	1975309	1278	13379	51	102	2254936	1543	1584008	985	671226	558
25/1/2025	1976575	1266	13412	33	105	2256475	1539	1584990	982	671783	557
26/1/2025	1977829	1254	13441	29	104	2257999	1524	1585962	972	672335	552
27/1/2025	1979078	1249	13483	42	108	2259501	1502	1586919	957	672880	545
28/1/2025	1979859	781	13515	32	98	2260515	1014	1587567	648	673246	366
29/1/2025	1980776	917	13566	51	100	2261639	1124	1588285	718	673652	406
30/1/2025	1981985	1209	13611	45	105	2263107	1468	1589223	938	674182	530
31/1/2025	1983191	1206	13668	57	108	2264586	1479	1590166	943	674718	536
Total	37701	37701	1152	1152	3243	44837	44837	30953	30953	13884	13884




Triveni engineering and industries limited Alcochemical complex (Muzaffarnagar)												Nov-24	
CPU flow meter logbook													
DATE	Mee condensate M3	Biological treatment			Treatment through UV		Ro feed						
		Today CPU feed M3	flow meter totalizer	C.T.B.T (FMR)	C.T.B.T (DIFF.)	feed to UV system	Todate	Today feed	FMR totalizer	Permeate generation	FM totaliser	Reject	Reject FMR
01/11/2024	0	0	495183	60836	0	0	763267	0	961294	0	148509	0	144457
02/11/2024	0	0	495183	60836	0	0	763267	0	961294	0	148509	0	144457
03/11/2024	0	0	495183	60836	0	0	763267	0	961294	0	148509	0	144457
04/11/2024	0	0	495183	60836	0	0	763267	0	961294	0	148509	0	144457
05/11/2024	0	0	495183	60836	0	0	763267	0	961294	0	148509	0	144457
06/11/2024	0	0	495183	60836	0	0	763267	0	961294	0	148509	0	144457
07/11/2024	0	0	495183	60836	0	0	763267	0	961294	0	148509	0	144457
08/11/2024	1035	1035	496218	61037	201	544	763811	692	961986	595	149104	97	144554
09/11/2024	1043	1043	497261	61272	235	576	764387	702	962688	602	149706	100	144654
10/11/2024	1012	1012	498273	61539	267	568	764955	711	963399	609	150315	102	144756
11/11/2024	1007	1007	499280	61780	241	549	765504	699	964098	598	150913	101	144857
12/11/2024	1070	1070	500350	62035	255	616	766120	709	964807	606	151519	103	144960
13/11/2024	1076	1076	501426	62227	192	569	766689	699	965506	598	152117	101	145061
14/11/2024	1033	1033	502459	62483	256	586	767275	703	966209	603	152720	100	145161
15/11/2024	1042	1042	503501	62716	233	567	767842	708	966917	605	153325	103	145264
16/11/2024	1055	1055	504556	62927	211	556	768398	710	967627	608	153933	102	145366
17/11/2024	1076	1076	505632	63113	186	559	768957	703	968330	603	154536	100	145466
18/11/2024	1066	1066	506698	63352	239	594	769551	711	969041	607	155143	104	145570
19/11/2024	1024	1024	507722	63604	252	572	770123	704	969745	604	155747	100	145670
20/11/2024	1067	1067	508789	63801	197	555	770678	709	970454	607	156354	102	145772
21/11/2024	1108	1108	509897	63944	143	551	771229	700	971154	599	156953	101	145873
22/11/2024	1103	1103	511000	64132	188	584	771813	707	971861	604	157557	103	145976
23/11/2024	1090	1090	512090	64373	241	632	772445	699	972560	598	158155	101	146077
24/11/2024	1086	1086	513176	64626	253	638	773083	701	973261	601	158756	100	146177
25/11/2024	1071	1071	514247	64827	201	563	773646	709	973970	605	159361	104	146281
26/11/2024	1069	1069	515316	65005	178	540	774186	707	974677	605	159966	102	146383
27/11/2024	1077	1077	516393	65238	233	611	774797	699	975376	599	160565	100	146483
28/11/2024	1082	1082	517475	65493	255	639	775436	698	976074	597	161162	101	146584
29/11/2024	1058	1058	518533	65724	231	586	776022	703	976777	597	161759	106	146690
30/11/2024	1056	1056	519589	65942	218	569	776591	705	977482	596	162355	109	146799
Total	24406	24406	24406	5106	5106	13324	13324	16188	16188	13846	13846	2342	2342

Triveni engineering and industries limited Alcochemical complex (Muzaffarnagar)												Dec-24		
CPU flow meter logbook														
DATE	Mee condensate M3	Biological treatment			Treatment through UV			Ro feed						
		Today CPU feed M3	flow meter totalizer	C.T.B.T (FMR)	C.T.B.T (DIFF.)	feed to UV system	Todate	Today feed	FMR totalizer	Permeate generation	FM totaliser	Reject	Reject FMR	
01/12/2024	1092	1092	519589	65942		218	612	777203	698	977482	596	162355	102	146799
02/12/2024	1085	1085	520681	66160	218	590	777203	702	978180	602	162951	102	146901	
03/12/2024	1056	1056	521766	66367	207	602	777793	701	978882	600	163553	101	147001	
04/12/2024	1005	1005	522822	66614	196	502	778395	699	979583	599	164153	100	147102	
05/12/2024	1049	1049	523827	66810	233	585	778897	697	980282	595	164752	102	147202	
06/12/2024	1070	1070	524876	67043	212	578	779482	704	980979	600	165347	104	147304	
07/12/2024	1047	1047	525946	67255	266	611	780060	702	981683	599	165947	103	147408	
08/12/2024	1085	1085	526993	67521	222	612	780671	695	982385	593	166546	102	147511	
09/12/2024	1044	1044	528078	67743	188	536	781283	696	983080	596	167139	100	147613	
10/12/2024	1014	1014	529122	67931	218	538	781819	694	983776	593	167735	101	147713	
11/12/2024	986	986	530136	68149	247	544	782357	689	984470	590	168328	99	147814	
12/12/2024	1012	1012	531122	68396	204	514	782901	702	985159	601	168918	101	147913	
13/12/2024	1062	1062	532134	68600	216	580	783415	698	985861	592	169519	106	148014	
14/12/2024	1059	1059	533196	68816	221	575	783995	705	986559	596	170111	109	148120	
15/12/2024	1073	1073	534255	69037	197	568	784570	702	987264	598	170707	104	148229	
16/12/2024	1058	1058	535328	69234	248	612	785138	694	987966	592	171305	102	148333	
17/12/2024	507	507	536386	69482	185	785935	542	988660	477	171897	65	148435		
18/12/2024	0	0	536893	69702	0	0	785935	0	989202	0	172374	0	148500	
19/12/2024	332	332	537225	69987	265	786200	252	989454	217	172591	35	148535		
20/12/2024	1019	1019	538244	70104	217	527	786727	709	990163	606	173197	103	148638	
21/12/2024	1071	1071	539315	70328	224	597	787324	698	990861	591	173788	107	148745	
22/12/2024	1051	1051	540366	70557	229	578	787902	702	991563	601	174389	101	148846	
23/12/2024	1091	1091	541457	70812	255	636	788538	710	992273	607	174996	103	148949	
24/12/2024	1032	1032	542489	71039	227	554	789092	705	992978	599	175595	106	149055	
25/12/2024	1035	1035	543524	71277	238	561	789653	712	993690	602	176197	110	149165	
26/12/2024	996	996	544520	71542	265	555	790208	706	994396	601	176798	105	149270	
27/12/2024	1008	1008	545528	71784	242	551	790759	699	995095	590	177388	109	149379	
28/12/2024	1011	1011	546539	72002	218	526	791285	703	995798	602	177990	101	149480	
29/12/2024	1023	1023	547562	72240	238	568	791853	693	996491	598	178588	95	149575	
30/12/2024	1011	1011	548573	72455	215	528	792381	698	997189	598	179186	100	149675	
31/12/2024	990	990	549563	72700	245	533	792914	702	997891	600	179786	102	149777	
Total	29974	29974	29974	6758	6758	16323	16323	20409	20409	17431	17431	2978	2978	

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 TRIVENI ENGINEERING AND INDUSTRIES LIMITED
 ALCOCHEMICAL COMPLEX
 MUZAFFARNAGAR

DATE	Mee condensate M3	Biological treatment				Treatment through UV		Ro feed					
		Today CPU feed M3	flow meter totalizer	C.T.B.T (FMR)	C.T.B.T (DIFF.)	feed to UV system	Todate	Today feed	FMR totalizer	Permeate generation	FM totaliser	Reject	Reject FMR
			549563	72700			792914		997891		179787		149777
01/01/2025	994	994	550557	72934	234	539	793453	689	998580	590	180377	99	149876
02/01/2025	958	958	551515	73121	187	448	793901	697	999277	597	180974	100	149976
03/01/2025	1063	1063	552578	73370	249	610	794511	702	999979	600	181574	102	150078
04/01/2025	1080	1080	553658	73593	223	615	795126	688	1000667	589	182163	99	150177
05/01/2025	1063	1063	554721	73827	234	605	795731	692	1001359	589	182752	103	150280
06/01/2025	1054	1054	555775	74023	196	562	796293	688	1002047	587	183339	101	150381
07/01/2025	1045	1045	556820	74262	239	579	796872	705	1002752	600	183939	105	150486
08/01/2025	1047	1047	557867	74523	261	602	797474	706	1003458	597	184536	109	150595
09/01/2025	1037	1037	558904	74712	189	520	797994	706	1004164	596	185132	110	150705
10/01/2025	1041	1041	559945	74936	224	561	798555	704	1004868	597	185729	107	150812
11/01/2025	1046	1046	560991	75178	242	586	799141	702	1005570	598	186327	104	150916
12/01/2025	1055	1055	562046	75371	193	544	799685	704	1006274	599	186926	105	151021
13/01/2025	1053	1053	563099	75608	237	585	800270	705	1006979	596	187522	109	151130
14/01/2025	1043	1043	564142	75857	249	582	800852	710	1007689	597	188119	113	151243
15/01/2025	1065	1065	565207	76091	234	597	801449	702	1008391	595	188714	107	151350
16/01/2025	1093	1093	566300	76308	217	612	802061	698	1009089	587	189301	111	151461
17/01/2025	1094	1094	567394	76537	229	620	802681	703	1009792	598	189899	105	151566
18/01/2025	1058	1058	568452	76743	206	553	803234	711	1010503	602	190501	109	151675
19/01/2025	1003	1003	569455	76961	218	524	803758	697	1011200	595	191096	102	151777
20/01/2025	1038	1038	570493	77210	249	584	804342	703	1011903	598	191694	105	151882
21/01/2025	1075	1075	571568	77408	198	571	804913	702	1012605	599	192293	103	151985
22/01/2025	832	832	572400	77617	209	355	805268	686	1013291	586	192879	100	152085
23/01/2025	973	973	573373	77862	245	515	805783	703	1013994	598	193477	105	152190
24/01/2025	985	985	574358	78086	224	513	806296	696	1014690	594	194071	102	152292
25/01/2025	982	982	575340	78328	242	529	806825	695	1015385	590	194661	105	152397
26/01/2025	972	972	576312	78522	194	466	807291	700	1016085	596	195257	104	152501
27/01/2025	957	957	577269	78759	237	492	807783	702	1016787	594	195851	108	152609
28/01/2025	648	648	577917	78960	201	177	807960	672	1017459	574	196425	98	152707
29/01/2025	718	718	578635	79186	226	270	808230	674	1018133	574	196999	100	152807
30/01/2025	938	938	579573	79434	248	490	808720	696	1018829	591	197590	105	152912
31/01/2025	943	943	580516	79675	241	483	809203	701	1019530	593	198183	108	153020
Total	30953	30953	30953	6975	6975	16289	16289	21639	21639	18396	18396	3243	153243


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Triton Engineering & Industries Limited - Alco chemical complex (Muzaffargarh)							
Stop consumption at boiler (logbook)							
Nov. 24							
Date	Pump Discharge Reading (M3)	Per day discharge quantity(M3)	Recycle Totalizer(M3)	Per day Recycle quantity(M3)	Stop consumption in Boiler (M3)	Stop consumption in Boiler (Ton) * factor 1.22 S.g.	Remarks
	946524		446915				
1-11-2024	946524	0	446915	0	0	0	
2-11-2024	946524	0	446915	0	0	0	
3-11-2024	946524	0	446915	0	0	0	
4-11-2024	946524	0	446915	0	0	0	
5-11-2024	946524	0	446915	0	0	0	
6-11-2024	946524	0	446915	0	0	0	
7-11-2024	946524	0	446915	0	0	0	
8-11-2024	947166	642	447177	262	380	463	
9-11-2024	947802	637	447433	256	380	464	
10-11-2024	948427	624	447690	257	367	448	
11-11-2024	949051	624	447950	259	365	445	
12-11-2024	949689	639	448201	252	387	472	
13-11-2024	950332	642	448456	255	388	473	
14-11-2024	950958	626	448707	251	375	458	
15-11-2024	951607	649	448976	269	380	464	
16-11-2024	952247	640	449233	257	383	467	
17-11-2024	952901	654	449497	264	390	476	
18-11-2024	953546	645	449755	259	386	471	
19-11-2024	954160	614	449996	241	373	455	
20-11-2024	954809	649	450257	261	389	474	
21-11-2024	955473	664	450520	263	401	489	
22-11-2024	956147	674	450795	274	400	488	
23-11-2024	956811	664	451058	263	401	489	
24-11-2024	957462	651	451316	258	393	479	
25-11-2024	958110	648	451573	257	391	477	
26-11-2024	958757	646	451830	257	389	475	
27-11-2024	959404	647	452087	257	390	476	
28-11-2024	960065	661	452350	263	398	486	
29-11-2024	960700	635	452600	250	384	469	
30-11-2024	961343	643	452860	260	384	468	
total	14819	14819	5945	5945	8874	10826	

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Triveni engineering & Industries Limited Alco chemical complex (Muzaffarnagar)							
Slop consumption at Boiler (log book)					Jan ,25		
Date	Pump Discharge Reading (M3)	Per day discharge quantity(M3)	Recycle Totalizer(M3)	Per day Recycle quantity(M3)	Slop consumption in Boiler (M3)	Slop consumption in Boiler (Ton) * factor 1.22 S.g.	Remarks
	979819		460436				
1-1-2025	980428	609	460683	247	362	442	
2-1-2025	981020	592	460926	243	349	426	
3-1-2025	981618	597	461171	245	352	430	
4-1-2025	982231	613	461423	252	361	441	
5-1-2025	982832	601	461668	246	356	434	
6-1-2025	983419	586	461903	235	352	429	
7-1-2025	984005	586	462140	237	349	426	
8-1-2025	984590	585	462375	235	350	427	
9-1-2025	985181	591	462620	245	346	422	
10-1-2025	985792	611	462883	263	348	425	
11-1-2025	986385	593	463126	243	350	427	
12-1-2025	986998	612	463385	259	353	431	
13-1-2025	987609	611	463646	260	351	428	
14-1-2025	988218	609	463907	261	348	425	
15-1-2025	988843	624	464177	270	354	432	
16-1-2025	989476	633	464445	269	365	445	
17-1-2025	990085	609	464688	243	366	447	
18-1-2025	990688	602	464938	250	352	430	
19-1-2025	991279	591	465194	256	335	409	
20-1-2025	991872	594	465440	246	348	424	
21-1-2025	992509	636	465718	278	358	437	
22-1-2025	992978	469	465910	192	278	339	
23-1-2025	993610	632	466167	257	375	458	
24-1-2025	994342	731	466441	274	457	558	
25-1-2025	995051	709	466693	253	457	557	
26-1-2025	995763	712	466953	260	452	552	
27-1-2025	996457	693	467200	247	447	545	
28-1-2025	996956	499	467399	199	300	366	
29-1-2025	997507	551	467617	218	333	406	
30-1-2025	998219	712	467895	278	434	530	
31-1-2025	998938	718	468174	279	439	536	
total	19119	19119	7739	7739	11380	13884	

Triveni Engineering & Industries Limited
 Alcoa
 Muzaffarnagar

Triveni engineering & industries Limited Alco chemical complex (Mutaffarnagar)							
Slop consumption at Boiler (log book)							Dec. 24
Date	Pump Discharge Reading (M3)	Per day discharge quantity (M3)	Recycle Totalizer (M3)	Per day Recycle quantity (M3)	Slop consumption in Boiler (M3)	Slop consumption in Boiler (Ton) * factor 1.225 g.	Remarks
	961343		452860				
1-12-2024	962014	671	453134	274	398	485	
2-12-2024	962581	666	453405	271	395	482	
3-12-2024	963128	647	453665	260	388	473	
4-12-2024	963545	612	453910	245	367	448	
5-12-2024	964327	647	454174	264	383	467	
6-12-2024	965145	652	454441	267	391	477	
7-12-2024	965975	631	454690	249	382	466	
8-12-2024	966490	614	454942	252	362	442	
9-12-2024	967156	645	455205	264	381	465	
10-12-2024	967747	611	455447	241	370	452	
11-12-2024	968341	594	455681	235	360	439	
12-12-2024	968954	612	455925	244	369	450	
13-12-2024	969581	628	456164	239	389	474	
14-12-2024	970207	625	456402	239	387	472	
15-12-2024	970821	654	456665	252	392	478	
16-12-2024	971495	634	456910	245	389	474	
17-12-2024	971795	364	457031	121	183	223	
18-12-2024	971795	0	457031	0	0	0	
19-12-2024	972018	219	457129	98	121	148	
20-12-2024	972551	622	457391	261	371	453	
21-12-2024	973330	679	457682	292	388	473	
22-12-2024	973996	667	457959	286	381	465	
23-12-2024	974576	678	458249	281	398	485	
24-12-2024	975321	645	458519	270	375	458	
25-12-2024	975953	631	458821	302	380	463	
26-12-2024	976639	636	459095	274	362	442	
27-12-2024	977257	612	459345	250	368	449	
28-12-2024	977886	622	459604	259	370	451	
29-12-2024	978534	642	459880	275	373	455	
30-12-2024	979179	645	460156	276	389	450	
31-12-2024	979819	646	460436	280	360	439	
Total	18476	18476	7576	7576	10900	13298	



CERTIFICATE

It is certified the production of alcohol from Molasses in 'M/s Triveni Engineering & Industries Ltd. Unit-Alco-Chemical Complex, Bilaspur, Muzaffarnagar:-

S.N	Month	Production (in BL)	
		ENA	1301329.5
01	November-2024	ABSOLUTE ALCOHOL	2981713.4
		TOTAL	4283042.9

03/12/24
Officer Incharge
Triveni Engineering & Industries Ltd,
Alco-Chemical Complex, Bilaspur,
Muzaffarnagar

CERTIFICATE

It is certified the production of alcohol from Molasses in M/s Triveni Engineering & Industries Ltd, Unit-Alco-Chemical Complex, Bilaspur, Muzaffarnagar:-

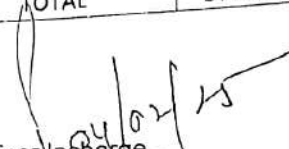
S.N	Month	Production (in BL)	
		ENA	
01	December-2024	ENA	2826155.0
		ABSOLUTE ALCOHOL	2928056.3
		TOTAL	5754211.3

12.01.25,
 प्रभारी आवकरी निरीक्षक
 Officer in Charge
 Triveni Engineering & Industries Ltd,
 Alco-Chemical Complex, Bilaspur,
 Muzaffarnagar

CERTIFICATE

It is certified the production of alcohol from Molasses in M/s Triveni Engineering & Industries Ltd, Unit-Alco-Chemical Complex, Bilaspur, Muzaffarnagar:-

S.N	Month	Production (in BL)	
		ENA	0.0
01	January-2025	ABSOLUTE ALCOHOL	5718573.3
		TOTAL	5718573.3


 Officer Incharge
 Triveni Engineering & Industries Ltd,
 Alco-Chemical Complex Bilaspur,
 Muzaffarnagar

Bagasse consumption in Boiler

<u>Month</u>	<u>Bagasse consumption in Boiler</u> MT
<u>November 2024</u>	<u>7894</u>
<u>December 2024</u>	<u>8964</u>
<u>January 2025</u>	<u>8293</u>

